FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/s. AKS COLD STORAGE LIMITED
OPERATING IN THE COLD STORAGE AND WAREHOUSING INDUSTRY IN PALAKKAD, MALAPPURAM & ALAPPUZHA DISTRICT

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. AKS COLD STORAGE LIMITED PAN: AAICS6469C CIN: U63022KL2003PLC015881
2.	Address of the registered office	SF NO 43 1 G 2, Arror Junction Arror Post Alapuzha, Keralam-- 688534
3.	URL of website	NIL
4.	Details of the place where the majority of fixed assets are located	**Unit-I** - Kinfra Industrial Park, Menonpara Road, Kanjikode, Palakkadu Circle, Palakkad, Keralam-678621. [**Capacity:** approximately 5,000 metric tonnes (MT)] **Unit-II** - Kinfra,Techno Industrail Park, Kakkanchery, Chelammbra, Calicut Univercity (P.O), Malappuram, Kerelam-573635. [**Capacity:** approximately 5,000 metric tonnes (MT)] **Unit-III** - 16/203/A, 16/217/A, 16/217/8; Near Keltron Road, Aroor Alappuzha, Cherthala Circle, Alappuzha, Keralam-688534. [**Capacity:** approximately 5,000 metric tonnes (MT)]
5.	Installed capacity of main products/ services	The Company's major revenue is from Cold storage and Warehousing Business.
6.	Quantity and value of main products/ services sold in the last financial year	As per the Income Tax & Tax Audit Returns filed, Turnover from the Operation for the FY 2025-2026 is **Rs.5.43 Crs. [Now CD is operative]**
7.	Number of employees/ workmen	12
8.	Further details, including the last available financial statements (with schedules) of two years, lists of creditors, and relevant dates for subsequent events of the process, are available at:	Can be collected from the office of the RP M/s. SPP Insolvency Professionals LLP, 2nd Floor, CODISSIA, G.D. Naidu Towers, Huzur Road, Coimbatore - 641 018 IBBI Reg No. IBBI/IPE-0143/IPA-1/2022-23/50033 Ph.no: +91-94888-10404/ +91 73730 52341
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Mail to: akscsltdcirp@gmail.com / IPEadmin@sppgroups.com

10.	Last date for receipt of expression of interest	24th November, 2026 (Tuesday)
11.	Date of issue of the provisional list of prospective resolution applicants	04th December, 2026 (Friday)
12.	Last date for submission of objections to the provisional list	09th December, 2026 (Wednesday)
13.	Date of issue of final list of prospective resolution applicants	19th December, 2026 (Saturday)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24st December, 2026 (Thursday)
15	Last date for submission of resolution plans	23rd January, 2027 (Saturday)
16.	Process email ID to submit EOI	akscsltdcirp@gmail.com / IPEadmin@sppgroups.com
17.	Details of the corporate debtor's registration status as an MSME	The CD is registered under the MSME category. [Reg no. UDYAM-KL-01-0020727]

For M/s. Aks Cold Storage Limited
(Under CIRP)

(Authorised Signatory)

Place: Coimbatore
Date: 06th November 2026

M/s. SPP Insolvency Professionals LLP [IPE] acting as RP of M/s. Aks Cold Storage Limited
IBBI Reg No. IBBI/IPE-0143/IPA-1/2022-23/50033
AFA No.: AA1/50033/02/300627/20098 valid up to 30.06.2027

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திருவண்ணாமலை ஏரியில் மூழ்கி 4 மாணவிகள் உள்பட 5 பேர் உயிரிழப்பு

ஆரணி, நவ. 9: திருவண்ணாமலை அருகே அரசு உதவி பெறும் காப்பகத்தில் தங்கி பயின்று வந்த 4 மாணவிகள் உள்பட 5 பேர் ஏரியில் குளிக்கச் சென்றபோது நீரில் மூழ்கி திங்கள்கிழமை உயிரிழந்தனர்.

திருவண்ணாமலை மாநகராட்சி பெரும்பாக்கம் சாலையிலுள்ள ஆணாய்பிறந்தான் கிராமத்தில் அரசு உதவி பெறும் டெர்டெஸ்ஹோம்ஸ் என்ற பெண் குழந்தைகள் காப்பகம் செயல்பட்டு வருகிறது. இங்கு 46 மாணவிகள் தங்கி பயின்று வருகின்றனர்.

இந்தக் காப்பகத்தில் தங்கியிருந்த மாணவிகளில் 10 பேர் தவிர மற்றவர்கள் தீபாவளி விடுமுறைக்காக சொந்த ஊருக்குச் சென்று, திங்கள்கிழமை காலை மீண்டும் காப்பகத்துக்கு திரும்பினர்.

பின்னர், காப்பகத்தில் பணிபுரிந்து வந்த கீழ்பென்னாத்தூரை அடுத்த வழுதலங்குளம் கிராமத்தைச் சேர்ந்த செவிலியர் தேன்மொழி(24), மற்றொரு பெண் ஊழியர் ஆகியோர் உதவியுடன் 13-க்கும் மேற்பட்ட மாணவிகள் காப்பகத்துக்கு பின்புறம் சுமார் 200 மீட்டர் தொலைவில் உள்ள சமுத்திரம் ஏரிக்கு குளிப்பதற்காகச் சென்றுள்ளனர்.

ஏரிக்குச் சென்றதும், முதலில் செவிலியர் தேன்மொழி உதவியுடன் 4 மாணவிகள் குளிப்பதற்காக தண்ணீரில் இறங்கியுள்ளனர். அப்போது, ஏரியில் சிறிது தொலைவு சென்ற போது, ஆழம் அதிகம் இருப்பதை அறியாமல் 5 பேரும் ஒருவர் பின் ஒருவராக நீரில் மூழ்கினர்.

இதைக் கண்டு சக மாணவிகள் மற்றும் ஊழியர் அலறி கூச்சலிடவே, காப்பகத்தின் சுற்றுச்சுவர் கட்டுமானப் பணியில் ஈடுபட்டிருந்த தொழிலாளர்கள், அப்பகுதியில் இருந்தவர்கள் விரைந்து வந்து ஏரியில் மூழ்கிய செவிலியர் தேன்மொழி, மாணவிகளான கீழ்பென்னாத்தூரைச் சேர்ந்த வள்ளியம்மாள் (16), காரப்பட்டு கிராமத்தில் ஒரே குடும்பத்தைச் சேர்ந்த விஜயலட்சுமி (16), பூமிகா (13), அல்லி (14) ஆகிய 5 பேரையும் மீட்டனர்.

மீட்கப்பட்ட அனைவரையும் காவல் துறையினர் திருவண்ணாமலை அரசு மருத்துவக் கல்லூரி மருத்துவமனைக்கு அனுப்பிவைத்தனர். அங்கு அவர்களைப் பரிசோதித்த மருத்துவர்கள் 5 பேரும் உயிரிழந்துவிட்டதாகத் தெரிவித்தனர். இதையடுத்து, அவர்களது சடலங்கள் உடல்கூறாய்வுக்காக அனுப்பி வைக்கப்பட்டன.

தேனியில் எஸ்.ஐ. அடித்துக் கொலை: 6 பேர் கைது

சென்னை/ தேனி, நவ. 9: தேனியில் ஞாயிற்றுக்கிழமை சாலையில் பட்டாசு வெடித்த இளைஞர்களைக் கண்டித்த சிறப்பு உதவி ஆய்வாளர் அடித்துக் கொலை செய்யப்பட்டார். இதுதொடர்பாக 6 பேரை போலீஸார் திங்கள்கிழமை கைது செய்தனர்.



தேனி பழனிசெட்டிபட்டியைச் சேர்ந்தவர் செந்தில்குமார் (57). இவருக்கு சந்திரா என்ற மனைவியும், இரண்டு மகள்களும் உள்ளனர். சந்திரா கம்பத்தில் உள்ள தனியார் மகளிர் கல்லூரியில் பேராசிரியையாகப் பணியாற்றி வருகிறார். பழனிசெட்டிபட்டி காவல் நிலையத்தில் சிறப்பு உதவி ஆய்வாளராகப் பணியாற்றி வந்த செந்தில்குமார், மாற்றுப் பணியாக தேனி துணைக் காவல் கண்காணிப்பாளர் அலுவலகத்தில் பணியாற்றி வந்தார்.

இந்த நிலையில், இவர் தேனி சமதர்மபுரம் பகுதியில் ரோந்துப் பணியில் ஞாயிற்றுக்கிழமை இரவு ஈடுபட்டிருந்தார். அப்போது, அந்தப் பகுதியில் இளைஞர்கள் சாலையில் பட்டாசுகளை வெடித்து குறுவிடியோ எடுத்து பொதுமக்களுக்கு இடையூறு செய்து கொண்டிருந்தனர். இதைப் பார்த்த செந்தில்குமார் அந்த இளைஞர்களைக் கண்டித்தாராம்.

இதனால், ஆத்திரமடைந்த இளைஞர்கள் செந்தில்குமாரைத் தாக்கினர். இதில் பலத்த காயமடைந்த அவரை அருகிலிருந்தவர்கள் மீட்டு, தேனி அரசு மருத்துவக் கல்லூரி மருத்துவமனையில் அனுமதித்தனர். அங்கு அவர் உயிரிழந்தார்.

இதுகுறித்து தேனி காவல் நிலைய போலீஸார் வழக்குப் பதிந்து விசாரித்து வருகின்றனர்.

இந்தக் கொலையில் தொடர்புடையவர்களைப் பிடிக்க 5 தனிப் படைகள் அமைக்கப்பட்டன.

இதையடுத்து, சென்னை போரூரைச் சேர்ந்த மகேஸ்வரன் (22), தேனியைச் சேர்ந்த சூர்யமூர்த்தி (24), அதே பகுதியைச் சேர்ந்த தீபன் ராஜ் (20), பிரனேஷ் (20), ஆகாஷ் (20), கௌதம் (20) ஆகிய 6 பேரை போலீஸார் திங்கள்கிழமை கைது செய்தனர்.

அரசு மரியாதை: கொலை செய்யப்பட்ட காவல் சிறப்பு உதவி ஆய்வாளர் செந்தில்குமாரின் உடலுக்கு சட்டம்- ஒழுங்கு கூடுதல் காவல் துறை தலைமை இயக்குநர் அன்பு, தென் மண்டல காவல் துறைத் தலைவர் விஜயேந்திர பிதாரி, மாவட்ட காவல் கண்காணிப்பாளர் கே.எஸ். பிரவீன் கௌதம் ஆகியோர் மலர் வளையம் வைத்து அஞ்சலி செலுத்தினர். இதைத் தொடர்ந்து, 21 குண்டுகள் முழங்க அரசு மரியாதையுடன், அவரது உடல் தகனம் செய்யப்பட்டது.

முதல்வர் இரங்கல், நிவாரணம் அறிவிப்பு: பணியின்போது தாக்குதலுக்குள்ளாகி உயிரிழந்த காவல் உதவி ஆய்வாளரின் குடும்பத்தினருக்கு ரூ.40 லட்சம் நிவாரண நிதி வழங்க முதல்வர் ஜோசப் விஜய் உத்தரவிட்டுள்ளார்.

இது தொடர்பாக அவர் வெளியிட்ட அறிவிப்பு: சிறப்பு உதவி ஆய்வாளர் கி.செந்தில்குமார் (57), பொது மக்களின் பாதுகாப்புக்கு அச்சுறுத்தும் வகையில் பட்டாசு வெடித்ததைக் கண்டித்தபோது தாக்கப்பட்டதில் உயிரிழந்தார் என்ற செய்தி அறிந்து வருத்தமுற்றேன்.

அவரை இழந்து வாடும் அனைவருக்கும் எனது ஆழ்ந்த இரங்கலைத் தெரிவித்துக் கொள்வதுடன், செந்தில்குமாரின் குடும்பத்தினருக்கு ரூ.40 லட்சம் நிவாரண நிதி வழங்க உத்தரவிட்டுள்ளேன் எனத் தெரிவித்துள்ளார்.

தனியார் தொழிற்சாலை கழிவுநீர் சுத்திகரிப்பு நிலையத்தில் தவறிவிழுந்து 3 பேர் உயிரிழப்பு

ஒசூர், நவ. 9: கெலமங்கலம் தனியார் தொழிற்சாலை கழிவுநீர் சுத்திகரிப்பு நிலையத்தில் தவறிவிழுந்த தருமபுரி மாவட்டத்தைச் சேர்ந்த 3 தொழிலாளர்கள் திங்கள்கிழமை உயிரிழந்தனர்.

கிருஷ்ணகிரி மாவட்டம், ராயக்கோட்டை காவல் நிலைய எல்லைக்குள்பட்ட வன்னியபுரத்தில் உள்ள தனியார் தொழிற்சாலை இயங்கி வருகிறது. இந்தத் தொழிற்சாலையில் கழிவுநீர் சுத்திகரிக்காமல் வெளியேற்றப்படுவதாக விவசாயிகள் தொடர்ந்து மாவட்ட நிர்வாகத்திடம் புகார் அளித்து வந்தனர்.

இந்நிலையில், அந்த தனியார் தொழிற்சாலையில் ஒப்பந்த அடைப்படையில் பணியாற்றி வந்த 3 தொழிலாளர்கள் கழிவுநீர் சுத்திகரிப்பு நிலையத்தில் திங்கள்கிழமை தவறி விழுந்தனர். தகவல் அறிந்த மற்ற தொழிலாளர்கள் அவர்களை மீட்டு ஒசூர் தனியார் மருத்துவமனைக்கு அனுப்பி வைத்தனர். அங்கு அவர்களைப் பரிசோதனை செய்த மருத்துவர்கள், மூவரும் ஏற்கெனவே உயிரிழந்துவிட்டதாகத் தெரிவித்தனர்.

இறந்தவர்கள் தருமபுரி மாவட்டம், பாலக்கோடு வட்டம், பெல்ராம்பட்டி கிராமத்தைச் சேர்ந்த சாரதிகுமார் (25), அனுமந்தபுரம் ஊராட்சி ஜம்பூத் கிராமத்தைச் சேர்ந்த காவேரி (32), பாலக்கோடு வட்டம் தின்னூர் கிராமத்தைச் சேர்ந்த அக்மல் (28) ஆகியோர் என தெரியவந்தது.

இந்நிலையில், ஒசூர் தனியார் மருத்துவமனையில் இருந்து கிருஷ்ணகிரி மாவட்ட அரசு மருத்துவமனைக்கு கொண்டு செல்ல இறந்தவர்களின் உடலை ஆம்புலன்ஸில் ஏற்றும் போது மக்கள் அதிக அளவில் கூடியதால், ஒசூர் டிஎஸ்பி சுதீஷ் தலைமையில் மாநகர காவல் ஆய்வாளர் பிரகாஷ், சிப்காட், அட்கோ போலீஸார் ஆகியோர் மருத்துவனையில் பாதுகாப்புப் பணியில் ஈடுபட்டனர்.

அதையடுத்து, 3 பேரின் உடல்களும் பிரேத பரிசோதனைக்காக கிருஷ்ணகிரி மாவட்ட அரசு மருத்துவக் கல்லூரி மருத்துவமனைக்கு கொண்டு செல்லப்பட்டன. இதுகுறித்து ராயக்கோட்டை போலீஸார் வழக்குப் பதிந்து விசாரணை நடத்தி வருகின்றனர்.

படிவம் G

விருப்பத்தை தெரிவிப்பதற்கான அழைப்பு

பாலக்காடு, மலப்புரம் மற்றும் ஆலப்புழா மாவட்டங்களில் கோல்டு ஸ்டோரேஜ் மற்றும் வேர் ஹவுசிங் இண்டஸ்ட்ரி துறையில் இயங்கிவரும்

M/s. AKS COLD STORAGE LIMITED

(M/s. AKS கோல்டு ஸ்டோரேஜ்) நிறுவனத்திற்கு விருப்பம் உள்ள தீர்வு விண்ணப்பதாரர்களுக்கு

(இந்திய திவால் மற்றும் நொடிப்பு வாரியத்தின் நிறுவனங்களுக்கான திவால் தீர்வு செயல்முறை ஒழுங்கு முறைகள் விதிகள், 2016-ன் விதி 36A(1)-ன் கீழ்)

தொடர்புடைய விவரங்கள்

1	நிறுவன கடனாளரின் பெயர் மற்றும் PAN/CIN / LLP எண்	**M/s. AKS கோல்டு ஸ்டோரேஜ் லிமிடெட்** PAN : AAICS6469C CIN: U63022KL2003PLC015881
2	பதிவு அலுவலகத்தின் முகவரி	SF No. 43 1 G2, அரூர் ஜங்சன் அரூர் போஸ்ட், ஆலப்புழா கேரளம் - 688 534
3	இணையதள முகவரி	இல்லை
4	நிலையான சொத்துக்களில் பெரும்பான்மையானவை அமைந்துள்ள இடத்தின் விவரங்கள்	**யூனிட் - I** : KINFRA இண்டஸ்ட்ரியல் பார்க், மேனன்பரா ரோடு, கஞ்சிக்கோடு, பாலக்காடு சர்க்கிள், பாலக்காடு, கேரளம் - 678 621. **[Capacity :** சுமார் 5,000 மெட்ரிக் டன்கள் (MT)] **யூனிட் - II** : KINFRA டெக்னோ இண்டஸ்ட்ரியல் பார்க், கக்கன்சேரி, செல்லம்பிரா, கோழிக்கோடு பல்கலைக்கழகம் (P.O), மலப்புரம், கேரளம் - 573 635. **[Capacity :** சுமார் 5,000 மெட்ரிக் டன்கள் (MT)] **யூனிட் - III** : 16/203/A, 16/217/A, 16/217/8; கெல்ட்ரான் ரோடு அருகில், அரூர் ஆலப்புழா, சேர்தலா சர்க்கிள், ஆலப்புழா, கேரளம் - 688 534. **[Capacity :** சுமார் 5,000 மெட்ரிக் டன்கள் (MT)]
5	முக்கிய தயாரிப்புகள் / சேவைகளின் நிறுவப்பட்ட திறன்	நிறுவனத்தின் முக்கிய வருவாய், குளிர்பதனக் கிடங்கு மற்றும் சேமிப்பு கிடங்கு வணிகத்திலிருந்து கிடைக்கிறது.
6	கடந்த நிதி ஆண்டில் விற்பனை செய்யப்பட்ட முக்கிய பொருட்கள் / சேவைகளின் அளவு மற்றும் மதிப்பு	தாக்கல் செய்யப்பட்ட வருமான வரி மற்றும் வரி தணிக்கை அறிக்கை 2025-2026 நிதியாண்டிற்கான செயல்பாட்டின் படி வருமானம் ரூ.5.43 கோடியாகும். (தற்போது கடனாளர் நிறுவனம் செயல்படுகிறது)
7	ஊழியர்கள் / தொழிலாளர்களின் எண்ணிக்கை	12
8	இரண்டு வருடங்களில் கடைசியாக கிடைக்கப் பெற்ற நிதிநிலை அறிக்கைகள் (அட்டவணைகளுடன்) உள்ளிட்ட கூடுதல் விவரங்கள், கடன் வழங்கியவர்களின் பட்டியல்கள் மற்றும் இச்செயல்முறையின் தொடர் நிகழ்வுகளுக்கான தொடர்புடைய தேதிகள் உள்ளிட்ட கூடுதல் விவரங்கள் கிடைக்கும் இடம்	IRP / கருதப்படும் RP-யின் அலுவலகத்திலிருந்து பெற்றுக் கொள்ளலாம். M/s. SPP Insolvency Professional LLP., 2-வது தளம், கொடிசியா, G.D. நாயுடு டவர்ஸ், ஒசூர் ரோடு, கோயமுத்தூர் - 641018. IBBI Reg No. IBBI/IPE-0143/ IPA-1/2022-23/50033 போன் : +91-94888-10404/ +91 73730 52341 [E - mail to : aksclstdcirp@gmail.com /IPEadmin@sppgroups.com
9	குறியீட்டு பிரிவு 25(2)(h)-ன் கீழ் தீர்வு விண்ணப்பதாரர்களுக்கான தகுதி	
10	விருப்பத்தை சமர்ப்பிப்பதற்கான கடைசி தேதி	24.11.2026 செவ்வாய்கிழமை
11	தேர்வு செய்யப்பட்ட தீர்வு விண்ணப்பதாரர்களின் தற்காலிகப் பட்டியலை வெளியிடும் தேதி	04.12.2026 வெள்ளிக்கிழமை
12	தற்காலிகப் பட்டியலின் மீதான ஆட்சேபனைகளை சமர்ப்பிப்பதற்கான கடைசி நாள்	09.12.2026 புதன்கிழமை
13	தீர்வு விண்ணப்பதாரர்களின் இறுதிப் பட்டியல் வெளியிடப்படும் தேதி	19.12.2026 சனிக்கிழமை
14	நிறுவனத்தின் முழு விவரங்கள், மதிப்பீட்டு முறைமை மற்றும் தீர்வு விண்ணப்பதாரர்களின் தீர்வு திட்டங்களை கேட்டு வெளியிடும் தேதி	24.12.2026 வியாழக்கிழமை
15	தீர்வுத் திட்டத்தை சமர்ப்பிப்பதற்கான கடைசி தேதி	23.01.2027 சனிக்கிழமை
16	தீர்வுத் திட்டத்தை சமர்ப்பிப்பதற்கான மின்னஞ்சல் முகவரி	akscsltdcirp@gmail.com / IPEadmin@sppgroups.com
17	MSME-ஆகப் பதிவு செய்யப்பட்ட நிறுவனக் கடனாளரின் பதிவு விவரங்கள்	இந்த நிறுவனக் கடனாளர் MSME-பிரிவின் கீழ் பதிவு செய்யப்பட்டுள்ளது [Reg no. UDYAM-KL-01-0020727]

நாள் : 06.11.2026
இடம் : கோயமுத்தூர்

M/s. SPP Insolvency Professionals LLP [IPE]
acting as RP of M/s. **AKS** கோல்டு ஸ்டோரேஜ் லிமிடெட்
IBBI Reg No. IBBI/IPE-0143/IPA-1/2022-23/50033
AFA No.: AA1/50033/02/300627/20098
valid up to 30.06.2027

சமயபுரம் அருகே இரு சிறார் உள்பட 3 பேர் கொலை

மண்ணச்சநல்லூர், நவ. 9: திருச்சி மாவட்டம், சமயபுரம் அருகே ஞாயிற்றுக்கிழமை 2 சிறார் உள்பட 3 பேர் கொலை செய்யப்பட்டனர்.



செ. ராகுல், ரா. விஷால், கிறிஸ்டோபர்.

இனாம் சமயபுரம் பகுதியைச் சேர்ந்தவர் செ.ராகுல் (17). இவரது உறவினரும் அதே பகுதியைச் சேர்ந்தவருமான ரா.விஷால் (17). இவர்கள் இருவரும் கூலித் தொழிலாளர்களாக பணிபுரிந்து வந்தனர்.

இந்நிலையில், ஞாயிற்றுக்கிழமை இரவு சமயபுரம் சுங்கச்சாவடி அருகே உள்ள புள்ளம்பாடி வாய்க்கால் கரையோரமாக அமர்ந்திருந்தனர். அப்போது அங்கு வந்த மர்ம நபர்கள் சிலர், ராகுல், விஷால் இருவரையும் பயங்கர ஆயுதங்களால் சரமாரியாக வெட்டியுள்ளனர்.

இதில், விஷாலின் முகம் சிதைக்கப்பட்ட நிலையிலும், ராகுல் கழுத்து மற்றும் தலையில் பலத்த வெட்டுக் காயங்களுடனும் ரத்த வெள்ளத்தில் கிடந்துள்ளனர்.

தகவலறிந்து சம்பவ இடத்துக்கு சென்ற சமயபுரம் போலீஸார், உயிரிழந்த இருவரின் உடல்களையும் மீட்டு உடற்கூறாய்வுக்காக திருச்சி அரசு மருத்துவமனைக்கு அனுப்பி வைத்தனர்.

மேலும், சம்பவம் நடந்த இடத்தை திருச்சி மாவட்ட காவல் கண்காணிப்பாளர் டோங்ரே பிரவீன் உமேஷ் ஆய்வு செய்தார். இதையடுத்து 3 தனிப்படைகள் அமைக்கப்பட்டு குற்றவாளிகளை தேடும் பணி நடைபெற்று வருகிறது. இந்த சம்பவம் குறித்து சமயபுரம் போலீஸார் வழக்குப் பதிவு செய்து விசாரிக்கின்றனர்.

சாலை மறியல்: இதனிடையே இரட்டைக் கொலை தொடர்பாக குற்றவாளிகளை கைது செய்யக்கோரி சமயபுரம் சுங்கச்சாவடி பகுதியில் நூற்றுக்கும் மேற்பட்டோர் திங்கள்கிழமை சாலை மறியலில் ஈடுபட்டனர். இதையடுத்து சம்பவ இடத்துக்கு வந்த போலீஸார் மறியலில் ஈடுபட்டவர்களிடம் பேச்சுவார்த்தை நடத்தினர். இதையடுத்து மறியல் கைவிடப்பட்டது. தொடர்ந்து அப்பகுதியில் பதற்றம் நிலவி வருவதால் போலீஸார் குவிக்கப்பட்டுள்ளனர்.

ஐ.டி. ஊழியர் கொலை: சமயபுரம் அருகே உள்ள புறத்தாக்குடி தெற்கு தெருவைச் சேர்ந்தவர் சே.கிறிஸ்டோபர் (21). இவர் சென்னையில் உள்ள தனியார் மென்பொருள் நிறுவனத்தில் பணிபுரிந்து வந்தார். அதே பகுதியைச் சேர்ந்த ப.ரஞ்சித் (26), இருங்களூரில் உள்ள தனியார் கல்லூரியில் பயின்று வரும் ரெ.லெனின் (21). இவர்கள் புறத்தாக்குடி நடுத்தெருவில் ஞாயிற்றுக்கிழமை பட்டாசு வெடித்துக் கொண்டிருந்தனர்.

அப்போது அங்கு வந்த அதே பகுதியைச் சேர்ந்த டொனால்ட், எடிசன், சார்லஸ் ஆகிய மூவரும் பட்டாசு வெடிப்பதை பார்த்து சப்தம் போட்டதாக கூறப்படுகிறது. இதனால் இரு தரப்பினருக்கும் இடையே தகராறு ஏற்பட்டுள்ளது. தகராறு முற்றியதில் டொனால்ட், திருவுகோலால் (திருப்புலி) கிறிஸ்டோபரின் மார்பு பகுதியிலும், ரஞ்சித்தின் முகத்திலும் தாக்கியுள்ளார்.

இதையடுத்து, பலத்த காயமடைந்த கிறிஸ்டோபரை அக்கம்பக்கத்தினர் சமயபுரம் தனியார் மருத்துவக் கல்லூரி மருத்துவமனைக்கு கொண்டுச் சென்றனர். அங்கு பரிசோதித்த மருத்துவர்கள் கிறிஸ்டோபர் ஏற்கெனவே இறந்துவிட்டதாக தெரிவித்தனர். இது குறித்து சமயபுரம் போலீஸார் விசாரணை மேற்கொண்டு வருகின்றனர்.

பெரம்பலூரில் தொழிலாளி அடித்துக் கொலை

பெரம்பலூர், நவ. 9: பெரம்பலூர் அருகே சிறார்கள் ஞாயிற்றுக்கிழமை பட்டாசு வெடித்ததில் ஏற்பட்ட தகராறில், விவசாயக் கூலித் தொழிலாளி இரும்புக் கம்பியால் அடித்துக் கொலை செய்யப்பட்டார்.

பெரம்பலூர் அருகேயுள்ள நொச்சியம் கிராமத்தைச் சேர்ந்த ராசு மகன் ரவி (50). விவசாயக் கூலி தொழிலாளியான இவருக்கு திருமணமாகாததால், கூலி வேலைக்குச் சென்று சம்பாதிக்கும் பணத்தை தனது பெற்றோரிடம் கொடுக்காமல் மது அருந்துவதற்கு அதிக அளவில் செலவு செய்து வந்ததாக கூறப்படுகிறது. மேலும், அவ்வப்போது மது அருந்திவிட்டு வீட்டுக்கும் செல்ல மாட்டாராம்.

தீபாவளி பண்டிகையை முன்னிட்டு நண்பர்கள் சிலருடன் ஞாயிற்றுக்கிழமை இரவு மது அருந்திவிட்டு, நொச்சியம் கிராமத்தில் உள்ள மாரியம்மன் கோயில் வளாகத்தில் படுத்திருந்தாராம்.

அப்போது, அந்தப் பகுதியைச் சேர்ந்த சிறுவர்கள் சிலர் பட்டாசு வெடித்துள்ளனர். இதையடுத்து, இங்கு பட்டாசு வெடிக்கக் கூடாது என சிறுவர்களிடம் ரவி தெரிவித்துள்ளார். அதே பகுதியைச் சேர்ந்த மருதமுத்து மகன் அருள்ராஜ் (32) என்பவர், சிறுவர்களுக்கு ஆதரவாகப் பேசியுள்ளார். இதனால், அவர்களுக்கிடையே ஏற்பட்ட தகராறில் ஆத்திரமடைந்த அருள்ராஜ், ரவியை இரும்புக் கம்பியால் அடித்துள்ளார்.

இதில் பலத்த காயமடைந்த ரவி நிகழ்விடத்திலேயே உயிரிழந்துக் கிடந்தது திங்கள்கிழமை காலையில் தெரியவந்தது. தகவலறிந்த பெரம்பலூர் நகர போலீஸார் நிகழ்விடத்துக்குச் சென்று ரவியின் சடலத்தை கைப்பற்றி, பிரேதப் பரிசோதனைக்காக மாவட்ட அரசு தலைமை மருத்துவமனைக்கு அனுப்பிவைத்தனர்.

இதுகுறித்து ரவியின் சகோதரர் சதீஷ் (42) அளித்த புகாரின்பேரில், பெரம்பலூர் போலீஸார் வழக்குப் பதிந்து அருள்ராஜை கைது செய்து விசாரிக்கின்றனர்.

கடலூரில் இளைஞரைக் கொலை செய்துவிட்டு தப்பி ஓடியவரை சுட்டுப்பிடித்த போலீஸார்

கடலூர், நவ. 9: கடலூர் அருகே நண்பரை பீர் பாட்டிலால் குத்திக் கொலை செய்துவிட்டு தப்பியோடிய குற்றவாளியை போலீஸார் துப்பாக்கியால் சுட்டுப் பிடித்தனர். மேலும் ஒருவரை கைது செய்தனர்.

கடலூர் அருகே பெரியகாட்டுப்பாளையத்தைச் சேர்ந்தவர் பிருத்விராஜன் (26). சரித்திரப் பதிவேடு குற்றவாளியான இவர், தனது நண்பர்களான அதே பகுதியைச் சேர்ந்த சகோதரர்கள் அருளரசு (29), அன்பரசு (31) மற்றும் சிலருடன் சேர்ந்து ஞாயிற்றுக்கிழமை இரவு வண்ணாங்குட்டை பகுதியில் மது அருந்திக் கொண்டிருந்தார். அப்போது அவர்களுக்கிடையே ஏற்பட்ட தகராறில் அருளரசு, பீர் பாட்டிலால் பிருத்விராஜனை குத்தியதாகக் கூறப்படுகிறது. இதில் பிருத்விராஜன் உயிரிழந்தார்.

சுற்றி வளைத்தனர்:

இதுகுறித்து ரெட்டிச்சாவடி போலீஸார் வழக்குப் பதிவு செய்து, கொலை செய்ததாகக் கூறப்படும் அருளரசு, அன்பரசு ஆகிய இருவரையும் தேடி வந்தனர்.

இந்நிலையில், ரெட்டிச்சாவடி பகுதியில் இருவரும் பதுங்கியிருப்பதாகக் கிடைத்த தகவலின்பேரில் போலீஸார் அங்கு விரைந்தனர். அப்போது அன்பரசு மட்டும் போலீஸாரிடம் சிக்கினார். அருளரசு இருசக்கர வாகனத்தில் தப்பிச் சென்றார்.

இதையடுத்து அவரை பிடிக்க கடலூர் மாவட்டம் முழுவதும் போலீஸார் உஷார் படுத்தப்பட்டனர்.

அதன்பேரில், கடலூர் முதுநகர் காவல் நிலைய எல்லைக்குள்பட்ட சாவடி பகுதியில் காவல் ஆய்வாளர் இளவரசி, சார்பு - ஆய்வாளர் முகிலரசு ஆகியோர் வாகனத் தணிக்கையில் திங்கள்கிழமை அதிகாலையில் ஈடுபட்டிருந்தனர். அப்போது, அவ்வழியாக இருசக்கர வாகனத்தில் சென்ற அருளரசு, போலீஸாரைக் கண்டதும் நிற்காமல் சென்றார்.

சார்பு ஆய்வாளருக்கு வெட்டு:

இதையடுத்து, அவரை போலீஸார் விரட்டிச் சென்றனர். எஸ்.புதூர் பகுதியில் இருசக்கர வாகனத்திலிருந்து இறங்கி தப்பியோடிய அருளரசைப் பிடிக்க சார்பு - ஆய்வாளர் முகிலரசு முயன்றார்.

அப்போது, அருளரசு தான் வைத்திருந்த கத்தியால் சார்பு - ஆய்வாளர் முகிலரசின் கையில் வெட்டிவிட்டு தப்பியோட முயன்றார். இதனால், தற்காப்பு நடவடிக்கையாக காவல் ஆய்வாளர் இளவரசி தனது துப்பாக்கியால் இரண்டு முறை சுட்டார்.

இதில் அருளரசின் வலது காலில் குண்டு பாய்ந்து, அவர் கீழே விழுந்தார். உடனடியாக அவரைப் பிடித்த போலீஸார், கடலூர் அரசு மருத்துவமனையில் அனுமதித்தனர். காயமடைந்த சார்பு - ஆய்வாளர் முகிலரசும் அதே மருத்துவமனையில் சிகிச்சைக்காக அனுமதிக்கப்பட்டார்.

கொலை செய்யப்பட்ட பிருத்விராஜன் மீது ரெட்டிச்சாவடி காவல் நிலையத்தில் 5 வழக்குகள் நிலுவையில் உள்ளன. சுட்டுப் பிடிக்கப்பட்ட அருளரசு மீது ரெட்டிச்சாவடி காவல் நிலையத்தில் ஒரு வழக்கு நிலுவையில் உள்ளது.

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உறுப்பினர்களுக்கான அறிவிப்பு

நிறுவனங்கள் சட்டம், 2013-ன் ("சட்டம்") பிரிவு 110 மற்றும் 108 மற்றும் நிறுவனங்கள் (மேலாண்மை மற்றும் நிர்வாகம்) விதிகள் 2014-ன் ("விதிமுறைகள்") விதிகள் 20 மற்றும் 22 நிறுவன விவகாரங்கள் அமைச்சகம் ("MCA") பொதுச் சுற்றறிக்கை எண். 14/2020 தேதி: 08, ஏப்ரல் 2020 மற்றும் 17/2020 தேதி: 13, ஏப்ரல் 2020 மற்றும் இது தொடர்பாக பின்னர் வெளியிடப்பட்ட பொதுச் சுற்றறிக்கை, எண். 03/2025 தேதி: 22, செப்டம்பர் 2025 ("MCA சுற்றறிக்கைகள்") மற்றும் விதிமுறைகள் 44 இந்தியப் பத்திரங்கள் மற்றும் பரிவர்த்தனை வாரியத்தின் ("SEBI") (பட்டியல் கடமைகள் மற்றும் வெளிப்படுத்தல் தேவைகள்) விதிமுறைகள், 2015 ("பட்டியல் விதிமுறைகள்"), இன்ஸ்டிடியூட் ஆஃப் கம்பெனி செக்ரெட்டரிஸ் ஆஃப் இந்தியாவால் வெளியிடப்பட்ட பொதுக் கூட்டங்களுக்கான செயலக தரநிலை ("SS-2") மற்றும் சட்டத்தின் பிற பொருந்தக்கூடிய விதிகள், சுற்றறிக்கைகள் மற்றும் அதன் கீழ் வெளியிடப்பட்ட அறிவிப்புகள் (எந்தவொரு சட்டரீதியான மாற்றங்கள் அல்லது தற்போதைக்கு நடைமுறையில் உள்ள மற்றும் அவ்வப்போது திருத்தப்பட்ட மறு அமலாக்கம் உட்பட) ஆகியவற்றுக்கு இணங்க, 30 அக்டோபர், 2026 அன்று ("கட்-ஆஃப் தேதி") வைப்பு பங்கேற்பாளர்கள்/ நிறுவனம் / பதிவாளர் மற்றும் பங்கு பரிமாற்ற முகவர் ("RTA") அதாவது கேபின் டெக்னாலஜிஸ் லிமிடெட்டில் ("KFIN") மின்னஞ்சல் முகவரியை பதிவு செய்துள்ள உறுப்பினர்களுக்கு தொலைதூர மின்னணு-வாக்களிப்பு செயல்முறை (remote e-voting) மூலம் அறிவிப்பில் குறிப்பிடப்பட்டுள்ள தீர்மானத்தை நிறைவேற்றுவதற்கு நிறுவனத்தின் உறுப்பினர்களின் ஒப்புதலைக் கோருவதற்காக தபால் வாக்குச்சீட்டின் மின்னணு நகல் ("அறிவிப்பு") மின்னணு முறையில் அனுப்பும் பணியை திங்கட்கிழமை 9 நவம்பர், 2026 அன்று நிறுவனம் நிறைவு செய்துள்ளது.

உறுப்பினர்கள் தொலைதூர மின்-வாக்களிப்பு முறை மூலம் மட்டுமே வாக்களிக்க முடியும். தொலைதூர மின்னணு-வாக்களிப்பு செயல்முறை மற்றும் அதற்கான நடைமுறை ஆகியவற்றை உள்ளடக்கிய அறிவிப்பு நிறுவனத்தின் இணையதளமான www.cholamandalam.com, பங்கு சந்தைகளின் இணையதளங்கள் www.bseindia.com மற்றும் www.nseindia.com மற்றும் நேஷனல் செக்யூரிட்டீஸ் டெபாசிட்டரி லிமிடெட் ("NSDL")-ன் இணையதளம் https://www.evoting.nsdl.com,-ல் வெளியிடப்பட்டுள்ளது.

1. கட்-ஆஃப் தேதியின்படி உறுப்பினர் பதிவேட்டில்/பயனாளி உரிமையாளர் பட்டியலில் பெயர் உள்ள உறுப்பினர்கள் மட்டுமே மின்னணு வாக்களிப்புக்காகக் கருதப்படுவார்கள். கட்-ஆஃப் தேதிக்குப் பிறகு பங்குகளைப் பெற்று பங்குதாரர்களாக மாறும் உறுப்பினர்கள், இந்த அறிவிப்பு தகவல் நோக்கங்களுக்காக மட்டுமே பரிசீலிக்குமாறு கேட்டுக் கொள்ளப்படுகிறார்கள். உறுப்பினர்களின் வாக்களிக்கும் உரிமைகள், கட்-ஆஃப் தேதியின்படி, அவர்களின் பங்கு விகிதாசாரத்தில் கணக்கிடப்படும்.
2. மின்னஞ்சல் முகவரிகளைப் பதிவுசெய்யும் / புதுப்பிக்கும் முறை:
கடைசித் தேதியின்படி நிறுவனத்தின் உறுப்பினர்கள் (நிறுவனம்/RTA/வைப்புத்தொகை நிறுவனங்களில் தங்கள் மின்னஞ்சல் முகவரிகளைப் பதிவு செய்யாததால் அறிவிப்பைப் பெறாத உறுப்பினர்கள் உட்பட) தொலைதூர மின்னணு வாக்குப்பதிவு மூலம் வாக்களிக்கும் வசதியைப் பயன்படுத்திக்கொள்ளத் தகுதியுடையவர்கள் ஆவர். மின்னஞ்சல் முகவரிகளைப் பதிவுசெய்யும்/புதுப்பிக்கும் முறை கீழே கொடுக்கப்பட்டுள்ளது:
   i. பங்குகள் காகித வடிவில் வைத்திருந்தால், தயவுசெய்து ஃபோலியோ எண், பங்குதாரரின் பெயர், பங்குச் சான்றிதழின் ஸ்கேன் செய்யப்பட்ட நகல் (முன் மற்றும் பின்), PAN மற்றும் ஆதாரின் சுய சான்றளிக்கப்பட்ட ஸ்கேன் செய்யப்பட்ட நகல் ஆகியவற்றை மின்னஞ்சல் மூலம் KYC விவரங்களை புதுப்பிக்க படிவம் ISR-1 உடன் investors@chola.murugappa.com என்ற முகவரிக்கு வழங்கவும்.
   ii. பங்குகள் மின்னணு வடிவில் வைத்திருந்தால், தயவுசெய்து DP ID-CL ID (16 இலக்க DPID+CLID அல்லது 16 இலக்க பயனாளி ID), பெயர், கிளையண்ட் மாஸ்டர் அல்லது ஒருங்கிணைந்த கணக்கின் அறிக்கை நகல், PAN மற்றும் ஆதார் சுய சான்றளிக்கப்பட்ட ஸ்கேன் செய்யப்பட்ட நகல் ஆகியவற்றை investors@chola.murugappa.com என்ற முகவரிக்கு வழங்கவும். நீங்கள் மின்னணு முறையில் பத்திரங்களை வைத்திருக்கும் ஒரு தனிப்பட்ட பங்குதாரராக இருந்தால், அறிவிப்பு-இல் விளக்கப்பட்டுள்ள உள்நுழைவு முறையைப் பார்க்குமாறு கேட்டுக் கொள்ளப்படுகிறீர்கள், அதாவது, டிமேட் முறையில் பத்திரங்களை வைத்திருக்கும் தனிப்பட்ட பங்குதாரர்களுக்கான மின்-வாக்களிப்புக்கான உள்நுழைவு முறை.
   iii. மாற்றாக, மேலே குறிப்பிடப்பட்ட ஆவணங்களை வழங்குவதன் மூலம் மின்-வாக்களிப்புக்கான பயனர் ஐடி மற்றும் கடவுச்சொல்லை பெறுவதற்கு உறுப்பினர்கள் evoting@nsdl.com என்ற முகவரிக்கு கோரிக்கையை அனுப்பலாம்.
   iv. பட்டியலிடப்பட்ட நிறுவனங்களால் வழங்கப்படும் மின்-வாக்களிக்கும் வசதி பற்றி 9 டிசம்பர், 2020 தேதியிட்ட செபி சுற்றறிக்கையின்படி, மின்னணு முறையில் பங்குகளை வைத்திருக்கும் தனிப்பட்ட பங்குதாரர்கள் தங்கள் டெபாசிட்டரிகள் மற்றும் டெபாசிட்டரி பங்கேற்பாளர்களிடம் பராமரிக்கப்படும் மின்னணு கணக்கு மூலம் வாக்களிக்க அனுமதிக்கப்படுகிறார்கள். பங்குதாரர்கள் வாக்களிக்கும் வசதியைப் பெற, தங்கள் மின்னணு கணக்கில் தங்கள் கைபேசி எண் மற்றும் மின்னஞ்சல் முகவரியை புதுப்பிக்குமாறு கேட்டுக் கொள்ளப்படுகிறார்கள்.
3. தொலைதூர மின்னணு வாக்குப்பதிவு மூலம் வாக்களிக்கும் முறை: மேலே குறிப்பிடப்பட்டுள்ள முறையில் தங்களின் மின்னஞ்சல் முகவரிகளை வெற்றிகரமாகப் பதிவுசெய்தவுடன், உறுப்பினர்கள் தொலைதூர மின்னணு வாக்குப்பதிவிற்கான உள்நுழைவு விவரங்களை மின்னஞ்சல் மூலம் பெறுவார்கள். தொலைதூர மின்னணு வாக்குப்பதிவு வசதி மூலம் வாக்களிப்பதற்கான விரிவான வழிமுறைகள் அறிவிப்பில் வழங்கப்பட்டுள்ளன. மேலும் அவை நிறுவனத்தின் இணையதளத்திலும் வெளியிடப்பட்டுள்ளன.
4. தொலைதூர மின்-வாக்களிப்பு காலம் **செவ்வாய்க்கிழமை, 10** நவம்பர், **2026 அன்று காலை 9:00 மணிக்கு** (IST) **தொடங்கி புதன்கிழமை, 9 டிசம்பர், 2026 மாலை 5:00 மணிக்கு** (IST) முடிவடையும். இதன் பின் தொலை மின்-வாக்களிப்பு அல்லது NSDL-யால் செயல் நிறுத்தம் செய்யப்படும் மற்றும் வாக்களிப்பது அனுமதிக்கப்பட மாட்டாது.அதன்பிறகு, தொலைதூர மின்னணு வாக்குப்பதிவு வசதியானது NSDL-யால் வாக்களிப்பதற்காக முடக்கப்படும், மேலும் குறிப்பிட்ட தேதி மற்றும் நேரத்திற்குப் பிறகு வாக்களிக்க அனுமதிக்கப்படாது.
5. ஒரு உறுப்பினர் ஒரு தீர்மானத்தின் மீது தனது வாக்கை அளித்தவுடன், அந்த வாக்கு இறுதியானதாகிவிடும். அதன்பிறகு அந்த வாக்கை மாற்றவோ அல்லது மீண்டும் வாக்களிக்கவோ அந்த உறுப்பினருக்கு அனுமதி இல்லை.
6. திரு. ஆர் ஸ்ரீதரன், (ICSI Membership FCS No.4775 - CP No.3239), ஆர் ஸ்ரீதரன் & அசோசியேட்ஸ், நிறுவன செயலாளர்கள், தொலைதூர மின்னணு வாக்குப்பதிவு மூலம், நியாயமான மற்றும் வெளிப்படையான முறையில் தபால் வாக்குப்பதிவை தொலை மின்னணு மின்-வாக்களிப்பு மூலம் நடத்துவதற்கான செயல்முறை பரிசீலனையாளராக நியமிக்கப்பட்டுள்ளார்.
7. இந்தத் தீர்மானம் தேவையான பெரும்பான்மையுடன் நிறைவேற்றப்பட்டால், மின்னணு வாக்கெடுப்பிற்கான கடைசி தேதியான புதன்கிழமை, 9 டிசம்பர் 2026 அன்று அது நிறைவேற்றப்பட்டதாகக் கருதப்படும். மின்னணு வாக்கெடுப்பின் முடிவுகள் வெள்ளிக்கிழமை 11 டிசம்பர், 2026 அன்று அல்லது அதற்கு முன்னர் அறிவிக்கப்படும். மேலும் நிறுவனத்தின் வலைத்தளமான www.cholamandalam.com மற்றும் NSDL வலைத்தளமான https://evoting.nsdl.com இல் காண்பிக்கப்படும். முடிவுகள் ஒரே நேரத்தில் பங்குச் சந்தைகளுக்குத் தெரிவிக்கப்படும், மேலும் நிறுவனத்தின் பதிவு செய்யப்பட்ட அலுவலகத்திலும் காண்பிக்கப்படும்.
8. மின்னணு முறையில் வாக்களிப்பது தொடர்பாக ஏதேனும் வினவல், தெளிவு பெறல் மற்றும்/அல்லது குறை(கள்) இருப்பின், NSDL-ன் இணையதளம் https://evoting.nsdl.com-ல் பதிவிறக்கப் பிரிவில் உள்ள உதவி மற்றும் அடிக்கடி கேட்கப்படும் கேள்விகள் (FAQS) பகுதியையும் மின்-வாக்களிக்கும் பயனர் கையேட்டையும் பார்க்கவும் அல்லது investors@chola.murugappa.com எனும் முகவரிக்கு மின்னஞ்சல் அனுப்பவும் அல்லது மேலும் ஏதேனும் கூடுதல் விளக்கம் பெற விரும்பினால் திருமதி. பல்லவி மாத்ரே-துணைத் தலைவர், நேஷனல் செக்யூரிட்டீஸ் டெபாசிட்டரி லிமிடெட், T301, 3வது தளம், நமன் சேம்பர்ஸ், ஜி பிளாக், பிளாட் எண்- C-32, பாந்த்ரா குர்லா வளாகம், பாந்த்ரா கிழக்கு, மும்பை- 400051 தொடர்புகொள்ளவும் அல்லது evoting@nsdl.com எனும் மின்னஞ்சல் முகவரியிலோ அல்லது NSDL-ன் தொலைபேசி எண் :022-4886 7000ல் அழைக்கவும்.

இயக்குனர் குழு ஆணைப்படி
சோழமண்டலம் இன்வெஸ்ட்மெண்ட் அண்டு ஃபைனான்ஸ் கம்பெனி லிமிடெட்டாக
Sd/-
ப. சுஜாதா
நிறுவன செயலாளர்

சென்னை
9 நவம்பர், 2026

QUICKLY.

Bank of Baroda raises MCLR by 5 to 20 bps



Mumbai: Bank of Baroda (BoB) has decided to up its marginal cost of funds-based lending rate (MCLR) by 5 to 20 basis points (bps) from November 12. The bank has increased the MCLR the most (20 bps) in two tenors — three months (from 8.3 per cent to 8.5 per cent) and six months (from 8.5 per cent to 8.7 per cent). The one-month and one-year MCLR have been upped by 5 bps (from 7.95 per cent to 8 per cent) and 10 bps (from 8.75 per cent to 8.85 per cent), respectively. Overnight MCLR remains unchanged at 7.85 per cent. OUR BUREAU

IOB unveils application for digital rupee transactions



Chennai: Indian Overseas Bank (IOB) has launched its Central Bank Digital Currency application (IOB digital rupee), enabling customers to transact conveniently using digital rupee (e₹) through a secure and seamless digital payment mobile application. "The IOB digital rupee application provides customers a secure mobile application to maintain digital rupee wallets and perform instant peer-to-peer and peer-to-merchant transactions," said IOB. The app supports UPI interoperability, providing an additional digital payment option alongside existing UPI apps. OUR BUREAU

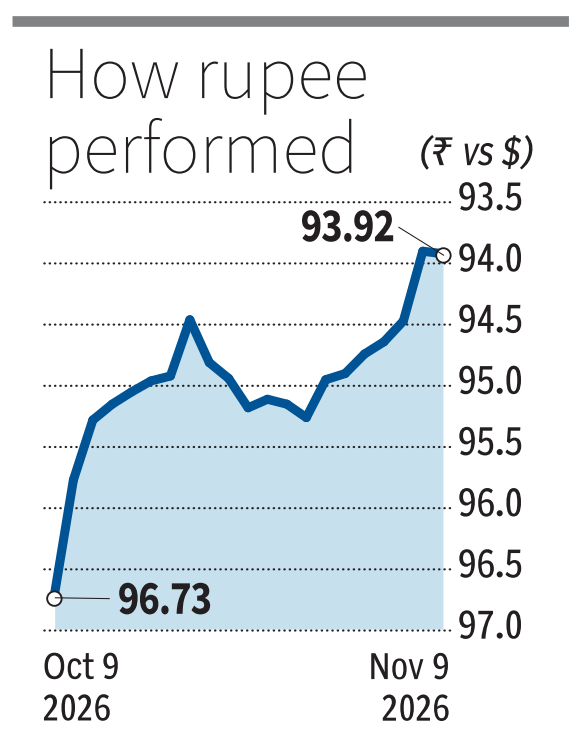
Rupee ends 5-day winning streak, closes 93.92/dollar

NET EFFECT. W. Asia peace will cut risk premium in crude and support rupee: Experts

Our Bureau
Mumbai

The rupee closed a shade weaker on Monday, ending a five-day winning streak, as state-run banks bought dollars at the RBI's behest amid thin trading volumes. The rupee closed at 93.92 per US dollar (USD) against last Friday's close of 93.91. Intra-day, it tested a high/ low of 93.69/94.11.

Dilip Parmar, Senior Research Analyst, HDFC Securities, noted that the rupee registered a technical retracement, snapping a five-day winning streak amid state-run banks' dollar buying ahead of a market holiday. The intra-day correction followed morning gains catalysed by a soft dollar index, resilient foreign institutional inflows and weaker crude oil pricing, he added.



Parmar said market participants are now closely monitoring Tuesday's upcoming US inflation data for fresh directional cues. In the near term, spot USD-INR will find key support at 93.5 and resistance at 94.3. Amit Pabari, MD, CR Forex Advisors, observed that any progress towards peace in West Asia will reduce the risk premium in crude oil and provide further support to the rupee.

> **In the near term, spot USD-INR will find** key support at 93.5 and resistance at 94.3

FOREIGN CAPITAL

Further, the return of foreign capital is another important support for the rupee, as fresh equity investments create demand for the Indian currency. Pabari said: "The overall outlook for the rupee remains positive, supported by lower crude prices, improving foreign flows and hopes of de-escalation in West Asia. With USD/INR breaking below the 94.00 mark, the probability of further rupee appreciation towards 93.50 and 93.00 has increased."

Madan Sabnavis, Chief Economist, Bank of Baroda, said lower crude price is good for the trade balance and currency, which is why the rupee will show signs of appreciation in the next few days. As long as oil is down, the rupee will gain notwithstanding the strength of the dollar in the near term.

'RBI's $239 b forward dollar position to limit rupee's gain despite FPI inflows'

Press Trust of India
Mumbai

The Reserve Bank of India's net short position of $239 billion in the forward market is likely to limit the rupee's appreciation despite a recovery in foreign portfolio investor (FPI) inflows, according to a report.

BUY-SELL SWAPS

The Reserve Bank of India's (RBI) forward book stood at a net dollar short position of $239 billion as of September 2026, reflecting its commitment to provide dollars when buy-sell swaps mature. This will require the central bank to accumulate dollars as capital inflows improve, limiting the rupee's appreciation, said IDFC First Bank's Economic Research report.

Around $40 billion of the short position matures within a year, $56 billion in one to three years and the remaining $143 billion in three to five years. The longer-duration positions are largely linked to the FCNR (B) scheme, it added.

"The large negative forward book implies that the RBI will need to accumulate dollars in order to meet the commitments when these buy-sell swaps mature. Hence, any improvement in capital inflows will be absorbed by the RBI, limiting the downward move in USD/INR," said the report.

RBI'S FOCUS

The large forward position also limits the RBI's ability to sell dollars in the spot market, as its capacity to sterilise such sales through additional buy-sell swaps is constrained. The central bank's focus over the next few years will be to gradually reduce its forward book. The report said the rupee could see near-term appreciation if US-Iran tensions ease further and American AI stocks correct. A pick-up in FPI inflows in November also improved investor sentiment towards India. However, competition from the US for global capital and elevated US Treasury yields may limit sustained gains in the domestic currency.

IDFC First Bank expects the rupee to trade at 92-94 per US dollar by December 2026, weaken to 94-95 by March 2027 and touch 96 by June 2027. Highlighting pressure on India's external balances, the report said the balance of payments is tracking a surplus of $65 billion in the first half of FY27. However, without RBI's swap windows, the underlying BoP deficit would have been $85 billion.

SFBs want RBI to relax norm on loan portfolio composition

K Ram Kumar
Mumbai

Small finance banks (SFBs) want the Reserve Bank of India (RBI) to relax a key regulatory prescription that requires at least 50 per cent of their loan portfolio to comprise loans of up to ₹25 lakh.

These niche banks have urged the RBI to loosen rules, either by bringing down the aforementioned 50 per cent criteria to about 40 per cent or by doubling the loan limit criteria to ₹50 lakh.

This request comes in the backdrop of the country's nominal GDP tripling from about ₹107 lakh crore in FY15, when the RBI first issued guidelines for licensing of SFBs (in November 2014) to about ₹331 lakh crore in FY25.

Moreover, in sync with the rise in the nominal GDP, the appetite for large-ticket loans in the economy is also going up, amid SFBs stepping up the focus on non-microfinance loans as part of their portfolio diversification strategy.



PSL LIMIT

In this regard, SFB chiefs underscored that the central bank had been receptive to their requests for regulatory changes, in line with the growing credit needs of the economy.

They cited the example of the central bank relaxing the priority sector lending (PSL) limit for SFBs from 75 per cent of their portfolio to 60 per cent with effect from April 1, 2025, in order to give them more room to extend larger ticket, non-PSL loans.

Notably, in its 2014 guidelines for the licensing of SFBs, the Reserve Bank stated that after the initial stabilisation period of five years and after a review, it might liberalise the scope of activities of these banks.

SAVINGS AVENUE

SFBs provide formal saving avenues to the unserved and underserved sections of the population and supply credit to small business units, small and marginal farmers, micro and small industries and other unorganised sector entities through high technology and low-cost operations.

As of March 2025-end, 11 SFBs were in operation in the country with 7,403 branches. Collectively, these banks had deposits and loans and advances aggregating ₹3,15,401 crore and ₹2,72,481 crore, respectively.

Gujarat Energy PNG sales in Morbi drop 90% in last 5 months

Avinash Nair
Ahmedabad

Gujarat Energy's piped natural gas sales to Morbi, India's biggest ceramic cluster, nosedived 90 per cent over the past five months to 1 million standard cubic metres per day (mmscmd), from a peak of 8.5 mmscmd during the supply disruption triggered by the Iran war, as improving propane availability prompted manufacturers to switch back to the alternative fuel.

"Before the [Iran] war, Morbi volumes [in February] were close to 2.5 mmscmd, then we went up to 8.5 mmscmd and now we are at 1 mmscmd," a senior Gujarat Energy official told investors recently.

This sharp decline highlights the challenge facing the city gas distributor in retaining industrial customers as the economics of fuel switching shifts in favour of propane. The company is now looking to strengthen its long-term liquefied natural gas (LNG) sourcing portfolio to offer more competitive prices and win back customers in the ceramic hub.

Morbi volumes had averaged 5.67 mmscmd in the first quarter of FY27 before moderating to around 3 mmscmd in the second quarter. Before the disruption in February, the company's supplies to the cluster stood at 2.5 mmscmd.

Volumes subsequently rose from 0.4 mmscmd in April to 8-8.5 mmscmd in May and June as manufacturers turned to natural gas amid a shortage of propane.

However, propane supplies have gradually improved since July, with manufacturers sourcing the fuel from other countries, including the US and Venezuela.

Gujarat Energy said that against its current gas supplies of around 1 mmscmd, propane consumption in the cluster was equivalent to 5.3-5.4 mmscmd of gas.

Government of Keralam
Published Tenders from 05-11-2026 to 08-11-2026
Department of Printing
Tender ID: 2026_DPR_886176_1 * Director of Printing * Re-E tender for the supply of Single Wire book stitching mac * Closing Date: 19-Nov-2026 * PAC: Rs800000
Tender ID: 2026_DPR_885947_1 * Director of Printing * Re-E tender for the supply of Laminating Machine * Closing Date: 18-Nov-2026 * PAC: Rs1000000
Visit https://etenders.kerala.gov.in for more details.
Ro.No:05-08/Nov/2026/PRD/(N)7

COCHIN INTERNATIONAL AIRPORT LIMITED
CIAL/ELE/454 **TENDER NOTICE** 10/11/2026

Sealed item-rate tenders are invited from reputed Electrical Contractors **with Valid 'A' grade** electrical contract license issued by the Kerala State Electrical Inspectorate for the below mentioned work at Cochin International Airport, Nedumbassery. The cost of the tender document is Rs. 2000/- + GST.

Sl. No.	Name of Work	Estimated Amount (Rs.)	EMD (Rs.)	Completion Period
1	Supply, Installation, Testing and Commissioning of Electrical system for Pressure Fed Fire Fighting System at CIAL	Rs.65.53 Lakhs	Rs. 1.25 Lakhs	04 months

Interested firms shall have to submit their application for prequalification, along with all relevant supporting documents as specified on the website, to the Office of the **Managing Director, Cochin International Airport Ltd., Nedumbassery** on or before **18/11/2026**. visit our website: **http://www.cial.aero/tenders** for more details including eligibility.
Sd/- MANAGING DIRECTOR

milma
Malabar Regional Co-operative Milk Producers' Union Ltd.
Central Products Dairy, Naduvattom, North Beypore
Kozhikode-673 015, Phone: 0495-2414117
Email:cpdkkd@malabarmilma.coop
CPD/PURCHASE/CONSUMABLES/2026-27 09-11-2026

Re E-TENDER NOTICE

Tenders are invited from eligible bidders for the following work

Item	Start Date	Closing Date & Opening Date	Source & Submission of Bid documents
Supplying artwork printed OTS metal cans for packing Gulab Jamun(250g&500g), Golden Milk(180ml) and Palada Pradhaman (180g) as Single-time purchase against one purchase order each E-tender ID-2026_KCMMF_880576_2	10/11/2026	23/11/2026 & 24/11/2026	www.etenders.kerala.gov.in (Items specifications and terms and conditions are available on this website)

The bids can be submitted online through Kerala Government e-portal www.etenders.kerala.gov.in. For more details, contact Ph-7902257360.
Ancillary Unit Head (i/c)

YOGAKSHEMAM LOANS LIMITED
3rd Floor, Ottappath Tower, Aswini Junction, Thiruvambady P. O., Thrissur, Kerala, 680022.

GOLD AUCTION NOTICE

The borrowers, in specific and the public, in general, are hereby notified that public auction of the gold ornaments of pledged in the below accounts is proposed to be conducted at the following branches on 30.11.2026 from 10 a.m. onwards. We are auctioning gold ornaments of defaulted customers who have failed to make payment of his/her loan amount despite being notified by registered letters. Unauctioned items shall be auctioned on any other days without further notice. Changes in venue or date (if any) will be displayed at auction centre and on website without any further notice. List of Pledges:

BOMMANAHALLI: 210228100316, 0396, 0717, 0746, 0758, 0759, 0766, 0772, 0776, 0777, 0782, 0785, 0786, 0791, 0793, 0794, 0802, 0843, HAROHALLI: 210202102636, 2639, 2801, 2857, 2914, 2963, 2964, 2970, 2973, 2980, 2987, 2990, 2993, 2999, 3000, 3003, 3004, 3007, 3050, HONGASANDRA: 210159107258, 7260, 7262, 7331, 7332, 7334, 7335, 7336, 7338, 7339, 7340, 7342, 7373, 7775, 7872, 7875, 7929, 7930, 7937, 7939, 8039, 8072, 8205, 8206, HORAMAVU: 210156104367, 4369, 4370, 4371, 4387, 4393, 4405, 4409, 4410, 4428, 4534, 4553, 4559, 4569, 4589, 4595, 4604, 230156200008, HOSA ROAD: 210145106633, 6684, 6704, 6707, 6750, 6961, 7024, 7025, 7033, 7056, 7058, 7098, 7101, 7102, 7120, 7130, 7143, 7158, 7182, 7209, 7296, 7299, 7301, 7302, 7303, 7304, 7306, J P NAGAR: 210119110529, 0530, 0554, 0567, 0952, 1132, 230119200008, K G HALLI: 210150106655, 6661, 6722, 7069, 7087, 7098, 7101, 7120, 7123, 7142, 7189, 7190, 7196, 7199, 7348, 7378, 7386, 7456, 7465, 7474, 7491, 7616, KAMMANAHALLI: 210118112080, 2108, 2118, 2133, 2147, 2188, 2190, 2207, 2288, 2412, 2420, 2422, 2425, 2428, 2444, 2459, 2471, 2473, 2474, 2475, 2480, 2483, 2486, 2491, 2492, 2496, 2497, 2498, 2499, 2500, 2504, 2507, 2511, 2607, THILAK NAGAR: 210205102214, 2230, 2231, 2233, 2236, 2241, 2242, 2247, WILSON GARDEN: 210132107037, 7099, 7100, 7102, 7103, 7330, 7331, 7333, 7334, 7336, 7357, 7358, 7359, 7369, 7385, 7386, 7398, 7459, 7463, 7543, 7555, 7573, 7574, 7578, 7579, 7589, 7606, 7666, CHIKKABANAVARA: 210127108002, 8003, 8216, 8234, 8238, 8249, 8251, 8260, 8261, 8266, 8291, 8299, 8383, 8409, , 8416, 8421, 8422, 8430, 8431, 8460, 8463, 8464, DODDABOMMASANDRA: 210133107333, 7577, 7602, 7754, 7756, 7771, 7778, 7788, 7797, 7809, 7810, 7872, HESARAGHATTA: 210165107679, 7699, 7705, 7718, 7719, 7733, 7734, 7739, 7746, 7747, 7748, 7749, 7750, 7757, 7758, 7767, 7768, 7770, 7771, 7776, 7777, 7780, 7783, 7791, 7792, 7797, 7803, 7806, 7814, 7853, 7899, 7910, 7911, 7980, 7981, 7982, 8013, 8078, 8079, MATHIKERE: 210114109962, 9976, 210114110002, 0120, 0121, 0130, 0136, 0149, 0150, 0153, 0154, 0155, 0167, 0175, 0178, 0179, 0204, 0209, 0215, 30114200030, 0031, 0032, 0033, NELAMANGALA: 210140107999, 8015, 8016, 8019, 8030, 8034, 8037, 8047, 8050, 8055, 8226, PEENIYA; 210134111158, 1159, 1394, 1468, 1473, 1481, 1482, 1483, 1497, 1499, 1518, 1527, 1538, 1550, 1561, 1565, 1574, 1576, 1577, 1739, 1790, 1791, 1794, 1808, 1809, 1816, 1821, 1831, 1832, 1855, 1857, 1918, RT NAGAR: 210111111992, 2017, 2018, 2020, 2046, 2265, 2272, 2273, 2274, 2276, 2277, 2290, 2291, 2296, 2306, 2307, 2308, 2342, 2344, 2347, 2350, 2351, 2353, 2384, 2385, 2390, 2395, 2397, 2406, 2408, 2409, 2563, 2578, 2579, 2599, 2618, 2647, 2649, 2671, 2709, SUNKADAKATTE: 210115113546, 3885, 3886, 3899, 3912, 3925, 3927, 3937, 3952, 3953, 3967, 3971, 3986, 3994, 4103, 4121, 4129, 4149, T DASARAHALLI: 210121109028, 9355, 9370, 9404, 9408, 9416, 9430, 9438, 9445, 9480, 9539, 9559, 9561, 9563, 9564, 9566, 9567, 9569, 9576, 9580, 9594, 9601, 9624, 9626, 9628, 9630, 230121200079, YELAHANKA: 210139104405, 4407, 4411, 4457, 4468, 4632, 4642, 4646, 4657, 4662, 4663, 4716, 4788, CHANNARAYAPATNA: 210161109746, 9751, 9761, 9781, 9783, 9787, 9791, 9802, 9806, 9814, 9825, 9889, 9927, 9928, 9942, 9946, 9960, 9967, 9970, 9978, 9983, 9987, 9988, 9989, 9992, KUNIGAL: 210152107404, 7491, 7496, 7606, 7639, 7646, 7693, 7712, 7729, 7738, 7754, 7758, 7906, 7929, 7931, 7933, 7981, 7995, 8044, BANGARPET: 210186103949, 4185, 4186, 4187, 4191, 4192, 4201, 4204, 4205, 4207, 4208, 4215, 4216, 4217, 4219, 4222, 4223, 4224, 4232, 4237, 4243, 4266, 4267, 4268, 4282, 4406, 4408, 4434, 4444, 4483, 4490, CHINTAMANI: 210146115508, 5513, 5517, 5520, 5521, 5525, 5536, 5539, 5540, 5541, 5546, 5548, 5550, 5553, 5554, 5555, 5558, 5564, 5565, 5572, 5577, 5580, 5586, 5587, 5592, 5594, 5595, 5596, 5599, 5603, 5604, 5605, 5608, 5609, 5610, 5611, 5616, 5618, 5619, 5626, 5630, 5632, 5633, 5635, 5636, 5637, 5640, 5641, 5644, 5646, 5652, 5653, 5656, 5659, 5660, 5665, 5666, 5671, 5673, 5674, 5677, 5688, 5689, 5691, 5692, 5697, 5700, 5701, 5703, 5704, 5705, 5706, 5707, 5708, 5709, 5710, 5713, 5714, 5715, 5716, 5718, 5721, 5723, 5724, 5728, 5737, 5740, 5741, 5742, 5743, 5750, 5751, 5757, 5763, 5830, 5929, 5986,, 6039, 6062, 6163, 6184, 6231, 6252, 6383, 230146200038, 0054, 0078, 0094, 0095, DODDABALLAPUR: 210143105731, 5766, 5770, 5771, 5942, 5943, 5947, 5957, 5966, 5967, 5978, 5979, 6000, 6013, 6014, 6015, 6085, 6102, 6108, 230143200002, 0010, 0015, 0019, 0022, 0024, 0028, 0029, 0035, 0039, 0040, 0043, 0049, GAURIBIDANUR: 210144107190, 7525, 7547, 7548, 7549, 7554, 7558, 7563, 7564, 7579, 7580, 7581, 7589, 7590, 7591, 7592, 7593, 7594, 7595, 7598, 7601, 7606, 7615, 7623, 7626, 7638, 7648, 7654, 7656, 7657, 7659, 7665, 7790, 7792, 7793, 7796, 7847, 7872, 230144200028, 0037, 0038, HOSAKOTE: 210128114249, 4270, 4317, 4318, 4319, 4728, 4749, 4750, 4751, 4752, 4755, 4756, 4757, 4758, 4759, 4760, 4784, 4785, 4817, 4824, 4830, 4847, 4849, 4886, 4889, 4896, 5035, 5036, 5037, 5047, 5048, 5069, 5070, 5071, 5093, 5102, 5103, 5109, 5131, 5132, 5133, 5134, 5135, 5136, 5181, 5185, 5186, 5288, 5289, KOLAR: 210164107493, 7495, 7540, 7760, 7761, 7763, 7765, 7779, 7788, 7812, 7821, 7829, 7830, 7832, 7833, 7835, 7842, 7872, 7937, 7940, 7942, 7944, 7945, 7947, 7950, 7951, 7955, 7988, 8003, 230164200000, 0001, 0003, 0004, 0005, 0021, 0022, 0033, MALUR: 210135114629, 4631, 4688, 4710, 5127, 5130, 5134, 5135, 5140, 5143, 5150, 5159, 5166, 5177, 5178, 5198, 5202 , 5203, 5205, 5235, 5250, 5252, 5253, 5262, 5263, 5267, 5269, 5272, 5287, 5288, 5289, 5338, 5339, 5340, 5383, 5406, 5423, 5452, 5463, 5485, 5499., 5500, 5501, 5503, 5504, 5536, 230135200016, 0017, 0020, 0092, MULBAGAL: 210167108464, 8465, 8520, 8525, 8573, 8825, 8952, 8953, 8954, 8955, 8961, 8967, 8968, 8969, 8976, 8978, 8984, 8990, 8991, 9000, 9003, 9017, 9021, 9022, 9025, 9028, 9046, 9051, 9052, 9054, 9056, 9058, 9063, 9071, 9073, 9074, 9075, 9081, 9084, 9097, 9098, 9149, 9243, 9244, 9250, 9251, 9321, 9329, 9371, 9377, 9379, 9414, 9447, RAMAMURTHY NAGAR: 210149104359, 4366, 4432, 4433, 230149200002, 0003, 0006, 0024, 0032, 0037, SREENIVASAPUR: 210157107271, 7296, 7304, 7329, 7340, 7342, 7354, 7494, 7571, 230157200037, VEMAGAL: 210184104598, 4601, 4661, 4885, 4888, 4889, 4898, 4905, 4907, 4910, 4916, 4962, 4976, 4979, 4981, 4986, 4987, 4989, 5028, 5090, 5112, 5114, 5128, 5135, 5148, 5163, 5206, 5222, 230184200002, BM ROAD RAMANAGARA; 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210212103051, 3068, 3565, 3618, 3620, 3621, 3630, 3633, 3640, 3645, 3646, 3661, 3698, 3699, 3700, 3729, 3735, , 3792, 3799, 3807, 3808, 3843, 4005, 4054, 4071, 4072, 4073, 4076, 4080, 4083, 4084, 4091, 4098, 4109, 4111, 4116, 4155, 4161, 4178, 4185, 4186, 4190, 4193, 4203, 4217, 4218, 4219, 4228, 4229, 4230, 4231, 4235, 4236, 4237, 4238, 4243, 4256, 4281, 4397, 4398, 4422, 4468, SIRA: 210217103112, 3426, 3431, 3432, 3486, 3507, 3554, 3583, 3595, 3596, 3681, 3715, 3717, 3721, 3735, 3737, 3738, 3740, 3743, 3744, 3745, 3750, 3756, 3771, 3773, CHIKKANAYAKANAHALLI: 210221102058, 2059, 2064, 2167, 2176, 2185, 2188, 2223, 2224, 2226, 2235, 2245, 2295, 230221200018, GUBBI: 210215103098, 3126, 3143, 3155, 3173, 3294, 3295, 3296, 3301, 3302, 3312, 3313, 3314, 3332, 3334, 3335, 3339, 3345, 3346, 3347, 3348, 3352, 3358, 3363, 3378, 3402, 3427, 3430, 3431, 3432, 3438, 3443, 3444, 3446, HULIYAR: 210213101515, 1859, 1875, 1883, 1907, 1935, 1936, 1944, 1945, 2045, 2053, 2059, 2060, 2061, 2066, 2070, 2074, 2080, 2081, 2089, 2090, 2094, 2100, 2101, 2103, 2104, 2116, 2117, 2138, SIRA GATE TUMKUR; 210218102898, 2899, 2915, 2916, 2918, 2919, 2925, 2926, 2928, 2954,, 2955, 2956, 2957, 2958, 2967, 2968, 2972, 2973, 2974, 2988, 2989, 3028, 3169, 3173, 3174, 3175, 3226, 3228, TIPTUR: 210151108411, 8444, 8457, 8484, 8500, 8579, 8599, 8602, 8606, 8613, 8615, 8618, 8634, 8635, 8638, 8640, 8644, 8657, 8662, 8664, 8665, 8676, 8681, 8703, 8704, 8743, 8744, 8813, 230151200001, 0010, TURUVEKERE; 210214102420, 2442, 2443, 2444, 2445, 2447, 2461.

Persons wishing to participate in the above auction shall comply with the following:- Interested Bidders should submit Rs. 25,000/- or 2% of the reserve price whichever is less (refundable to unsuccessful bidders) by way of DD (Drawn on Yogakshemam Loans Ltd.) one day prior to the auction. Bidders should carry valid ID card / PAN card. For more details please contact: 0487 2320102

Authorised Officer,
Yogakshemam Loans Ltd.

Chola
Enter a better life
CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED
murugappa
CIN: L65993TN1978PLC007576
Registered Office : "Chola Crest", C54 - C55, Super B-4 Thiru-Vi-Ka Industrial Estate, Guindy ,Chennai -600032.
Phone number: 044-40907172; Email: investors@chola.murugappa.com; Website: www.cholamandalam.com

NOTICE TO MEMBERS

NOTICE is hereby given pursuant to Section 110 and Section 108 of the Companies Act, 2013 ("the Act") read with Rules 20 and 22 of the Companies (Management and Administration) Rules 2014 ("Rules"), General Circular Nos. 14/2020 dated 8 April, 2020 and 17/2020 dated 13 April , 2020, and subsequent circulars issued in this regard, the latest being General Circular No. 03/2025 dated 22 September, 2025, issued by the Ministry of Corporate Affairs ('MCA Circulars'), and Regulation 44 of the Securities Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015 ("Listing Regulations"), Secretarial Standard on General Meetings ('SS-2') issued by the Institute of Company Secretaries of India and other applicable laws, rules, and regulations (including any statutory modification(s) or re-enactment(s) thereof for the time being in force and as amended from time to time), that the Company has completed the despatch of Notice of Postal Ballot ("Notice") on Monday, 9 November, 2026 through electronic mode to the Members of the Company whose email addresses are registered with the Depository Participant / Company / Registrar and Share Transfer Agent ("RTA") i.e., KFIN Technologies Limited (KFIN) as on 30 October, 2026 ("Cut-off Date") seeking consent of the Members of the Company on the resolution as set out in the Notice through remote e-voting process ("remote e- voting").

Notice containing the process and manner of remote e-voting is available on the Company's website www.cholamandalam.com, on the websites of the stock exchanges www.bseindia.com and www.nseindia.com and on the website of National Securities Depository Limited (NSDL) http://www.evoting.nsdl.com.

1. Members whose names appear in the register of Members/list of beneficial owners as on the Cut-off date only would be considered for the purpose of remote e-voting. A person who is not a Member as on the Cut-off date should treat this Notice for information purpose only. The voting rights of the Members shall be in proportion to their shares in the paid-up equity share capital of the Company as on the Cut-off date.
2. Manner of registering /updating email addresses:
   Members of the Company as on the Cut-off date (including those members who have not received the Notice due to non-registration of their email addresses with the Company/RTA/Depositories) are entitled to avail the facility to cast their vote through remote e-voting. The manner of registering/updating email addresses is given below:
   i. In case shares are held in physical mode, please provide folio no., name of the shareholder, scanned copy of the share certificate (front and back), self-attested scanned copy of PAN and Aadhaar along with Form ISR-1 for updation of KYC details by e-mail to investors@chola.murugappa.com.
   ii. In case shares are held in demat mode, please provide DP ID-CL ID (16 digit DPID+CLID or 16 digit beneficiary ID), name, client master or copy of consolidated account statement, self-attested scanned copy of PAN and Aadhaar to investors@chola.murugappa.com. If you are an Individual shareholder holding securities in demat mode, you are requested to refer to the login method explained in the Notice i.e., Login method for e-voting for individual shareholders holding securities in demat mode.
   iii. Alternatively, Members may send a request to evoting@nsdl.com for procuring user ID and password for e-voting by providing above mentioned documents.
   iv. In terms of SEBI circular dated 9 December, 2020 on 'E-voting facility provided by Listed Companies', individual shareholders holding securities in demat mode are allowed to vote through their demat account maintained with depositories and depository participants. Members are advised to update their mobile number and email ID in their demat accounts in order to access e-voting facility.
3. Manner of casting vote through remote e-voting: Upon successful registration of their e-mail addresses in the manner prescribed above, Members will receive the login credentials for remote e-voting through e-mail. The detailed instructions for casting votes through the remote e-voting facility are provided in the Notice are also available on the website of the Company.
4. The remote e-voting period will commence on **Tuesday, 10 November, 2026 at 9:00 a.m. (IST) and ends on Wednesday, 9 December, 2026 at 5:00 p.m.** (IST). The remote e-voting facility will be provided by NSDL thereafter and voting will not be allowed beyond the said date and time.
5. Once a Member has cast his/her vote on a resolution such vote shall be final and the Member shall not be permitted to modify the vote or vote again thereafter.
6. Mr. R Sridharan, (ICSI Membership FCS No. 4775 - CP No.3239) of M/s. R Sridharan & Associates, Company Secretaries has been appointed as the scrutiniser for conducting the postal ballot through remote e-voting process, in a fair and transparent manner.
7. The resolution, if passed with requisite majority, shall be deemed to have been passed on Wednesday, 9 December, 2026 being the last date for e-voting. The results of the e-voting will be declared on or before Friday, 11 December, 2026 and will be displayed on the Company's website www.cholamandalam.com and the website of NSDL https://evoting.nsdl.com. The results will simultaneously be communicated to the Stock Exchanges and will also be displayed at the registered office of the Company.
8. In case of any query, clarification(s) or grievance(s) relating to e-voting, Members may refer Frequently Asked Questions (FAQs) and E-voting user manual available at the Downloads section of NSDL at https://evoting.nsdl.com or send email at investors@chola.murugappa.com or contact Ms. Pallavi Mhatre, Deputy Vice President, National Securities Depository Limited, T301, 3 rd Floor, Naman Chambers, G Block, Plot No- C-32, Bandra Kurla Complex, Bandra East, Mumbai- 400051 or at the email ID evoting@nsdl.co.in or call NSDL at 022 4886 7000 for any further clarifications.

By order of the Board
For Cholamandalam Investment and Finance Company Limited
Sd/-
P. Sujatha
Company Secretary

Chennai
9 November, 2026

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR M/s. AKS COLD STORAGE LIMITED
OPERATING IN THE COLD STORAGE AND WAREHOUSING INDUSTRY IN PALAKKAD, MALAPPURAM & ALAPPUZHA DISTRICT
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN & CIN / LLP No.	**M/s. AKS COLD STORAGE LIMITED** PAN : AAICS6469C CIN: U63022KL2003PLC015881
2	Address of the registered office	SF No. 43 1 G 2, Arror Junction Arror Post Alapuzha, Keralam - 688 534
3	URL of website	Nil
4	Details of place where majority of fixed assets are located	**Unit-I** : KINFRA INDUSTRIAL PARK, Menonpara Road, Kanjikode, Palakkadu Circle, Palakkad, Keralam-678621. **[Capacity** : Approximately 5,000 metric tonnes (MT)] **Unit-II** : KINFRA,TECHNO INDUSTRIAL PARK, Kakkanchery, Chelammbra, Calicut University (P.O), Malappuram, Kerelam-573 635. **[Capacity** : Approximately 5,000 metric tonnes (MT)] **Unit-III** : 16/203/A, 16/217/A, 16/217/8; Near Keltron Road, Aroor Alappuzha, Cherthala Circle, Alappuzha, Keralam - 688 534. **[Capacity:** Approximately 5,000 metric tonnes (MT)]
5	Installed capacity of main products / services	The Company's major revenue is from Cold storage and Warehousing Business.
6	Quantity and value of main products/ services sold in last financial year	As per the Income Tax & Tax Audit Returns filed , Turnover from the Operation for the FY 2025-2026 is **Rs.5.43Crs. [Now CD is operative]**
7	Number of employees / workmen	12
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be collected from the office of the RP M/s. SPP Insolvency Professionals LLP, 2nd Floor, CODISSIA, G.D. Naidu Towers, Huzur Road, Coimbatore - 641 018 IBBI Reg No. IBBI/IPE-0143/ IPA-1/2022-23/50033 Ph.no: +91-94888-10404/ +91 73730 52341 Mail to : akscsltdcirp@gmail.com /IPEadmin@sppgroups.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	
10	Last date for receipt of expression of interest	24.11.2026 (Tuesday)
11	Date of issue of the provisional list of prospective resolution applicants	04.12.2026 (Friday)
12	Last date for submission of objections to the provisional list	09.12.2026 (Wednesday)
13	Date of issue of final list of prospective resolution applicants	19.12.2026 (Saturday)
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24.12.2026 (Thursday)
15	Last date for submission of resolution plans	23.01.2027 (Saturday)
16	Process email id to submit EOI	akscsltdcirp@gmail.com / IPEadmin@sppgroups.com
17	Details of corporate debtors registration status as MSME	The CD is registered under the MSME category. [Reg no. UDYAM-KL-01-0020727]

Place : Coimbatore
Date : 06.11.2026

M/s. SPP Insolvency Professionals LLP [IPE]
acting as RP of M/s. Aks Cold Storage Limited
IBBI Reg No. IBBI/IPE-0143/IPA-1/2022-23/50033
AFA No.: AA1/50033/02/300627/20098
valid up to 30.06.2027

QUICKLY.

Bank of Baroda raises MCLR by 5 to 20 bps



Mumbai: Bank of Baroda (BoB) has decided to up its marginal cost of funds-based lending rate (MCLR) by 5 to 20 basis points (bps) from November 12. The bank has increased the MCLR the most (20 bps) in two tenors — three months (from 8.3 per cent to 8.5 per cent) and six months (from 8.5 per cent to 8.7 per cent). The one-month and one-year MCLR have been upped by 5 bps (from 7.95 per cent to 8 per cent) and 10 bps (from 8.75 per cent to 8.85 per cent), respectively. Overnight MCLR remains unchanged at 7.85 per cent. OUR BUREAU

IOB unveils application for digital rupee transactions



Chennai: Indian Overseas Bank (IOB) has launched its Central Bank Digital Currency application (IOB digital rupee), enabling customers to transact conveniently using digital rupee (e₹) through a secure and seamless digital payment mobile application. "The IOB digital rupee application provides customers a secure mobile application to maintain digital rupee wallets and perform instant peer-to-peer and peer-to-merchant transactions," said IOB. The app supports UPI interoperability, providing an additional digital payment option alongside existing UPI apps. OUR BUREAU

Gujarat Energy PNG sales in Morbi drop 90% in last 5 months

Avinash Nair
Ahmedabad

Gujarat Energy's piped natural gas sales to Morbi, India's biggest ceramic cluster, nosedived 90 per cent over the past five months to 1 million standard cubic metres per day (mmscmd), from a peak of 8.5 mmscmd during the supply disruption triggered by the Iran war, as improving propane availability prompted manufacturers to switch back to the alternative fuel.

"Before the [Iran] war, Morbi volumes [in February] were close to 2.5 mmscmd, then we went up to 8.5 mmscmd and now we are at 1 mmscmd," a senior Gujarat Energy official told investors recently.

This sharp decline highlights the challenge facing the city gas distributor in retaining industrial customers as the economics of fuel switching shifts in favour of propane. The company is now looking to strengthen its long-term liquefied natural gas (LNG) sourcing portfolio to offer more competitive prices and win back customers in the ceramic hub.

Morbi volumes had averaged 5.67 mmscmd in the first quarter of FY27 before moderating to around 3 mmscmd in the second quarter. Before the disruption in February, the company's supplies to the cluster stood at 2.5 mmscmd.

Volumes subsequently rose from 0.4 mmscmd in April to 8-8.5 mmscmd in May and June as manufacturers turned to natural gas amid a shortage of propane.

However, propane supplies have gradually improved since July, with manufacturers sourcing the fuel from other countries, including the US and Venezuela.

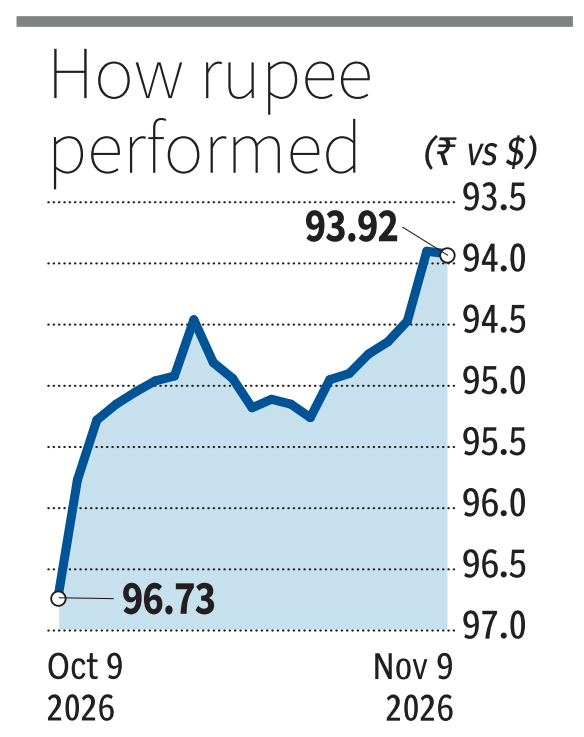
Gujarat Energy said that against its current gas supplies of around 1 mmscmd, propane consumption in the cluster was equivalent to 5.3-5.4 mmscmd of gas.

Rupee ends 5-day winning streak, closes 93.92/dollar

NET EFFECT. W. Asia peace will cut risk premium in crude and support rupee: Experts

Our Bureau
Mumbai

The rupee closed a shade weaker on Monday, ending a five-day winning streak, as state-run banks bought dollars at the RBI's behest amid thin trading volumes. The rupee closed at 93.92 per US dollar (USD) against last Friday's close of 93.91. Intraday, it tested a high/ low of 93.69/94.11.



Dilip Parmar, Senior Research Analyst, HDFC Securities, noted that the rupee registered a technical retracement, snapping a five-day winning streak amid state-run banks' dollar buying ahead of a market holiday. The intra-day correction followed morning gains catalysed by a soft dollar index, resilient foreign institutional inflows and weaker crude oil pricing, he added.

Parmar said market participants are now closely monitoring Tuesday's upcoming US inflation data for fresh directional cues. In the near term, spot USD-INR will find key support at 93.5 and resistance at 94.3. Amit Pabari, MD, CR Forex Advisors, observed that any progress towards peace in West Asia will reduce the risk premium in crude oil and provide further support to the rupee.

In the near term, spot USD-INR will find key support at 93.5 and resistance at 94.3

FOREIGN CAPITAL

Further, the return of foreign capital is another important support for the rupee, as fresh equity investments create demand for the Indian currency. Pabari said: "The overall outlook for the rupee remains positive, supported by lower crude prices, improving foreign flows and hopes of de-escalation in West Asia. With USD/INR breaking below the 94.00 mark, the probability of further rupee appreciation towards 93.50 and 93.00 has increased."

Madan Sabnavis, Chief Economist, Bank of Baroda, said lower crude price is good for the trade balance and currency, which is why the rupee will show signs of appreciation in the next few days. As long as oil is down, the rupee will gain notwithstanding the strength of the dollar in the near term.

'RBI's $239 b forward dollar position to limit rupee's gain despite FPI inflows'

Press Trust of India
Mumbai

The Reserve Bank of India's net short position of $239 billion in the forward market is likely to limit the rupee's appreciation despite a recovery in foreign portfolio investor (FPI) inflows, according to a report.

BUY-SELL SWAPS

The Reserve Bank of India's (RBI) forward book stood at a net dollar short position of $239 billion as of September 2026, reflecting its commitment to provide dollars when buy-sell swaps mature. This will require the central bank to accumulate dollars as capital inflows improve, limiting the rupee's appreciation, said IDFC First Bank's Economic Research report.

Around $40 billion of the short position matures within a year, $56 billion in one to three years and the remaining $143 billion in three to five years. The longer-duration positions are largely linked to the FCNR (B) scheme, it added.

"The large negative forward book implies that the RBI will need to accumulate dollars in order to meet the commitments when these buy-sell swaps mature. Hence, any improvement in capital inflows will be absorbed by the RBI, limiting the downward move in USD/INR," said the report.

RBI'S FOCUS

The large forward position also limits the RBI's ability to sell dollars in the spot market, as its capacity to sterilise such sales through additional buy-sell swaps is constrained. The central bank's focus over the next few years will be to gradually reduce its forward book. The report said the rupee could see near-term appreciation if US-Iran tensions ease further and American AI stocks correct. A pick-up in FPI inflows in November also improved investor sentiment towards India. However, competition from the US for global capital and elevated US Treasury yields may limit sustained gains in the domestic currency.

IDFC First Bank expects the rupee to trade at 92-94 per US dollar by December 2026, weaken to 94-95 by March 2027 and touch 96 by June 2027. Highlighting pressure on India's external balances, the report said the balance of payments is tracking a surplus of $65 billion in the first half of FY27. However, without RBI's swap windows, the underlying BoP deficit would have been $85 billion.

SFBs want RBI to relax norm on loan portfolio composition

K Ram Kumar
Mumbai

Small finance banks (SFBs) want the Reserve Bank of India (RBI) to relax a key regulatory prescription that requires at least 50 per cent of their loan portfolio to comprise loans of up to ₹25 lakh.

These niche banks have urged the RBI to loosen rules, either by bringing down the aforementioned 50 per cent criteria to about 40 per cent or by doubling the loan limit criteria to ₹50 lakh.

This request comes in the backdrop of the country's nominal GDP tripling from about ₹107 lakh crore in FY15, when the RBI first issued guidelines for licensing of SFBs (in November 2014) to about ₹331 lakh crore in FY25.

Moreover, in sync with the rise in the nominal GDP, the appetite for large-ticket loans in the economy is also going up, amid SFBs stepping up the focus on non-microfinance loans as part of their portfolio diversification strategy.



PSL LIMIT

In this regard, SFB chiefs underscored that the central bank had been receptive to their requests for regulatory changes, in line with the growing credit needs of the economy.

They cited the example of the central bank relaxing the priority sector lending (PSL) limit for SFBs from 75 per cent of their portfolio to 60 per cent with effect from April 1, 2025, in order to give them more room to extend larger ticket, non-PSL loans.

Notably, in its 2014 guidelines for the licensing of SFBs, the Reserve Bank stated that after the initial stabilisation period of five years and after a review, it might liberalise the scope of activities of these banks.

SAVINGS AVENUE

SFBs provide formal saving avenues to the unserved and underserved sections of the population and supply credit to small business units, small and marginal farmers, micro and small industries and other unorganised sector entities through high technology and low-cost operations.

As of March 2025-end, 11 SFBs were in operation in the country with 7,403 branches. Collectively, these banks had deposits and loans and advances aggregating ₹3,15,401 crore and ₹2,72,481 crore, respectively.

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CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED
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CIN: L65993TN1978PLC007576
Registered Office : "Chola Crest", C54 - C55, Super B-4 Thiru-Vi-Ka Industrial Estate, Guindy ,Chennai -600032.
Phone number: 044-40907172; Email: investors@chola.murugappa.com; Website: www.cholamandalam.com

NOTICE TO MEMBERS

NOTICE is hereby given pursuant to Section 110 and Section 108 of the Companies Act, 2013 ("the Act") read with Rules 20 and 22 of the Companies (Management and Administration) Rules 2014 ("Rules"), General Circular Nos. 14/2020 dated 8 April, 2020 and 17/2020 dated 13 April , 2020, and subsequent circulars issued in this regard, the latest being General Circular No. 03/2025 dated 22 September, 2025, issued by the Ministry of Corporate Affairs ('MCA Circulars'), and Regulation 44 of the Securities Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015 ("Listing Regulations"), Secretarial Standard on General Meetings ('SS-2') issued by the Institute of Company Secretaries of India and other applicable laws, rules, and regulations (including any statutory modification(s) or re-enactment(s) thereof for the time being in force and as amended from time to time), that the Company has completed the despatch of Notice of Postal Ballot ("Notice") on Monday, 9 November, 2026 through electronic mode to the Members of the Company whose email addresses are registered with the Depository Participant / Company / Registrar and Share Transfer Agent ("RTA") i.e., KFIN Technologies Limited (KFIN) as on 30 October, 2026 ("Cut-off Date") seeking consent of the Members of the Company on the resolution as set out in the Notice through remote e-voting process ("remote e- voting").

Notice containing the process and manner of remote e-voting is available on the Company's website www.cholamandalam.com, on the websites of the stock exchanges www.bseindia.com and www.nseindia.com and on the website of National Securities Depository Limited (NSDL) http://www.evoting.nsdl.com.

1. Members whose names appear in the register of Members/list of beneficial owners as on the Cut-off date only would be considered for the purpose of remote e-voting. A person who is not a Member as on the Cut-off date should treat this Notice for information purpose only. The voting rights of the Members shall be in proportion to their shares in the paid-up equity share capital of the Company as on the Cut-off date.
2. Manner of registering /updating email addresses:
Members of the Company as on the Cut-off date (including those members who have not received the Notice due to non-registration of their email addresses with the Company/RTA/Depositories) are entitled to avail the facility to cast their vote through remote e-voting. The manner of registering/updating email addresses is given below:
i. In case shares are held in physical mode, please provide folio no., name of the shareholder, scanned copy of the share certificate (front and back), self-attested scanned copy of PAN and Aadhaar along with Form ISR-1 for updation of KYC details by e-mail to investors@chola.murugappa.com.
ii. In case shares are held in demat mode, please provide DP ID-CL ID (16 digit DPID+CLID or 16 digit beneficiary ID), name, client master or copy of consolidated account statement, self-attested scanned copy of PAN and Aadhaar to investors@chola.murugappa.com. If you are an Individual shareholder holding securities in demat mode, you are requested to refer to the login method explained in the Notice i.e., Login method for e-voting for individual shareholders holding securities in demat mode.
iii. Alternatively, Members may send a request to evoting@nsdl.com for procuring user ID and password for e-voting by providing above mentioned documents.
iv. In terms of SEBI circular dated 9 December, 2020 on 'E-voting facility provided by Listed Companies', individual shareholders holding securities in demat mode are allowed to vote through their demat account maintained with depositories and depository participants. Members are advised to update their mobile number and email ID in their demat accounts in order to access e-voting facility.
3. Manner of casting vote through remote e-voting: Upon successful registration of their e-mail addresses in the manner prescribed above, Members will receive the login credentials for remote e-voting through e-mail. The detailed instructions for casting votes through the remote e-voting facility are provided in the Notice are also available on the website of the Company.
4. The remote e-voting period will commence on **Tuesday, 10 November, 2026 at 9:00 a.m. (IST) and ends on Wednesday, 9 December, 2026 at 5:00 p.m.** (IST). The remote e-voting facility will be provided by NSDL thereafter and voting will not be allowed beyond the said date and time.
5. Once a Member has cast his/her vote on a resolution such vote shall be final and the Member shall not be permitted to modify the vote or vote again thereafter.
6. Mr. R Sridharan, (ICSI Membership FCS No. 4775 - CP No.3239) of M/s. R Sridharan & Associates, Company Secretaries has been appointed as the scrutiniser for conducting the postal ballot through remote e-voting process, in a fair and transparent manner.
7. The resolution, if passed with requisite majority, shall be deemed to have been passed on Wednesday, 9 December, 2026 being the last date for e-voting. The results of the e-voting will be declared on or before Friday, 11 December, 2026 and will be displayed on the Company's website www.cholamandalam.com and the website of NSDL https://evoting.nsdl.com. The results will simultaneously be communicated to the Stock Exchanges and will also be displayed at the registered office of the Company.
8. In case of any query, clarification(s) or grievance(s) relating to e-voting, Members may refer Frequently Asked Questions (FAQs) and E-voting user manual available at the Downloads section of NSDL at https://evoting.nsdl.com or send email at investors@chola.murugappa.com or contact Ms. Pallavi Mhatre, Deputy Vice President, National Securities Depository Limited, T301, 3 rd Floor, Naman Chambers, G Block, Plot No- C-32, Bandra Kurla Complex, Bandra East, Mumbai- 400051 or at the email ID evoting@nsdl.co.in or call NSDL at 022 4886 7000 for any further clarifications.

By order of the Board
For Cholamandalam Investment and Finance Company Limited
Sd/-
P. Sujatha
Company Secretary
Chennai
9 November, 2026

Government of Keralam
Published Tenders from 05-11-2026 to 08-11-2026
Department of Printing
Tender ID: 2026_DPR_886176_1 * Director of Printing * Re-E tender for the supply of Single Wire book stitching mac * Closing Date: 19-Nov-2026 * PAC: Rs800000
Tender ID: 2026_DPR_885947_1 * Director of Printing * Re-E tender for the supply of Laminating Machine * Closing Date: 18-Nov-2026 * PAC: Rs1000000
Visit **https://etenders.kerala.gov.in** for more details.
Ro.No:05-08/Nov/2026/PRD/(N)7

Malabar Regional Co-operative Milk Producers' Union Ltd.
milma®
Central Products Dairy, Naduvattom, North Beypore
Kozhikode-673 015, Phone: 0495-2414117
Email:cpdkkd@malabarmilma.coop
CPD/PURCHASE/CONSUMABLES/2026-27 09-11-2026

Re E-TENDER NOTICE

Tenders are invited from eligible bidders for the following work

Item	Start Date	Closing Date & Opening Date	Source & Submission of Bid documents
Supplying artwork printed OTS metal cans for packing Gulab Jamun(250g&500g), Golden Milk(180ml) and Palada Pradhaman (180g) as Single-time purchase against one purchase order each E-tender ID-2026_KCMMF_880576_2	10/11/2026	23/11/2026 & 24/11/2026	www.etenders.kerala.gov.in (Items specifications and terms and conditions are available on this website)

The bids can be submitted online through Kerala Government e-portal www.etenders.kerala.gov.in. For more details, contact Ph-7902257360.
Ancillary Unit Head (i/c)

YOGAKSHEMAM LOANS LIMITED
3rd Floor, Ottappath Tower, Aswini Junction, Thiruvambady P. O., Thrissur, Kerala, 680022.

GOLD AUCTION NOTICE

The borrowers, in specific and the public, in general, are hereby notified that public auction of the gold ornaments of pledged in the below accounts is proposed to be conducted at the following branches on 30.11.2026 from 10 a.m. onwards. We are auctioning gold ornaments of defaulted customers who have failed to make payment of his/her loan amount despite being notified by registered letters. Unauctioned items shall be auctioned on any other days without further notice. Changes in venue or date (if any) will be displayed at auction centre and on website without any further notice. List of Pledges:

BOMMANAHALLI: 210228100316, 0396, 0717, 0746, 0758, 0759, 0766, 0772, 0776, 0777, 0782, 0785, 0786, 0791, 0793, 0794, 0802, 0843, HAROHALLI: 210202102636, 2639, 2801, 2857, 2914, 2963, 2964, 2970, 2973, 2980, 2987, 2990, 2993, 2999, 3000, 3003, 3004, 3007, 3050, HONGASANDRA: 210159107258, 7260, 7262, 7331, 7332, 7334, 7335, 7336, 7338, 7339, 7340, 7342, 7373, 7775, 7872, 7875, 7929, 7930, 7937, 7939, 8039, 8072, 8205, 8206, HORAMAVU: 210156104367, 4369, 4370, 4371, 4387, 4393, 4405, 4409, 4410, 4428, 4534, 4553, 4559, 4569, 4589, 4595, 4604, 230156200008, HOSA ROAD: 210145106633, 6684, 6704, 6707, 6750, 6961, 7024, 7025, 7033, 7056, 7058, 7098, 7101, 7102, 7120, 7130, 7143, 7158, 7182, 7209, 7296, 7299, 7301, 7302, 7303, 7304, 7306, J P NAGAR: 210119110529, 0530, 0554, 0567, 0952, 1132, 230119200008, K G HALLI: 210150106655, 6661, 6722, 7069, 7087, 7098, 7101, 7120, 7123, 7142, 7189, 7190, 7196, 7199, 7348, 7378, 7386, 7456, 7465, 7474, 7491, 7616, KAMMANAHALLI: 210118112080, 2108, 2118, 2133, 2147, 2188, 2190, 2207, 2288, 2412, 2420, 2422, 2425, 2428, 2444, 2459, 2471, 2473, 2474, 2475, 2480, 2483, 2486, 2491, 2492, 2496, 2497, 2498, 2499, 2500, 2504, 2507, 2511, 2607, THILAK NAGAR: 210205102214, 2230, 2231, 2233, 2236, 2241, 2242, 2247, WILSON GARDEN: 210132107037, 7099, 7100, 7102, 7103, 7330, 7331, 7333, 7334, 7336, 7357, 7358, 7359, 7369, 7385, 7386, 7398, 7459, 7463, 7543, 7555, 7573, 7574, 7578, 7579, 7589, 7606, 7666, CHIKKABANAVARA: 210127108002, 8003, 8216, 8234, 8238, 8249, 8251, 8260, 8261, 8266, 8291, 8299, 8383, 8409, , 8416, 8421, 8422, 8430, 8431, 8460, 8463, 8464, DODDABOMMASANDRA: 210133107333, 7577, 7602, 7754, 7756, 7771, 7778, 7788, 7797, 7809, 7810, 7872, HESARAGHATTA: 210165107679, 7699, 7705, 7718, 7719, 7733, 7734, 7739, 7746, 7747, 7748, 7749, 7750, 7757, 7758, 7767, 7768, 7770, 7771, 7776, 7777, 7780, 7783, 7791, 7792, 7797, 7803, 7806, 7814, 7853, 7899, 7910, 7911, 7980, 7981, 7982, 8013, 8078, 8079, MATHIKERE: 210114109962, 9976, 210114110002, 0120, 0121, 0130, 0136, 0149, 0150, 0153, 0154, 0155, 0167, 0175, 0178, 0179, 0204, 0209, 0215, 30114200030, 0031, 0032, 0033, NELAMANGALA: 210140107999, 8015, 8016, 8019, 8030, 8034, 8037, 8047, 8050, 8055, 8226, PEENIYA; 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Persons wishing to participate in the above auction shall comply with the following:- Interested Bidders should submit Rs. 25,000/- or 2% of the reserve price whichever is less (refundable to unsuccessful bidders) by way of DD (Drawn on Yogakshemam Loans Ltd.) one day prior to the auction. Bidders should carry valid ID card / PAN card. For more details please contact: 0487 2320102
Authorised Officer,
Yogakshemam Loans Ltd.

CIAL **COCHIN INTERNATIONAL AIRPORT LIMITED**
CIAL/ELE/454 **TENDER NOTICE** 10/11/2026
Sealed item-rate tenders are invited from reputed Electrical Contractors **with Valid 'A' grade** electrical contract license issued by the Kerala State Electrical Inspectorate for the below mentioned work at Cochin International Airport, Nedumbassery. The cost of the tender document is Rs. 2000/- + GST.

Sl. No.	Name of Work	Estimated Amount (Rs.)	EMD (Rs.)	Completion Period
1	Supply, Installation, Testing and Commissioning of Electrical system for Pressure Fed Fire Fighting System at CIAL	Rs.65.53 Lakhs	Rs. 1.25 Lakhs	04 months

Interested firms shall have to submit their application for prequalification, along with all relevant supporting documents as specified on the website, to the Office of the **Managing Director, Cochin International Airport Ltd., Nedumbassery** on or before **18/11/2026**. visit our website: **http://www.cial.aero/tenders** for more details including eligibility.
Sd/- MANAGING DIRECTOR

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR M/s. AKS COLD STORAGE LIMITED
OPERATING IN THE COLD STORAGE AND WAREHOUSING INDUSTRY IN PALAKKAD, MALAPPURAM & ALAPPUZHA DISTRICT
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN & CIN / LLP No.	**M/s. AKS COLD STORAGE LIMITED** PAN : AAICS6469C CIN: U63022KL2003PLC015881
2	Address of the registered office	SF No. 43 1 G 2, Arror Junction Arror Post Alapuzha, Keralam - 688 534
3	URL of website	Nil
4	Details of place where majority of fixed assets are located	**Unit-I** : KINFRA INDUSTRIAL PARK, Menonpara Road, Kanjikode, Palakkadu Circle, Palakkad, Keralam-678621. **[Capacity** : Approximately 5,000 metric tonnes (MT)] **Unit-II** : KINFRA,TECHNO INDUSTRIAL PARK, Kakkanchery, Chelammbra, Calicut University (P.O), Malappuram, Kerelam-573 635. **[Capacity** : Approximately 5,000 metric tonnes (MT)] **Unit-III** : 16/203/A, 16/217/A, 16/217/8; Near Keltron Road, Aroor Alappuzha, Cherthala Circle, Alappuzha, Keralam - 688 534. **[Capacity:** Approximately 5,000 metric tonnes (MT)]
5	Installed capacity of main products / services	The Company's major revenue is from Cold storage and Warehousing Business.
6	Quantity and value of main products/ services sold in last financial year	As per the Income Tax & Tax Audit Returns filed , Turnover from the Operation for the FY 2025-2026 is **Rs.5.43Crs. [Now CD is operative]**
7	Number of employees / workmen	12
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be collected from the office of the RP M/s. SPP Insolvency Professionals LLP, 2nd Floor, CODISSIA, G.D. Naidu Towers, Huzur Road, Coimbatore - 641 018 IBBI Reg No. IBBI/IPE-0143/ IPA-1/2022-23/50033 Ph.no: +91-94888-10404/ +91 73730 52341 Mail to : akscsltdcirp@gmail.com /IPEadmin@sppgroups.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	
10	Last date for receipt of expression of interest	24.11.2026 (Tuesday)
11	Date of issue of the provisional list of prospective resolution applicants	04.12.2026 (Friday)
12	Last date for submission of objections to the provisional list	09.12.2026 (Wednesday)
13	Date of issue of final list of prospective resolution applicants	19.12.2026 (Saturday)
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24.12.2026 (Thursday)
15	Last date for submission of resolution plans	23.01.2027 (Saturday)
16	Process email id to submit EOI	akscsltdcirp@gmail.com / IPEadmin@sppgroups.com
17	Details of corporate debtors registration status as MSME	The CD is registered under the MSME category. [Reg no. UDYAM-KL-01-0020727]

Place : Coimbatore
Date : 06.11.2026

M/s. SPP Insolvency Professionals LLP [IPE]
acting as RP of M/s. Aks Cold Storage Limited
IBBI Reg No. IBBI/IPE-0143/IPA-1/2022-23/50033
AFA No.: AA1/50033/02/300627/20098
valid up to 30.06.2027

QUICKLY.

Bank of Baroda raises MCLR by 5 to 20 bps



Mumbai: Bank of Baroda (BoB) has decided to up its marginal cost of funds-based lending rate (MCLR) by 5 to 20 basis points (bps) from November 12. The bank has increased the MCLR the most (20 bps) in two tenors — three months (from 8.3 per cent to 8.5 per cent) and six months (from 8.5 per cent to 8.7 per cent). The one-month and one-year MCLR have been upped by 5 bps (from 7.95 per cent to 8 per cent) and 10 bps (from 8.75 per cent to 8.85 per cent), respectively. Overnight MCLR remains unchanged at 7.85 per cent. OUR BUREAU

IOB unveils application for digital rupee transactions



Chennai: Indian Overseas Bank (IOB) has launched its Central Bank Digital Currency application (IOB digital rupee), enabling customers to transact conveniently using digital rupee (e₹) through a secure and seamless digital payment mobile application. "The IOB digital rupee application provides customers a secure mobile application to maintain digital rupee wallets and perform instant peer-to-peer and peer-to-merchant transactions," said IOB. The app supports UPI interoperability, providing an additional digital payment option alongside existing UPI apps. OUR BUREAU

Gujarat Energy PNG sales in Morbi drop 90% in last 5 months

Avinash Nair
Ahmedabad

Gujarat Energy's piped natural gas sales to Morbi, India's biggest ceramic cluster, nosedived 90 per cent over the past five months to 1 million standard cubic metres per day (mmscmd), from a peak of 8.5 mmscmd during the supply disruption triggered by the Iran war, as improving propane availability prompted manufacturers to switch back to the alternative fuel.

"Before the [Iran] war, Morbi volumes [in February] were close to 2.5 mmscmd, then we went up to 8.5 mmscmd and now we are at 1 mmscmd," a senior Gujarat Energy official told investors recently.

This sharp decline highlights the challenge facing the city gas distributor in retaining industrial customers as the economics of fuel switching shifts in favour of propane. The company is now looking to strengthen its long-term liquefied natural gas (LNG) sourcing portfolio to offer more competitive prices and win back customers in the ceramic hub.

Morbi volumes had averaged 5.67 mmscmd in the first quarter of FY27 before moderating to around 3 mmscmd in the second quarter. Before the disruption in February, the company's supplies to the cluster stood at 2.5 mmscmd.

Volumes subsequently rose from 0.4 mmscmd in April to 8-8.5 mmscmd in May and June as manufacturers turned to natural gas amid a shortage of propane.

However, propane supplies have gradually improved since July, with manufacturers sourcing the fuel from other countries, including the US and Venezuela.

Gujarat Energy said that against its current gas supplies of around 1 mmscmd, propane consumption in the cluster was equivalent to 5.3-5.4 mmscmd of gas.

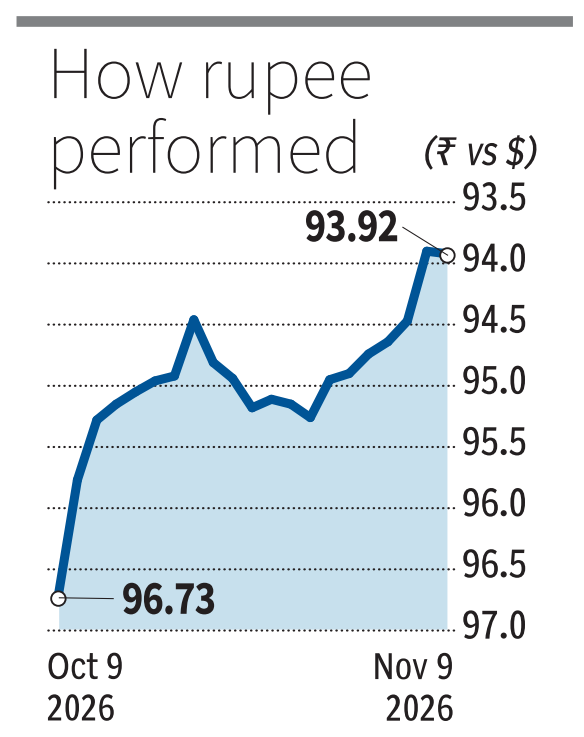
Rupee ends 5-day winning streak, closes 93.92/dollar

NET EFFECT. W. Asia peace will cut risk premium in crude and support rupee: Experts

Our Bureau
Mumbai

The rupee closed a shade weaker on Monday, ending a five-day winning streak, as state-run banks bought dollars at the RBI's behest amid thin trading volumes. The rupee closed at 93.92 per US dollar (USD) against last Friday's close of 93.91. Intraday, it tested a high/ low of 93.69/94.11.

Dilip Parmar, Senior Research Analyst, HDFC Securities, noted that the rupee registered a technical retracement, snapping a five-day winning streak amid state-run banks' dollar buying ahead of a market holiday. The intra-day correction followed morning gains catalysed by a soft dollar index, resilient foreign institutional inflows and weaker crude oil pricing, he added.



Parmar said market participants are now closely monitoring Tuesday's upcoming US inflation data for fresh directional cues. In the near term, spot USD-INR will find key support at 93.5 and resistance at 94.3. Amit Pabari, MD, CR Forex Advisors, observed that any progress towards peace in West Asia will reduce the risk premium in crude oil and provide further support to the rupee.

> **In the near term, spot USD-INR will find** key support at 93.5 and resistance at 94.3

FOREIGN CAPITAL

Further, the return of foreign capital is another important support for the rupee, as fresh equity investments create demand for the Indian currency. Pabari said: "The overall outlook for the rupee remains positive, supported by lower crude prices, improving foreign flows and hopes of de-escalation in West Asia. With USD/INR breaking below the 94.00 mark, the probability of further rupee appreciation towards 93.50 and 93.00 has increased."

Madan Sabnavis, Chief Economist, Bank of Baroda, said lower crude price is good for the trade balance and currency, which is why the rupee will show signs of appreciation in the next few days. As long as oil is down, the rupee will gain notwithstanding the strength of the dollar in the near term.

'RBI's $239 b forward dollar position to limit rupee's gain despite FPI inflows'

Press Trust of India
Mumbai

The Reserve Bank of India's net short position of $239 billion in the forward market is likely to limit the rupee's appreciation despite a recovery in foreign portfolio investor (FPI) inflows, according to a report.

BUY-SELL SWAPS

The Reserve Bank of India's (RBI) forward book stood at a net dollar short position of $239 billion as of September 2026, reflecting its commitment to provide dollars when buy-sell swaps mature. This will require the central bank to accumulate dollars as capital inflows improve, limiting the rupee's appreciation, said IDFC First Bank's Economic Research report.

Around $40 billion of the short position matures within a year, $56 billion in one to three years and the remaining $143 billion in three to five years. The longer-duration positions are largely linked to the FCNR (B) scheme, it added.

"The large negative forward book implies that the RBI will need to accumulate dollars in order to meet the commitments when these buy-sell swaps mature. Hence, any improvement in capital inflows will be absorbed by the RBI, limiting the downward move in USD/INR," said the report.

RBI'S FOCUS

The large forward position also limits the RBI's ability to sell dollars in the spot market, as its capacity to sterilise such sales through additional buy-sell swaps is constrained. The central bank's focus over the next few years will be to gradually reduce its forward book. The report said the rupee could see near-term appreciation if US-Iran tensions ease further and American AI stocks correct. A pick-up in FPI inflows in November also improved investor sentiment towards India. However, competition from the US for global capital and elevated US Treasury yields may limit sustained gains in the domestic currency.

IDFC First Bank expects the rupee to trade at 92-94 per US dollar by December 2026, weaken to 94-95 by March 2027 and touch 96 by June 2027. Highlighting pressure on India's external balances, the report said the balance of payments is tracking a surplus of $65 billion in the first half of FY27. However, without RBI's swap windows, the underlying BoP deficit would have been $85 billion.

SFBs want RBI to relax norm on loan portfolio composition

K Ram Kumar
Mumbai

Small finance banks (SFBs) want the Reserve Bank of India (RBI) to relax a key regulatory prescription that requires at least 50 per cent of their loan portfolio to comprise loans of up to ₹25 lakh.

These niche banks have urged the RBI to loosen rules, either by bringing down the aforementioned 50 per cent criteria to about 40 per cent or by doubling the loan limit criteria to ₹50 lakh.

This request comes in the backdrop of the country's nominal GDP tripling from about ₹107 lakh crore in FY15, when the RBI first issued guidelines for licensing of SFBs (in November 2014) to about ₹331 lakh crore in FY25.

Moreover, in sync with the rise in the nominal GDP, the appetite for large-ticket loans in the economy is also going up, amid SFBs stepping up the focus on non-microfinance loans as part of their portfolio diversification strategy.



PSL LIMIT

In this regard, SFB chiefs underscored that the central bank had been receptive to their requests for regulatory changes, in line with the growing credit needs of the economy.

They cited the example of the central bank relaxing the priority sector lending (PSL) limit for SFBs from 75 per cent of their portfolio to 60 per cent with effect from April 1, 2025, in order to give them more room to extend larger ticket, non-PSL loans.

Notably, in its 2014 guidelines for the licensing of SFBs, the Reserve Bank stated that after the initial stabilisation period of five years and after a review, it might liberalise the scope of activities of these banks.

SAVINGS AVENUE

SFBs provide formal saving avenues to the unserved and underserved sections of the population and supply credit to small business units, small and marginal farmers, micro and small industries and other unorganised sector entities through high technology and low-cost operations.

As of March 2025-end, 11 SFBs were in operation in the country with 7,403 branches. Collectively, these banks had deposits and loans and advances aggregating ₹3,15,401 crore and ₹2,72,481 crore, respectively.

Government of Keralam
Published Tenders from 05-11-2026 to 08-11-2026
Department of Printing

Tender ID: 2026_DPR_886176_1 * Director of Printing * Re-E tender for the supply of Single Wire book stitching mac * Closing Date: 19-Nov-2026 * PAC: Rs800000

Tender ID: 2026_DPR_885947_1 * Director of Printing * Re-E tender for the supply of Laminating Machine * Closing Date: 18-Nov-2026 * PAC: Rs1000000

Visit **https://etenders.kerala.gov.in** for more details.

Ro.No:05-08/Nov/2026/PRD/(N)7

COCHIN INTERNATIONAL AIRPORT LIMITED

CIAL/ELE/454 **TENDER NOTICE** 10/11/2026

Sealed item-rate tenders are invited from reputed Electrical Contractors **with Valid 'A' grade** electrical contract license issued by the Kerala State Electrical Inspectorate for the below mentioned work at Cochin International Airport, Nedumbassery. The cost of the tender document is Rs. 2000/- + GST.

Sl. No.	Name of Work	Estimated Amount (Rs.)	EMD (Rs.)	Completion Period
1	Supply, Installation, Testing and Commissioning of Electrical system for Pressure Fed Fire Fighting System at CIAL	Rs.65.53 Lakhs	Rs. 1.25 Lakhs	04 months

Interested firms shall have to submit their application for prequalification, along with all relevant supporting documents as specified on the website, to the Office of the **Managing Director, Cochin International Airport Ltd., Nedumbassery** on or before **18/11/2026**. visit our website: **http://www.cial.aero/tenders** for more details including eligibility.

Sd/- MANAGING DIRECTOR

milma
Malabar Regional Co-operative Milk Producers' Union Ltd.
Central Products Dairy, Naduvattom, North Beypore
Kozhikode-673 015, Phone: 0495-2414117
Email:cpdkkd@malabarmilma.coop

CPD/PURCHASE/CONSUMABLES/2026-27 09-11-2026

Re E-TENDER NOTICE

Tenders are invited from eligible bidders for the following work

Item	Start Date	Closing Date & Opening Date	Source & Submission of Bid documents
Supplying artwork printed OTS metal cans for packing Gulab Jamun(250g&500g), Golden Milk(180ml) and Palada Pradhaman (180g) as Single-time purchase against one purchase order each E-tender ID-2026_KCMMF_880576_2	10/11/2026	23/11/2026 & 24/11/2026	www.etenders.kerala.gov.in (Items specifications and terms and conditions are available on this website)

The bids can be submitted online through Kerala Government e-portal www.etenders.kerala.gov.in. For more details, contact Ph-7902257360.

Ancillary Unit Head (i/c)

CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED
Chola — Enter a better life · murugappa
CIN: L65993TN1978PLC007576
Registered Office : "Chola Crest", C54 - C55, Super B-4 Thiru-Vi-Ka Industrial Estate, Guindy ,Chennai -600032.
Phone number: 044-40907172; Email: **investors@chola.murugappa.com**; Website: **www.cholamandalam.com**

NOTICE TO MEMBERS

NOTICE is hereby given pursuant to Section 110 and Section 108 of the Companies Act, 2013 ("the Act") read with Rules 20 and 22 of the Companies (Management and Administration) Rules 2014 ("Rules"), General Circular Nos. 14/2020 dated 8 April, 2020 and 17/2020 dated 13 April , 2020, and subsequent circulars issued in this regard, the latest being General Circular No. 03/2025 dated 22 September, 2025, issued by the Ministry of Corporate Affairs ('MCA Circulars'), and Regulation 44 of the Securities Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015 ("Listing Regulations"), Secretarial Standard on General Meetings ('SS-2') issued by the Institute of Company Secretaries of India and other applicable laws, rules, and regulations (including any statutory modification(s) or re-enactment(s) thereof for the time being in force and as amended from time to time), that the Company has completed the despatch of Notice of Postal Ballot ("Notice") on Monday, 9 November, 2026 through electronic mode to the Members of the Company whose email addresses are registered with the Depository Participant / Company / Registrar and Share Transfer Agent ("RTA") i.e., KFIN Technologies Limited (KFIN) as on 30 October, 2026 ("Cut-off Date") seeking consent of the Members of the Company on the resolution as set out in the Notice through remote e-voting process ("remote e- voting").

Notice containing the process and manner of remote e-voting is available on the Company's website **www.cholamandalam.com**, on the websites of the stock exchanges **www.bseindia.com** and **www.nseindia.com** and on the website of National Securities Depository Limited (NSDL) **http://www.evoting.nsdl.com.**

1. Members whose names appear in the register of Members/list of beneficial owners as on the Cut-off date only would be considered for the purpose of remote e-voting. A person who is not a Member as on the Cut-off date should treat this Notice for information purpose only. The voting rights of the Members shall be in proportion to their shares in the paid-up equity share capital of the Company as on the Cut-off date.
2. Manner of registering /updating email addresses:
   Members of the Company as on the Cut-off date (including those members who have not received the Notice due to non-registration of their email addresses with the Company/RTA/Depositories) are entitled to avail the facility to cast their vote through remote e-voting. The manner of registering/updating email addresses is given below:
   i. In case shares are held in physical mode, please provide folio no., name of the shareholder, scanned copy of the share certificate (front and back), self-attested scanned copy of PAN and Aadhaar along with Form ISR-1 for updation of KYC details by e-mail to **investors@chola.murugappa.com.**
   ii. In case shares are held in demat mode, please provide DP ID-CL ID (16 digit DPID+CLID or 16 digit beneficiary ID), name, client master or copy of consolidated account statement, self-attested scanned copy of PAN and Aadhaar to **investors@chola.murugappa.com.** If you are an Individual shareholder holding securities in demat mode, you are requested to refer to the login method explained in the Notice i.e., Login method for e-voting for individual shareholders holding securities in demat mode.
   iii. Alternatively, Members may send a request to **evoting@nsdl.com** for procuring user ID and password for e-voting by providing above mentioned documents.
   iv. In terms of SEBI circular dated 9 December, 2020 on 'E-voting facility provided by Listed Companies', individual shareholders holding securities in demat mode are allowed to vote through their demat account maintained with depositories and depository participants. Members are advised to update their mobile number and email ID in their demat accounts in order to access e-voting facility.
3. Manner of casting vote through remote e-voting: Upon successful registration of their e-mail addresses in the manner prescribed above, Members will receive the login credentials for remote e-voting through e-mail. The detailed instructions for casting votes through the remote e-voting facility are provided in the Notice are also available on the website of the Company.
4. The remote e-voting period will commence on **Tuesday, 10 November, 2026 at 9:00 a.m. (IST) and ends on Wednesday, 9 December, 2026 at 5:00 p.m.** (IST). The remote e-voting facility will be provided by NSDL thereafter and voting will not be allowed beyond the said date and time.
5. Once a Member has cast his/her vote on a resolution such vote shall be final and the Member shall not be permitted to modify the vote or vote again thereafter.
6. Mr. R Sridharan, (ICSI Membership FCS No. 4775 - CP No.3239) of M/s. R Sridharan & Associates, Company Secretaries has been appointed as the scrutiniser for conducting the postal ballot through remote e-voting process, in a fair and transparent manner.
7. The resolution, if passed with requisite majority, shall be deemed to have been passed on Wednesday, 9 December, 2026 being the last date for e-voting. The results of the e-voting will be declared on or before Friday, 11 December, 2026 and will be displayed on the Company's website **www.cholamandalam.com** and the website of NSDL **https://evoting.nsdl.com.** The results will simultaneously be communicated to the Stock Exchanges and will also be displayed at the registered office of the Company.
8. In case of any query, clarification(s) or grievance(s) relating to e-voting, Members may refer Frequently Asked Questions (FAQs) and E-voting user manual available at the Downloads section of NSDL at **https://evoting.nsdl.com** or send email at **investors@chola.murugappa.com** or contact Ms. Pallavi Mhatre, Deputy Vice President, National Securities Depository Limited, T301, 3 rd Floor, Naman Chambers, G Block, Plot No- C-32, Bandra Kurla Complex, Bandra East, Mumbai- 400051 or at the email ID **evoting@nsdl.co**.in or call NSDL at 022 4886 7000 for any further clarifications.

By order of the Board
For Cholamandalam Investment and Finance Company Limited
Sd/-
P. Sujatha
Company Secretary

Chennai
9 November, 2026

YOGAKSHEMAM LOANS LIMITED
3rd Floor, Ottappath Tower, Aswini Junction, Thiruvambady P. O., Thrissur, Kerala, 680022.

GOLD AUCTION NOTICE

The borrowers, in specific and the public, in general, are hereby notified that public auction of the gold ornaments of pledged in the below accounts is proposed to be conducted at the following branches on 30.11.2026 from 10 a.m. onwards. We are auctioning gold ornaments of defaulted customers who have failed to make payment of his/her loan amount despite being notified by registered letters. Unauctioned items shall be auctioned on any other days without further notice. Changes in venue or date (if any) will be displayed at auction centre and on website without any further notice. List of Pledges:

BOMMANAHALLI: 210228100316, 0396, 0717, 0746, 0758, 0759, 0766, 0772, 0776, 0777, 0782, 0785, 0786, 0791, 0793, 0794, 0802, 0843, HAROHALLI: 210202102636, 2639, 2801, 2857, 2914, 2963, 2964, 2970, 2973, 2980, 2987, 2990, 2993, 2999, 3000, 3003, 3004, 3007, 3050, HONGASANDRA: 210159107258, 7260, 7262, 7331, 7332, 7334, 7335, 7336, 7338, 7339, 7340, 7342, 7373, 7775, 7872, 7875, 7929, 7930, 7937, 7939, 8039, 8072, 8205, 8206, HORAMAVU: 210156104367, 4369, 4370, 4371, 4387, 4393, 4405, 4409, 4410, 4428, 4534, 4553, 4559, 4569, 4589, 4595, 4604, 230156200008, HOSA ROAD: 210145106633, 6684, 6704, 6707, 6750, 6961, 7024, 7025, 7033, 7056, 7058, 7098, 7101, 7102, 7120, 7130, 7143, 7158, 7182, 7209, 7296, 7299, 7301, 7302, 7303, 7304, 7306, J P NAGAR: 210119110529, 0530, 0554, 0567, 0952, 1132, 230119200008, K G HALLI: 210150106655, 6661, 6722, 7069, 7087, 7098, 7101, 7120, 7123, 7142, 7189, 7190, 7196, 7199, 7348, 7378, 7386, 7456, 7465, 7474, 7491, 7616, KAMMANAHALLI: 210118112080, 2108, 2118, 2133, 2147, 2188, 2190, 2207, 2288, 2412, 2420, 2422, 2425, 2428, 2444, 2459, 2471, 2473, 2474, 2475, 2480, 2483, 2486, 2491, 2492, 2496, 2497, 2498, 2499, 2500, 2504, 2507, 2511, 2607, THILAK NAGAR: 210205102214, 2230, 2231, 2233, 2236, 2241, 2242, 2247, WILSON GARDEN: 210132107037, 7099, 7100, 7102, 7103, 7330, 7331, 7333, 7334, 7336, 7357, 7358, 7359, 7369, 7385, 7386, 7398, 7459, 7463, 7543, 7555, 7573, 7574, 7578, 7579, 7589, 7606, 7666, CHIKKABANAVARA: 210127108002, 8003, 8216, 8234, 8238, 8249, 8251, 8260, 8261, 8266, 8291, 8299, 8383, 8409, , 8416, 8421, 8422, 8430, 8431, 8460, 8463, 8464, DODDABOMMASANDRA: 210133107333, 7577, 7602, 7754, 7756, 7771, 7778, 7788, 7797, 7809, 7810, 7872, HESARAGHATTA: 210165107679, 7699, 7705, 7718, 7719, 7733, 7734, 7739, 7746, 7747, 7748, 7749, 7750, 7757, 7758, 7767, 7768, 7770, 7771, 7776, 7777, 7780, 7783, 7791, 7792, 7797, 7803, 7806, 7814, 7853, 7899, 7910, 7911, 7980, 7981, 7982, 8013, 8078, 8079, MATHIKERE: 210114109962, 9976, 210114110002, 0120, 0121, 0130, 0136, 0149, 0150, 0153, 0154, 0155, 0167, 0175, 0178, 0179, 0204, 0209, 0215, 30114200030, 0031, 0032, 0033, NELAMANGALA: 210140107999, 8015, 8016, 8019, 8030, 8034, 8037, 8047, 8050, 8055, 8226, PEENIYA; 210134111158, 1159, 1394, 1468, 1473, 1481, 1482, 1483, 1497, 1499, 1518, 1527, 1538, 1550, 1561, 1565, 1574, 1576, 1577, 1739, 1790, 1791, 1794, 1808, 1809, 1816, 1821, 1831, 1832, 1855, 1857, 1918, RT NAGAR: 210111111992, 2017, 2018, 2020, 2046, 2265, 2272, 2273, 2274, 2276, 2277, 2290, 2291, 2296, 2306, 2307, 2308, 2342, 2344, 2347, 2350, 2351, 2353, 2384, 2385, 2390, 2395, 2397, 2406, 2408, 2409, 2563, 2578, 2579, 2599, 2618, 2647, 2649, 2671, 2709, SUNKADAKATTE: 210115113546, 3885, 3886, 3899, 3912, 3925, 3927, 3937, 3952, 3953, 3967, 3971, 3986, 3994, 4103, 4121, 4129, 4149, T DASARAHALLI: 210121109028, 9355, 9370, 9404, 9408, 9416, 9430, 9438, 9445, 9480, 9539, 9559, 9561, 9563, 9564, 9566, 9567, 9569, 9576, 9580, 9594, 9601, 9624, 9626, 9628, 9630, 230121200079, YELAHANKA: 210139104405, 4407, 4411, 4457, 4468, 4632, 4642, 4646, 4657, 4662, 4663, 4716, 4788, CHANNARAYAPATNA: 210161109746, 9751, 9761, 9781, 9783, 9787, 9791, 9802, 9806, 9814, 9825, 9889, 9927, 9928, 9942, 9946, 9960, 9967, 9970, 9978, 9983, 9987, 9988, 9989, 9992, KUNIGAL: 210152107404, 7491, 7496, 7606, 7639, 7646, 7693, 7712, 7729, 7738, 7754, 7758, 7906, 7929, 7931, 7933, 7981, 7995, 8044, BANGARPET: 210186103949, 4185, 4186, 4187, 4191, 4192, 4201, 4204, 4205, 4207, 4208, 4215, 4216, 4217, 4219, 4222, 4223, 4224, 4232, 4237, 4243, 4266, 4267, 4268, 4282, 4406, 4408, 4434, 4444, 4483, 4490, CHINTAMANI: 210146115508, 5513, 5517, 5520, 5521, 5525, 5536, 5539, 5540, 5541, 5546, 5548, 5550, 5553, 5554, 5555, 5558, 5564, 5565, 5572, 5577, 5580, 5586, 5587, 5592, 5594, 5595, 5596, 5599, 5603, 5604, 5605, 5608, 5609, 5610, 5611, 5616, 5618, 5619, 5626, 5630, 5632, 5633, 5635, 5636, 5637, 5640, 5641, 5644, 5646, 5652, 5653, 5656, 5659, 5660, 5665, 5666, 5671, 5673, 5674, 5677, 5688, 5689, 5691, 5692, 5697, 5700, 5701, 5703, 5704, 5705, 5706, 5707, 5708, 5709, 5710, 5713, 5714, 5715, 5716, 5718, 5721, 5723, 5724, 5728, 5737, 5740, 5741, 5742, 5743, 5750, 5751, 5757, 5763, 5830, 5929, 5986,, 6039, 6062, 6163, 6184, 6231, 6252, 6383, 230146200038, 0054, 0078, 0094, 0095, DODDABALLAPUR: 210143105731, 5766, 5770, 5771, 5942, 5943, 5947, 5957, 5966, 5967, 5978, 5979, 6000, 6013, 6014, 6015, 6085, 6102, 6108, 230143200002, 0010, 0015, 0019, 0022, 0024, 0028, 0029, 0035, 0039, 0040, 0043, 0049, GAURIBIDANUR: 210144107190, 7525, 7547, 7548, 7549, 7554, 7558, 7563, 7564, 7579, 7580, 7581, 7589, 7590, 7591, 7592, 7593, 7594, 7595, 7598, 7601, 7606, 7615, 7623, 7626, 7638, 7648, 7654, 7656, 7657, 7659, 7665, 7790, 7792, 7793, 7796, 7847, 7872, 230144200028, 0037, 0038, HOSAKOTE: 210128114249, 4270, 4317, 4318, 4319, 4728, 4749, 4750, 4751, 4752, 4755, 4756, 4757, 4758, 4759, 4760, 4784, 4785, 4817, 4824, 4830, 4847, 4849, 4886, 4889, 4896, 5035, 5036, 5037, 5047, 5048, 5069, 5070, 5071, 5093, 5102, 5103, 5109, 5131, 5132, 5133, 5134, 5135, 5136, 5181, 5185, 5186, 5288, 5289, KOLAR: 210164107493, 7495, 7540, 7760, 7761, 7763, 7765, 7779, 7788, 7812, 7821, 7829, 7830, 7832, 7833, 7835, 7842, 7872, 7937, 7940, 7942, 7944, 7945, 7947, 7950, 7951, 7955, 7988, 8003, 230164200000, 0001, 0003, 0004, 0005, 0021, 0022, 0033, MALUR: 210135114629, 4631, 4688, 4710, 5127, 5130, 5134, 5135, 5140, 5143, 5150, 5159, 5166, 5177, 5178, 5198, 5202 , 5203, 5205, 5235, 5250, 5252, 5253, 5262, 5263, 5267, 5269, 5272, 5287, 5288, 5289, 5338, 5339, 5340, 5383, 5406, 5423, 5452, 5463, 5485, 5499., 5500, 5501, 5503, 5504, 5536, 230135200016, 0017, 0020, 0092, MULBAGAL: 210167108464, 8465, 8520, 8525, 8573, 8825, 8952, 8953, 8954, 8955, 8961, 8967, 8968, 8969, 8976, 8978, 8984, 8990, 8991, 9000, 9003, 9017, 9021, 9022, 9025, 9028, 9046, 9051, 9052, 9054, 9056, 9058, 9063, 9071, 9073, 9074, 9075, 9081, 9084, 9097, 9098, 9149, 9243, 9244, 9250, 9251, 9321, 9329, 9371, 9377, 9379, 9414, 9447, RAMAMURTHY NAGAR: 210149104359, 4366, 4432, 4433, 230149200002, 0003, 0006, 0024, 0032, 0037, SREENIVASAPUR: 210157107271, 7296, 7304, 7329, 7340, 7342, 7354, 7494, 7571, 230157200037, VEMAGAL: 210184104598, 4601, 4661, 4885, 4888, 4889, 4898, 4905, 4907, 4910, 4916, 4962, 4976, 4979, 4981, 4986, 4987, 4989, 5028, 5090, 5112, 5114, 5128, 5135, 5148, 5163, 5206, 5222, 230184200002, BM ROAD RAMANAGARA; 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210218102898, 2899, 2915, 2916, 2918, 2919, 2925, 2926, 2928, 2954,, 2955, 2956, 2957, 2958, 2967, 2968, 2972, 2973, 2974, 2988, 2989, 3028, 3169, 3173, 3174, 3175, 3226, 3228, TIPTUR: 210151108411, 8444, 8457, 8484, 8500, 8579, 8599, 8602, 8606, 8613, 8615, 8618, 8634, 8635, 8638, 8640, 8644, 8657, 8662, 8664, 8665, 8676, 8681, 8703, 8704, 8743, 8744, 8813, 230151200001, 0010, TURUVEKERE; 210214102420, 2442, 2443, 2444, 2445, 2447, 2461.

Persons wishing to participate in the above auction shall comply with the following:- Interested Bidders should submit Rs. 25,000/- or 2% of the reserve price whichever is less (refundable to unsuccessful bidders) by way of DD (Drawn on Yogakshemam Loans Ltd.) one day prior to the auction. Bidders should carry valid ID card / PAN card. For more details please contact: 0487 2320102

Authorised Officer,
Yogakshemam Loans Ltd.

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR M/s. AKS COLD STORAGE LIMITED
OPERATING IN THE COLD STORAGE AND WAREHOUSING INDUSTRY IN PALAKKAD, MALAPPURAM & ALAPPUZHA DISTRICT
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN & CIN / LLP No.	**M/s. AKS COLD STORAGE LIMITED** PAN : AAICS6469C CIN: U63022KL2003PLC015881
2	Address of the registered office	SF No. 43 1 G 2, Arror Junction Arror Post Alapuzha, Keralam - 688 534
3	URL of website	Nil
4	Details of place where majority of fixed assets are located	**Unit-I** : KINFRA INDUSTRIAL PARK, Menonpara Road, Kanjikode, Palakkadu Circle, Palakkad, Keralam-678621. **[Capacity** : Approximately 5,000 metric tonnes (MT)] **Unit-II** : KINFRA,TECHNO INDUSTRIAL PARK, Kakkanchery, Chelammbra, Calicut University (P.O), Malappuram, Kerelam-573 635. **[Capacity** : Approximately 5,000 metric tonnes (MT)] **Unit-III** : 16/203/A, 16/217/A, 16/217/8; Near Keltron Road, Aroor Alappuzha, Cherthala Circle, Alappuzha, Keralam - 688 534. **[Capacity:** Approximately 5,000 metric tonnes (MT)]
5	Installed capacity of main products / services	The Company's major revenue is from Cold storage and Warehousing Business.
6	Quantity and value of main products/ services sold in last financial year	As per the Income Tax & Tax Audit Returns filed , Turnover from the Operation for the FY 2025-2026 is **Rs.5.43Crs. [Now CD is operative]**
7	Number of employees / workmen	12
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be collected from the office of the RP M/s. SPP Insolvency Professionals LLP, 2nd Floor, CODISSIA, G.D. Naidu Towers, Huzur Road, Coimbatore - 641 018 IBBI Reg No. IBBI/IPE-0143/ IPA-1/2022-23/50033 Ph.no: +91-94888-10404/ +91 73730 52341 Mail to : akscsltdcirp@gmail.com /IPEadmin@sppgroups.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	
10	Last date for receipt of expression of interest	24.11.2026 (Tuesday)
11	Date of issue of the provisional list of prospective resolution applicants	04.12.2026 (Friday)
12	Last date for submission of objections to the provisional list	09.12.2026 (Wednesday)
13	Date of issue of final list of prospective resolution applicants	19.12.2026 (Saturday)
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24.12.2026 (Thursday)
15	Last date for submission of resolution plans	23.01.2027 (Saturday)
16	Process email id to submit EOI	akscsltdcirp@gmail.com / IPEadmin@sppgroups.com
17	Details of corporate debtors registration status as MSME	The CD is registered under the MSME category. [Reg no. UDYAM-KL-01-0020727]

Place : Coimbatore
Date : 06.11.2026

M/s. SPP Insolvency Professionals LLP [IPE]
acting as RP of M/s. Aks Cold Storage Limited
IBBI Reg No. IBBI/IPE-0143/IPA-1/2022-23/50033
AFA No.: AA1/50033/02/300627/20098
valid up to 30.06.2027

QUICKLY.

Bank of Baroda raises MCLR by 5 to 20 bps



Mumbai: Bank of Baroda (BoB) has decided to up its marginal cost of funds-based lending rate (MCLR) by 5 to 20 basis points (bps) from November 12. The bank has increased the MCLR the most (20 bps) in two tenors — three months (from 8.3 per cent to 8.5 per cent) and six months (from 8.5 per cent to 8.7 per cent). The one-month and one-year MCLR have been upped by 5 bps (from 7.95 per cent to 8 per cent) and 10 bps (from 8.75 per cent to 8.85 per cent), respectively. Overnight MCLR remains unchanged at 7.85 per cent. OUR BUREAU

IOB unveils application for digital rupee transactions



Chennai: Indian Overseas Bank (IOB) has launched its Central Bank Digital Currency application (IOB digital rupee), enabling customers to transact conveniently using digital rupee (e₹) through a secure and seamless digital payment mobile application. "The IOB digital rupee application provides customers a secure mobile application to maintain digital rupee wallets and perform instant peer-to-peer and peer-to-merchant transactions," said IOB. The app supports UPI interoperability, providing an additional digital payment option alongside existing UPI apps. OUR BUREAU

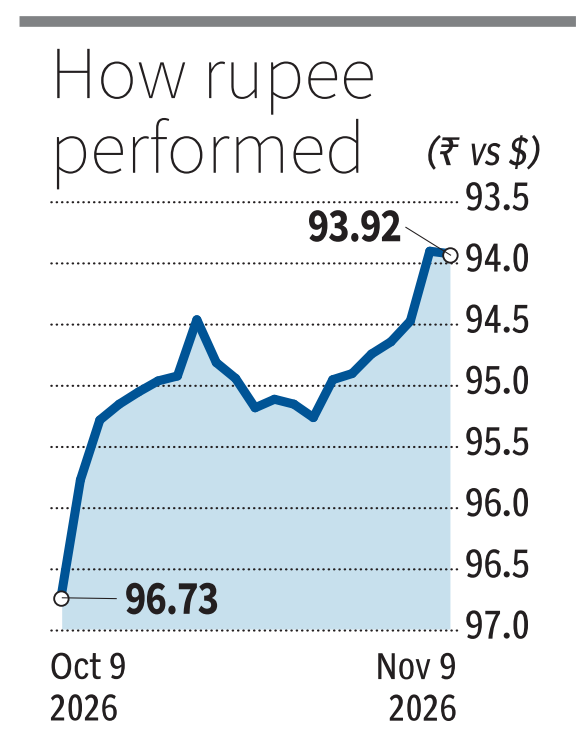
Rupee ends 5-day winning streak, closes 93.92/dollar

NET EFFECT. W. Asia peace will cut risk premium in crude and support rupee: Experts

Our Bureau
Mumbai

The rupee closed a shade weaker on Monday, ending a five-day winning streak, as state-run banks bought dollars at the RBI's behest amid thin trading volumes. The rupee closed at 93.92 per US dollar (USD) against last Friday's close of 93.91. Intra-day, it tested a high/ low of 93.69/94.11.

Dilip Parmar, Senior Research Analyst, HDFC Securities, noted that the rupee registered a technical retracement, snapping a five-day winning streak amid state-run banks' dollar buying ahead of a market holiday. The intra-day correction followed morning gains catalysed by a soft dollar index, resilient foreign institutional inflows and weaker crude oil pricing, he added.



Parmar said market participants are now closely monitoring Tuesday's upcoming US inflation data for fresh directional cues. In the near term, spot USD-INR will find key support at 93.5 and resistance at 94.3. Amit Pabari, MD, CR Forex Advisors, observed that any progress towards peace in West Asia will reduce the risk premium in crude oil and provide further support to the rupee.

> **In the near term, spot USD-INR will find** key support at 93.5 and resistance at 94.3

FOREIGN CAPITAL

Further, the return of foreign capital is another important support for the rupee, as fresh equity investments create demand for the Indian currency. Pabari said: "The overall outlook for the rupee remains positive, supported by lower crude prices, improving foreign flows and hopes of de-escalation in West Asia. With USD/INR breaking below the 94.00 mark, the probability of further rupee appreciation towards 93.50 and 93.00 has increased."

Madan Sabnavis, Chief Economist, Bank of Baroda, said lower crude price is good for the trade balance and currency, which is why the rupee will show signs of appreciation in the next few days. As long as oil is down, the rupee will gain notwithstanding the strength of the dollar in the near term.

'RBI's $239 b forward dollar position to limit rupee's gain despite FPI inflows'

Press Trust of India
Mumbai

The Reserve Bank of India's net short position of $239 billion in the forward market is likely to limit the rupee's appreciation despite a recovery in foreign portfolio investor (FPI) inflows, according to a report.

BUY-SELL SWAPS

The Reserve Bank of India's (RBI) forward book stood at a net dollar short position of $239 billion as of September 2026, reflecting its commitment to provide dollars when buy-sell swaps mature. This will require the central bank to accumulate dollars as capital inflows improve, limiting the rupee's appreciation, said IDFC First Bank's Economic Research report.

Around $40 billion of the short position matures within a year, $56 billion in one to three years and the remaining $143 billion in three to five years. The longer-duration positions are largely linked to the FCNR (B) scheme, it added.

"The large negative forward book implies that the RBI will need to accumulate dollars in order to meet the commitments when these buy-sell swaps mature. Hence, any improvement in capital inflows will be absorbed by the RBI, limiting the downward move in USD/INR," said the report.

RBI'S FOCUS

The large forward position also limits the RBI's ability to sell dollars in the spot market, as its capacity to sterilise such sales through additional buy-sell swaps is constrained. The central bank's focus over the next few years will be to gradually reduce its forward book. The report said the rupee could see near-term appreciation if US-Iran tensions ease further and American AI stocks correct. A pick-up in FPI inflows in November also improved investor sentiment towards India. However, competition from the US for global capital and elevated US Treasury yields may limit sustained gains in the domestic currency.

IDFC First Bank expects the rupee to trade at 92-94 per US dollar by December 2026, weaken to 94-95 by March 2027 and touch 96 by June 2027. Highlighting pressure on India's external balances, the report said the balance of payments is tracking a surplus of $65 billion in the first half of FY27. However, without RBI's swap windows, the underlying BoP deficit would have been $85 billion.

SFBs want RBI to relax norm on loan portfolio composition

K Ram Kumar
Mumbai

Small finance banks (SFBs) want the Reserve Bank of India (RBI) to relax a key regulatory prescription that requires at least 50 per cent of their loan portfolio to comprise loans of up to ₹25 lakh.

These niche banks have urged the RBI to loosen rules, either by bringing down the aforementioned 50 per cent criteria to about 40 per cent or by doubling the loan limit criteria to ₹50 lakh.

This request comes in the backdrop of the country's nominal GDP tripling from about ₹107 lakh crore in FY15, when the RBI first issued guidelines for licensing of SFBs (in November 2014) to about ₹331 lakh crore in FY25.

Moreover, in sync with the rise in the nominal GDP, the appetite for large-ticket loans in the economy is also going up, amid SFBs stepping up the focus on non-microfinance loans as part of their portfolio diversification strategy.



PSL LIMIT

In this regard, SFB chiefs underscored that the central bank had been receptive to their requests for regulatory changes, in line with the growing credit needs of the economy.

They cited the example of the central bank relaxing the priority sector lending (PSL) limit for SFBs from 75 per cent of their portfolio to 60 per cent with effect from April 1, 2025, in order to give them more room to extend larger ticket, non-PSL loans.

Notably, in its 2014 guidelines for the licensing of SFBs, the Reserve Bank stated that after the initial stabilisation period of five years and after a review, it might liberalise the scope of activities of these banks.

SAVINGS AVENUE

SFBs provide formal saving avenues to the unserved and underserved sections of the population and supply credit to small business units, small and marginal farmers, micro and small industries and other unorganised sector entities through high technology and low-cost operations.

As of March 2025-end, 11 SFBs were in operation in the country with 7,403 branches. Collectively, these banks had deposits and loans and advances aggregating ₹3,15,401 crore and ₹2,72,481 crore, respectively.

Gujarat Energy PNG sales in Morbi drop 90% in last 5 months

Avinash Nair
Ahmedabad

Gujarat Energy's piped natural gas sales to Morbi, India's biggest ceramic cluster, nosedived 90 per cent over the past five months to 1 million standard cubic metres per day (mmscmd), from a peak of 8.5 mmscmd during the supply disruption triggered by the Iran war, as improving propane availability prompted manufacturers to switch back to the alternative fuel.

"Before the [Iran] war, Morbi volumes [in February] were close to 2.5 mmscmd, then we went up to 8.5 mmscmd and now we are at 1 mmscmd," a senior Gujarat Energy official told investors recently.

This sharp decline highlights the challenge facing the city gas distributor in retaining industrial customers as the economics of fuel switching shifts in favour of propane. The company is now looking to strengthen its long-term liquefied natural gas (LNG) sourcing portfolio to offer more competitive prices and win back customers in the ceramic hub.

Morbi volumes had averaged 5.67 mmscmd in the first quarter of FY27 before moderating to around 3 mmscmd in the second quarter. Before the disruption in February, the company's supplies to the cluster stood at 2.5 mmscmd.

Volumes subsequently rose from 0.4 mmscmd in April to 8-8.5 mmscmd in May and June as manufacturers turned to natural gas amid a shortage of propane.

However, propane supplies have gradually improved since July, with manufacturers sourcing the fuel from other countries, including the US and Venezuela.

Gujarat Energy said that against its current gas supplies of around 1 mmscmd, propane consumption in the cluster was equivalent to 5.3-5.4 mmscmd of gas.

Chola Enter a better life | murugappa

CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED

CIN: L65993TN1978PLC007576
Registered Office : "Chola Crest", C54 - C55, Super B-4 Thiru-Vi-Ka Industrial Estate, Guindy ,Chennai -600032.
Phone number: 044-40907172; Email: investors@chola.murugappa.com; Website: www.cholamandalam.com

NOTICE TO MEMBERS

NOTICE is hereby given pursuant to Section 110 and Section 108 of the Companies Act, 2013 ("the Act") read with Rules 20 and 22 of the Companies (Management and Administration) Rules 2014 ("Rules"), General Circular Nos. 14/2020 dated 8 April, 2020 and 17/2020 dated 13 April , 2020, and subsequent circulars issued in this regard, the latest being General Circular No. 03/2025 dated 22 September, 2025, issued by the Ministry of Corporate Affairs ('MCA Circulars'), and Regulation 44 of the Securities Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015 ("Listing Regulations"), Secretarial Standard on General Meetings ('SS-2') issued by the Institute of Company Secretaries of India and other applicable laws, rules, and regulations (including any statutory modification(s) or re-enactment(s) thereof for the time being in force and as amended from time to time), that the Company has completed the despatch of Notice of Postal Ballot ("Notice") on Monday, 9 November, 2026 through electronic mode to the Members of the Company whose email addresses are registered with the Depository Participant / Company / Registrar and Share Transfer Agent ("RTA") i.e., KFIN Technologies Limited (KFIN) as on 30 October, 2026 ("Cut-off Date") seeking consent of the Members of the Company on the resolution as set out in the Notice through remote e-voting process ("remote e- voting").

Notice containing the process and manner of remote e-voting is available on the Company's website www.cholamandalam.com, on the websites of the stock exchanges www.bseindia.com and www.nseindia.com and on the website of National Securities Depository Limited (NSDL) http://www.evoting.nsdl.com.

1. Members whose names appear in the register of Members/list of beneficial owners as on the Cut-off date only would be considered for the purpose of remote e-voting. A person who is not a Member as on the Cut-off date should treat this Notice for information purpose only. The voting rights of the Members shall be in proportion to their shares in the paid-up equity share capital of the Company as on the Cut-off date.
2. Manner of registering /updating email addresses:
Members of the Company as on the Cut-off date (including those members who have not received the Notice due to non-registration of their email addresses with the Company/RTA/Depositories) are entitled to avail the facility to cast their vote through remote e-voting. The manner of registering/updating email addresses is given below:
   i. In case shares are held in physical mode, please provide folio no., name of the shareholder, scanned copy of the share certificate (front and back), self-attested scanned copy of PAN and Aadhaar along with Form ISR-1 for updation of KYC details by e-mail to investors@chola.murugappa.com.
   ii. In case shares are held in demat mode, please provide DP ID-CL ID (16 digit DPID+CLID or 16 digit beneficiary ID), name, client master or copy of consolidated account statement, self-attested scanned copy of PAN and Aadhaar to investors@chola.murugappa.com. If you are an Individual shareholder holding securities in demat mode, you are requested to refer to the login method explained in the Notice i.e., Login method for e-voting for individual shareholders holding securities in demat mode.
   iii. Alternatively, Members may send a request to evoting@nsdl.com for procuring user ID and password for e-voting by providing above mentioned documents.
   iv. In terms of SEBI circular dated 9 December, 2020 on 'E-voting facility provided by Listed Companies', individual shareholders holding securities in demat mode are allowed to vote through their demat account maintained with depositories and depository participants. Members are advised to update their mobile number and email ID in their demat accounts in order to access e-voting facility.
3. Manner of casting vote through remote e-voting: Upon successful registration of their e-mail addresses in the manner prescribed above, Members will receive the login credentials for remote e-voting through e-mail. The detailed instructions for casting votes through the remote e-voting facility are provided in the Notice are also available on the website of the Company.
4. The remote e-voting period will commence on **Tuesday, 10 November, 2026 at 9:00 a.m. (IST) and ends on Wednesday, 9 December, 2026 at 5:00 p.m.** (IST). The remote e-voting facility will be provided by NSDL thereafter and voting will not be allowed beyond the said date and time.
5. Once a Member has cast his/her vote on a resolution such vote shall be final and the Member shall not be permitted to modify the vote or vote again thereafter.
6. Mr. R Sridharan, (ICSI Membership FCS No. 4775 - CP No.3239) of M/s. R Sridharan & Associates, Company Secretaries has been appointed as the scrutiniser for conducting the postal ballot through remote e-voting process, in a fair and transparent manner.
7. The resolution, if passed with requisite majority, shall be deemed to have been passed on Wednesday, 9 December, 2026 being the last date for e-voting. The results of the e-voting will be declared on or before Friday, 11 December, 2026 and will be displayed on the Company's website www.cholamandalam.com and the website of NSDL https://evoting.nsdl.com. The results will simultaneously be communicated to the Stock Exchanges and will also be displayed at the registered office of the Company.
8. In case of any query, clarification(s) or grievance(s) relating to e-voting, Members may refer Frequently Asked Questions (FAQs) and E-voting user manual available at the Downloads section of NSDL at https://evoting.nsdl.com or send email at investors@chola.murugappa.com or contact Ms. Pallavi Mhatre, Deputy Vice President, National Securities Depository Limited, T301, 3 rd Floor, Naman Chambers, G Block, Plot No- C-32, Bandra Kurla Complex, Bandra East, Mumbai- 400051 or at the email ID evoting@nsdl.co.in or call NSDL at 022 4886 7000 for any further clarifications.

By order of the Board
For Cholamandalam Investment and Finance Company Limited
Sd/-
P. Sujatha
Company Secretary

Chennai
9 November, 2026

Government of Keralam
Published Tenders from 05-11-2026 to 08-11-2026

Department of Printing

Tender ID: 2026_DPR_886176_1 * Director of Printing * Re-E tender for the supply of Single Wire book stitching mac * Closing Date: 19-Nov-2026 * PAC: Rs800000

Tender ID: 2026_DPR_885947_1 * Director of Printing * Re-E tender for the supply of Laminating Machine * Closing Date: 18-Nov-2026 * PAC: Rs1000000

Visit https://etenders.kerala.gov.in for more details.

Ro.No:05-08/Nov/2026/PRD/(N)7

CIAL COCHIN INTERNATIONAL AIRPORT LIMITED

CIAL/ELE/454 **TENDER NOTICE** 10/11/2026

Sealed item-rate tenders are invited from reputed Electrical Contractors **with Valid 'A' grade** electrical contract license issued by the Kerala State Electrical Inspectorate for the below mentioned work at Cochin International Airport, Nedumbassery. The cost of the tender document is Rs. 2000/- + GST.

Sl. No.	Name of Work	Estimated Amount (Rs.)	EMD (Rs.)	Completion Period
1	Supply, Installation, Testing and Commissioning of Electrical system for Pressure Fed Fire Fighting System at CIAL	Rs.65.53 Lakhs	Rs. 1.25 Lakhs	04 months

Interested firms shall have to submit their application for prequalification, along with all relevant supporting documents as specified on the website, to the Office of the **Managing Director, Cochin International Airport Ltd., Nedumbassery** on or before **18/11/2026**. visit our website: http://www.cial.aero/tenders for more details including eligibility.

Sd/- MANAGING DIRECTOR

milma

Malabar Regional Co-operative Milk Producers' Union Ltd.
Central Products Dairy, Naduvattom, North Beypore
Kozhikode-673 015, Phone: 0495-2414117
Email:cpdkkd@malabarmilma.coop

CPD/PURCHASE/CONSUMABLES/2026-27 09-11-2026

Re E-TENDER NOTICE

Tenders are invited from eligible bidders for the following work

Item	Start Date	Closing Date & Opening Date	Source & Submission of Bid documents
Supplying artwork printed OTS metal cans for packing Gulab Jamun(250g&500g), Golden Milk(180ml) and Palada Pradhaman (180g) as Single-time purchase against one purchase order each E-tender ID-2026_KCMMF_880576_2	10/11/2026	23/11/2026 & 24/11/2026	www.etenders.kerala.gov.in (Items specifications and terms and conditions are available on this website)

The bids can be submitted online through Kerala Government e-portal www.etenders.kerala.gov.in. For more details, contact Ph-7902257360.

Ancillary Unit Head (i/c)

YOGAKSHEMAM LOANS LIMITED
3rd Floor, Ottappath Tower, Aswini Junction, Thiruvambady P. O., Thrissur, Kerala, 680022.

GOLD AUCTION NOTICE

The borrowers, in specific and the public, in general, are hereby notified that public auction of the gold ornaments of pledged in the below accounts is proposed to be conducted at the following branches on 30.11.2026 from 10 a.m. onwards. We are auctioning gold ornaments of defaulted customers who have failed to make payment of his/her loan amount despite being notified by registered letters. Unauctioned items shall be auctioned on any other days without further notice. Changes in venue or date (if any) will be displayed at auction centre and on website without any further notice. List of Pledges:

BOMMANAHALLI: 210228100316, 0396, 0717, 0746, 0758, 0759, 0766, 0772, 0776, 0777, 0782, 0785, 0786, 0791, 0793, 0794, 0802, 0843, HAROHALLI: 210202102636, 2639, 2801, 2857, 2914, 2963, 2964, 2970, 2973, 2980, 2987, 2990, 2993, 2999, 3000, 3003, 3004, 3007, 3050, HONGASANDRA: 210159107258, 7260, 7262, 7331, 7332, 7334, 7335, 7336, 7338, 7339, 7340, 7342, 7373, 7775, 7872, 7875, 7929, 7930, 7937, 7939, 8039, 8072, 8205, 8206, HORAMAVU: 210156104367, 4369, 4370, 4371, 4387, 4393, 4405, 4409, 4410, 4428, 4534, 4553, 4559, 4569, 4589, 4595, 4604, 230156200008, HOSA ROAD: 210145106633, 6684, 6704, 6707, 6750, 6961, 7024, 7025, 7033, 7056, 7058, 7098, 7101, 7102, 7120, 7130, 7143, 7158, 7182, 7209, 7296, 7299, 7301, 7302, 7303, 7304, 7306, J P NAGAR: 210119110529, 0530, 0554, 0567, 0952, 1132, 230119200008, K G HALLI: 210150106655, 6661, 6722, 7069, 7087, 7098, 7101, 7120, 7123, 7142, 7189, 7190, 7196, 7199, 7348, 7378, 7386, 7456, 7465, 7474, 7491, 7616, KAMMANAHALLI: 210118112080, 2108, 2118, 2133, 2147, 2188, 2190, 2207, 2288, 2412, 2420, 2422, 2425, 2428, 2444, 2459, 2471, 2473, 2474, 2475, 2480, 2483, 2486, 2491, 2492, 2496, 2497, 2498, 2499, 2500, 2504, 2507, 2511, 2607, THILAK NAGAR: 210205102214, 2230, 2231, 2233, 2236, 2241, 2242, 2247, WILSON GARDEN: 210132107037, 7099, 7100, 7102, 7103, 7330, 7331, 7333, 7334, 7336, 7357, 7358, 7359, 7369, 7385, 7386, 7398, 7459, 7463, 7543, 7555, 7573, 7574, 7578, 7579, 7589, 7606, 7666, CHIKKABANAVARA: 210127108002, 8003, 8216, 8234, 8238, 8249, 8251, 8260, 8261, 8266, 8291, 8299, 8383, 8409, , 8416, 8421, 8422, 8430, 8431, 8460, 8463, 8464, DODDABOMMASANDRA: 210133107333, 7577, 7602, 7754, 7756, 7771, 7778, 7788, 7797, 7809, 7810, 7872, HESARAGHATTA: 210165107679, 7699, 7705, 7718, 7719, 7733, 7734, 7739, 7746, 7747, 7748, 7749, 7750, 7757, 7758, 7767, 7768, 7770, 7771, 7776, 7777, 7780, 7783, 7791, 7792, 7797, 7803, 7806, 7814, 7853, 7899, 7910, 7911, 7980, 7981, 7982, 8013, 8078, 8079, MATHIKERE: 210114109962, 9976, 210114110002, 0120, 0121, 0130, 0136, 0149, 0150, 0153, 0154, 0155, 0167, 0175, 0178, 0179, 0204, 0209, 0215, 30114200030, 0031, 0032, 0033, NELAMANGALA: 210140107999, 8015, 8016, 8019, 8030, 8034, 8037, 8047, 8050, 8055, 8226, PEENIYA; 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Persons wishing to participate in the above auction shall comply with the following:- Interested Bidders should submit Rs. 25,000/- or 2% of the reserve price whichever is less (refundable to unsuccessful bidders) by way of DD (Drawn on Yogakshemam Loans Ltd.) one day prior to the auction. Bidders should carry valid ID card / PAN card. For more details please contact: 0487 2320102

Authorised Officer,
Yogakshemam Loans Ltd.

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR M/s. AKS COLD STORAGE LIMITED
OPERATING IN THE COLD STORAGE AND WAREHOUSING INDUSTRY IN PALAKKAD, MALAPPURAM & ALAPPUZHA DISTRICT
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN & CIN / LLP No.	**M/s. AKS COLD STORAGE LIMITED** PAN : AAICS6469C CIN: U63022KL2003PLC015881
2	Address of the registered office	SF No. 43 1 G 2, Arror Junction Arror Post Alapuzha, Keralam - 688 534
3	URL of website	Nil
4	Details of place where majority of fixed assets are located	**Unit-I** : KINFRA INDUSTRIAL PARK, Menonpara Road, Kanjikode, Palakkadu Circle, Palakkad, Keralam-678621. **[Capacity** : Approximately 5,000 metric tonnes (MT)] **Unit-II** : KINFRA,TECHNO INDUSTRIAL PARK, Kakkanchery, Chelammbra, Calicut University (P.O), Malappuram, Kerelam-573 635. **[Capacity** : Approximately 5,000 metric tonnes (MT)] **Unit-III** : 16/203/A, 16/217/A, 16/217/8; Near Keltron Road, Aroor Alappuzha, Cherthala Circle, Alappuzha, Keralam - 688 534. **[Capacity:** Approximately 5,000 metric tonnes (MT)]
5	Installed capacity of main products / services	The Company's major revenue is from Cold storage and Warehousing Business.
6	Quantity and value of main products/ services sold in last financial year	As per the Income Tax & Tax Audit Returns filed , Turnover from the Operation for the FY 2025-2026 is **Rs.5.43Crs. [Now CD is operative]**
7	Number of employees / workmen	12
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be collected from the office of the RP M/s. SPP Insolvency Professionals LLP, 2nd Floor, CODISSIA, G.D. Naidu Towers, Huzur Road, Coimbatore - 641 018 IBBI Reg No. IBBI/IPE-0143/ IPA-1/2022-23/50033 Ph.no: +91-94888-10404/ +91 73730 52341 Mail to : akscsltdcirp@gmail.com /IPEadmin@sppgroups.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	
10	Last date for receipt of expression of interest	24.11.2026 (Tuesday)
11	Date of issue of the provisional list of prospective resolution applicants	04.12.2026 (Friday)
12	Last date for submission of objections to the provisional list	09.12.2026 (Wednesday)
13	Date of issue of final list of prospective resolution applicants	19.12.2026 (Saturday)
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24.12.2026 (Thursday)
15	Last date for submission of resolution plans	23.01.2027 (Saturday)
16	Process email id to submit EOI	akscsltdcirp@gmail.com / IPEadmin@sppgroups.com
17	Details of corporate debtors registration status as MSME	The CD is registered under the MSME category. [Reg no. UDYAM-KL-01-0020727]

Place : Coimbatore
Date : 06.11.2026

M/s. SPP Insolvency Professionals LLP [IPE]
acting as RP of M/s. Aks Cold Storage Limited
IBBI Reg No. IBBI/IPE-0143/IPA-1/2022-23/50033
AFA No.: AA1/50033/02/300627/20098
valid up to 30.06.2027

QUICKLY.

Bank of Baroda raises MCLR by 5 to 20 bps



Mumbai: Bank of Baroda (BoB) has decided to up its marginal cost of funds-based lending rate (MCLR) by 5 to 20 basis points (bps) from November 12. The bank has increased the MCLR the most (20 bps) in two tenors — three months (from 8.3 per cent to 8.5 per cent) and six months (from 8.5 per cent to 8.7 per cent). The one-month and one-year MCLR have been upped by 5 bps (from 7.95 per cent to 8 per cent) and 10 bps (from 8.75 per cent to 8.85 per cent), respectively. Overnight MCLR remains unchanged at 7.85 per cent. OUR BUREAU

IOB unveils application for digital rupee transactions



Chennai: Indian Overseas Bank (IOB) has launched its Central Bank Digital Currency application (IOB digital rupee), enabling customers to transact conveniently using digital rupee (e₹) through a secure and seamless digital payment mobile application. "The IOB digital rupee application provides customers a secure mobile application to maintain digital rupee wallets and perform instant peer-to-peer and peer-to-merchant transactions," said IOB. The app supports UPI interoperability, providing an additional digital payment option alongside existing UPI apps. OUR BUREAU

Rupee ends 5-day winning streak, closes 93.92/dollar

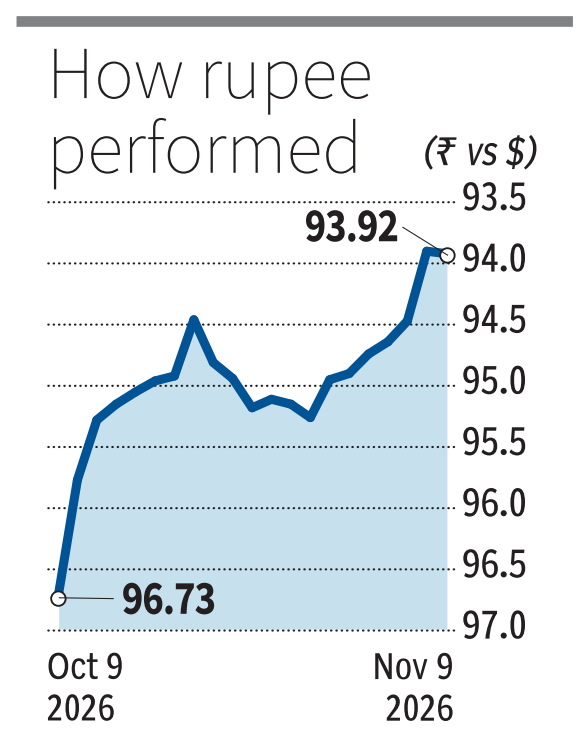
NET EFFECT. W. Asia peace will cut risk premium in crude and support rupee: Experts

Our Bureau
Mumbai

The rupee closed a shade weaker on Monday, ending a five-day winning streak, as state-run banks bought dollars at the RBI's behest amid thin trading volumes. The rupee closed at 93.92 per US dollar (USD) against last Friday's close of 93.91. Intraday, it tested a high/ low of 93.69/94.11.

Dilip Parmar, Senior Research Analyst, HDFC Securities, noted that the rupee registered a technical retracement, snapping a five-day winning streak amid state-run banks' dollar buying ahead of a market holiday. The intra-day correction followed morning gains catalysed by a soft dollar index, resilient foreign institutional inflows and weaker crude oil pricing, he added.

Parmar said market participants are now closely monitoring Tuesday's upcoming US inflation data for fresh directional cues. In the near term, spot USD-INR will find key support at 93.5 and resistance at 94.3. Amit Pabari, MD, CR Forex Advisors, observed that any progress towards peace in West Asia will reduce the risk premium in crude oil and provide further support to the rupee.



In the near term, spot USD-INR will find key support at 93.5 and resistance at 94.3

FOREIGN CAPITAL

Further, the return of foreign capital is another important support for the rupee, as fresh equity investments create demand for the Indian currency. Pabari said: "The overall outlook for the rupee remains positive, supported by lower crude prices, improving foreign flows and hopes of de-escalation in West Asia. With USD/INR breaking below the 94.00 mark, the probability of further rupee appreciation towards 93.50 and 93.00 has increased."

Madan Sabnavis, Chief Economist, Bank of Baroda, said lower crude price is good for the trade balance and currency, which is why the rupee will show signs of appreciation in the next few days. As long as oil is down, the rupee will gain notwithstanding the strength of the dollar in the near term.

'RBI's $239 b forward dollar position to limit rupee's gain despite FPI inflows'

Press Trust of India
Mumbai

The Reserve Bank of India's net short position of $239 billion in the forward market is likely to limit the rupee's appreciation despite a recovery in foreign portfolio investor (FPI) inflows, according to a report.

BUY-SELL SWAPS

The Reserve Bank of India's (RBI) forward book stood at a net dollar short position of $239 billion as of September 2026, reflecting its commitment to provide dollars when buy-sell swaps mature. This will require the central bank to accumulate dollars as capital inflows improve, limiting the rupee's appreciation, said IDFC First Bank's Economic Research report.

Around $40 billion of the short position matures within a year, $56 billion in one to three years and the remaining $143 billion in three to five years. The longer-duration positions are largely linked to the FCNR (B) scheme, it added.

"The large negative forward book implies that the RBI will need to accumulate dollars in order to meet the commitments when these buy-sell swaps mature. Hence, any improvement in capital inflows will be absorbed by the RBI, limiting the downward move in USD/INR," said the report.

RBI'S FOCUS

The large forward position also limits the RBI's ability to sell dollars in the spot market, as its capacity to sterilise such sales through additional buy-sell swaps is constrained. The central bank's focus over the next few years will be to gradually reduce its forward book. The report said the rupee could see near-term appreciation if US-Iran tensions ease further and American AI stocks correct. A pick-up in FPI inflows in November also improved investor sentiment towards India. However, competition from the US for global capital and elevated US Treasury yields may limit sustained gains in the domestic currency.

IDFC First Bank expects the rupee to trade at 92-94 per US dollar by December 2026, weaken to 94-95 by March 2027 and touch 96 by June 2027. Highlighting pressure on India's external balances, the report said the balance of payments is tracking a surplus of $65 billion in the first half of FY27. However, without RBI's swap windows, the underlying BoP deficit would have been $85 billion.

SFBs want RBI to relax norm on loan portfolio composition

K Ram Kumar
Mumbai

Small finance banks (SFBs) want the Reserve Bank of India (RBI) to relax a key regulatory prescription that requires at least 50 per cent of their loan portfolio to comprise loans of up to ₹25 lakh.

These niche banks have urged the RBI to loosen rules, either by bringing down the aforementioned 50 per cent criteria to about 40 per cent or by doubling the loan limit criteria to ₹50 lakh.

This request comes in the backdrop of the country's nominal GDP tripling from about ₹107 lakh crore in FY15, when the RBI first issued guidelines for licensing of SFBs (in November 2014) to about ₹331 lakh crore in FY25.

Moreover, in sync with the rise in the nominal GDP, the appetite for large-ticket loans in the economy is also going up, amid SFBs stepping up the focus on non-microfinance loans as part of their portfolio diversification strategy.



PSL LIMIT

In this regard, SFB chiefs underscored that the central bank had been receptive to their requests for regulatory changes, in line with the growing credit needs of the economy.

They cited the example of the central bank relaxing the priority sector lending (PSL) limit for SFBs from 75 per cent of their portfolio to 60 per cent with effect from April 1, 2025, in order to give them more room to extend larger ticket, non-PSL loans.

Notably, in its 2014 guidelines for the licensing of SFBs, the Reserve Bank stated that after the initial stabilisation period of five years and after a review, it might liberalise the scope of activities of these banks.

SAVINGS AVENUE

SFBs provide formal saving avenues to the unserved and underserved sections of the population and supply credit to small business units, small and marginal farmers, micro and small industries and other unorganised sector entities through high technology and low-cost operations.

As of March 2025-end, 11 SFBs were in operation in the country with 7,403 branches. Collectively, these banks had deposits and loans and advances aggregating ₹3,15,401 crore and ₹2,72,481 crore, respectively.

Gujarat Energy PNG sales in Morbi drop 90% in last 5 months

Avinash Nair
Ahmedabad

Gujarat Energy's piped natural gas sales to Morbi, India's biggest ceramic cluster, nosedived 90 per cent over the past five months to 1 million standard cubic metres per day (mmscmd), from a peak of 8.5 mmscmd during the supply disruption triggered by the Iran war, as improving propane availability prompted manufacturers to switch back to the alternative fuel.

"Before the [Iran] war, Morbi volumes [in February] were close to 2.5 mmscmd, then we went up to 8.5 mmscmd and now we are at 1 mmscmd," a senior Gujarat Energy official told investors recently.

This sharp decline highlights the challenge facing the city gas distributor in retaining industrial customers as the economics of fuel switching shifts in favour of propane. The company is now looking to strengthen its long-term liquefied natural gas (LNG) sourcing portfolio to offer more competitive prices and win back customers in the ceramic hub.

Morbi volumes had averaged 5.67 mmscmd in the first quarter of FY27 before moderating to around 3 mmscmd in the second quarter. Before the disruption in February, the company's supplies to the cluster stood at 2.5 mmscmd.

Volumes subsequently rose from 0.4 mmscmd in April to 8-8.5 mmscmd in May and June as manufacturers turned to natural gas amid a shortage of propane.

However, propane supplies have gradually improved since July, with manufacturers sourcing the fuel from other countries, including the US and Venezuela.

Gujarat Energy said that against its current gas supplies of around 1 mmscmd, propane consumption in the cluster was equivalent to 5.3-5.4 mmscmd of gas.

Government of Keralam
Published Tenders from 05-11-2026 to 08-11-2026
Department of Printing
Tender ID: 2026_DPR_886176_1 * Director of Printing * Re-E tender for the supply of Single Wire book stitching mac * Closing Date: 19-Nov-2026 * PAC: Rs800000
Tender ID: 2026_DPR_885947_1 * Director of Printing * Re-E tender for the supply of Laminating Machine * Closing Date: 18-Nov-2026 * PAC: Rs1000000
Visit https://etenders.kerala.gov.in for more details.
Ro.No:05-08/Nov/2026/PRD/(N)7

COCHIN INTERNATIONAL AIRPORT LIMITED
CIAL/ELE/454 TENDER NOTICE 10/11/2026
Sealed item-rate tenders are invited from reputed Electrical Contractors **with Valid 'A' grade** electrical contract license issued by the Kerala State Electrical Inspectorate for the below mentioned work at Cochin International Airport, Nedumbassery. The cost of the tender document is Rs. 2000/- + GST.

Sl. No.	Name of Work	Estimated Amount (Rs.)	EMD (Rs.)	Completion Period
1	Supply, Installation, Testing and Commissioning of Electrical system for Pressure Fed Fire Fighting System at CIAL	Rs.65.53 Lakhs	Rs. 1.25 Lakhs	04 months

Interested firms shall have to submit their application for prequalification, along with all relevant supporting documents as specified on the website, to the Office of the **Managing Director, Cochin International Airport Ltd., Nedumbassery** on or before **18/11/2026**. visit our website: http://www.cial.aero/tenders for more details including eligibility.
Sd/- MANAGING DIRECTOR

Malabar Regional Co-operative Milk Producers' Union Ltd.
milma®
Central Products Dairy, Naduvattom, North Beypore
Kozhikode-673 015, Phone: 0495-2414117
Email:cpdkkd@malabarmilma.coop
CPD/PURCHASE/CONSUMABLES/2026-27 09-11-2026
Re E-TENDER NOTICE
Tenders are invited from eligible bidders for the following work

Item	Start Date	Closing Date & Opening Date	Source & Submission of Bid documents
Supplying artwork printed OTS metal cans for packing Gulab Jamun(250g&500g), Golden Milk(180ml) and Palada Pradhaman (180g) as Single-time purchase against one purchase order each E-tender ID- 2026_KCMMF_880576_2	10/11/ 2026	23/11/2026 & 24/11/2026	www.etenders.kerala.gov.in (Items specifications and terms and conditions are available on this website)

The bids can be submitted online through Kerala Government e-portal www.etenders.kerala.gov.in. For more details, contact Ph-7902257360.
Ancillary Unit Head (i/c)

YOGAKSHEMAM LOANS LIMITED
3rd Floor, Ottappath Tower, Aswini Junction, Thiruvambady P. O., Thrissur, Kerala, 680022.
GOLD AUCTION NOTICE
The borrowers, in specific and the public, in general, are hereby notified that public auction of the gold ornaments of pledged in the below accounts is proposed to be conducted at the following branches on **30.11.2026** from 10 a.m. onwards. We are auctioning gold ornaments of defaulted customers who have failed to make payment of his/her loan amount despite being notified by registered letters. Unauctioned items shall be auctioned on any other days without further notice. Changes in venue or date (if any) will be displayed at auction centre and on website without any further notice. List of Pledges:
BOMMANAHALLI: 210228100316, 0396, 0717, 0746, 0758, 0759, 0766, 0772, 0776, 0777, 0782, 0785, 0786, 0791, 0793, 0794, 0802, 0843, HAROHALLI: 210202102636, 2639, 2801, 2857, 2914, 2963, 2964, 2970, 2973, 2980, 2987, 2990, 2993, 2999, 3000, 3003, 3004, 3007, 3050, HONGASANDRA: 210159107258, 7260, 7262, 7331, 7332, 7334, 7335, 7336, 7338, 7339, 7340, 7342, 7373, 7775, 7872, 7875, 7929, 7930, 7937, 7939, 8039, 8072, 8205, 8206, HORAMAVU: 210156104367, 4369, 4370, 4371, 4387, 4393, 4405, 4409, 4410, 4428, 4534, 4553, 4559, 4569, 4589, 4595, 4604, 230156200008, HOSA ROAD: 210145106633, 6684, 6704, 6707, 6750, 6961, 7024, 7025, 7033, 7056, 7058, 7098, 7101, 7102, 7120, 7130, 7143, 7158, 7182, 7209, 7296, 7299, 7301, 7302, 7303, 7304, 7306, J P NAGAR: 210119110529, 0530, 0554, 0567, 0952, 1132, 230119200008, K G HALLI: 210150106655, 6661, 6722, 7069, 7087, 7098, 7101, 7120, 7123, 7142, 7189, 7190, 7196, 7199, 7348, 7378, 7386, 7456, 7465, 7474, 7491, 7616, KAMMANAHALLI: 210118112080, 2108, 2118, 2133, 2147, 2188, 2190, 2207, 2288, 2412, 2420, 2422, 2425, 2428, 2444, 2459, 2471, 2473, 2474, 2475, 2480, 2483, 2486, 2491, 2492, 2496, 2497, 2498, 2499, 2500, 2504, 2507, 2511, 2607, THILAK NAGAR: 210205102214, 2230, 2231, 2233, 2236, 2241, 2242, 2247, WILSON GARDEN: 210132107037, 7099, 7100, 7102, 7103, 7330, 7331, 7333, 7334, 7336, 7357, 7358, 7359, 7369, 7385, 7386, 7398, 7459, 7463, 7543, 7555, 7573, 7574, 7578, 7579, 7589, 7606, 7666, CHIKKABANAVARA: 210127108002, 8003, 8216, 8234, 8238, 8249, 8251, 8260, 8261, 8266, 8291, 8299, 8383, 8409, , 8416, 8421, 8422, 8430, 8431, 8460, 8463, 8464, DODDABOMMASANDRA: 210133107333, 7577, 7602, 7754, 7756, 7771, 7778, 7788, 7797, 7809, 7810, 7872, HESARAGHATTA: 210165107679, 7699, 7705, 7718, 7719, 7733, 7734, 7739, 7746, 7747, 7748, 7749, 7750, 7757, 7758, 7767, 7768, 7770, 7771, 7776, 7777, 7780, 7783, 7791, 7792, 7797, 7803, 7806, 7814, 7853, 7899, 7910, 7911, 7980, 7981, 7982, 8013, 8078, 8079, MATHIKERE: 210114109962, 9976, 210114110002, 0120, 0121, 0130, 0136, 0149, 0150, 0153, 0154, 0155, 0167, 0175, 0178, 0179, 0204, 0209, 0215, 30114200030, 0031, 0032, 0033, NELAMANGALA: 210140107999, 8015, 8016, 8019, 8030, 8034, 8037, 8047, 8050, 8055, 8226, PEENIYA; 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210218102898, 2899, 2915, 2916, 2918, 2919, 2925, 2926, 2928, 2954,, 2955, 2956, 2957, 2958, 2967, 2968, 2972, 2973, 2974, 2988, 2989, 3028, 3169, 3173, 3174, 3175, 3226, 3228, TIPTUR: 210151108411, 8444, 8457, 8484, 8500, 8579, 8599, 8602, 8606, 8613, 8615, 8618, 8634, 8635, 8638, 8640, 8644, 8657, 8662, 8664, 8665, 8676, 8681, 8703, 8704, 8743, 8744, 8813, 230151200001, 0010, TURUVEKERE; 210214102420, 2442, 2443, 2444, 2445, 2447, 2461.
Persons wishing to participate in the above auction shall comply with the following:- Interested Bidders should submit Rs. 25,000/- or 2% of the reserve price whichever is less (refundable to unsuccessful bidders) by way of DD (Drawn on Yogakshemam Loans Ltd.) one day prior to the auction. Bidders should carry valid ID card / PAN card. For more details please contact: 0487 2320102
Authorised Officer,
Yogakshemam Loans Ltd.

Chola — Enter a better life
CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED
murugappa
CIN: L65993TN1978PLC007576
Registered Office : "Chola Crest", C54 - C55, Super B-4 Thiru-Vi-Ka Industrial Estate, Guindy ,Chennai -600032.
Phone number: 044-40907172; Email: investors@chola.murugappa.com; Website: www.cholamandalam.com

NOTICE TO MEMBERS

NOTICE is hereby given pursuant to Section 110 and Section 108 of the Companies Act, 2013 ("the Act") read with Rules 20 and 22 of the Companies (Management and Administration) Rules 2014 ("Rules"), General Circular Nos. 14/2020 dated 8 April, 2020 and 17/2020 dated 13 April , 2020, and subsequent circulars issued in this regard, the latest being General Circular No. 03/2025 dated 22 September, 2025, issued by the Ministry of Corporate Affairs ('MCA Circulars'), and Regulation 44 of the Securities Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015 ("Listing Regulations"), Secretarial Standard on General Meetings ('SS-2') issued by the Institute of Company Secretaries of India and other applicable laws, rules, and regulations (including any statutory modification(s) or re-enactment(s) thereof for the time being in force and as amended from time to time), that the Company has completed the despatch of Notice of Postal Ballot ("Notice") on Monday, 9 November, 2026 through electronic mode to the Members of the Company whose email addresses are registered with the Depository Participant / Company / Registrar and Share Transfer Agent ("RTA") i.e., KFIN Technologies Limited (KFIN) as on 30 October, 2026 ("Cut-off Date") seeking consent of the Members of the Company on the resolution as set out in the Notice through remote e-voting process ("remote e- voting").

Notice containing the process and manner of remote e-voting is available on the Company's website www.cholamandalam.com, on the websites of the stock exchanges www.bseindia.com and www.nseindia.com and on the website of National Securities Depository Limited (NSDL) http://www.evoting.nsdl.com.

1. Members whose names appear in the register of Members/list of beneficial owners as on the Cut-off date only would be considered for the purpose of remote e-voting. A person who is not a Member as on the Cut-off date should treat this Notice for information purpose only. The voting rights of the Members shall be in proportion to their shares in the paid-up equity share capital of the Company as on the Cut-off date.
2. Manner of registering /updating email addresses:
Members of the Company as on the Cut-off date (including those members who have not received the Notice due to non-registration of their email addresses with the Company/RTA/Depositories) are entitled to avail the facility to cast their vote through remote e-voting. The manner of registering/updating email addresses is given below:
i. In case shares are held in physical mode, please provide folio no., name of the shareholder, scanned copy of the share certificate (front and back), self-attested scanned copy of PAN and Aadhaar along with Form ISR-1 for updation of KYC details by e-mail to investors@chola.murugappa.com.
ii. In case shares are held in demat mode, please provide DP ID-CL ID (16 digit DPID+CLID or 16 digit beneficiary ID), name, client master or copy of consolidated account statement, self-attested scanned copy of PAN and Aadhaar to investors@chola.murugappa.com. If you are an Individual shareholder holding securities in demat mode, you are requested to refer to the login method explained in the Notice i.e., Login method for e-voting for individual shareholders holding securities in demat mode.
iii. Alternatively, Members may send a request to evoting@nsdl.com for procuring user ID and password for e-voting by providing above mentioned documents.
iv. In terms of SEBI circular dated 9 December, 2020 on 'E-voting facility provided by Listed Companies', individual shareholders holding securities in demat mode are allowed to vote through their demat account maintained with depositories and depository participants. Members are advised to update their mobile number and email ID in their demat accounts in order to access e-voting facility.
3. Manner of casting vote through remote e-voting: Upon successful registration of their e-mail addresses in the manner prescribed above, Members will receive the login credentials for remote e-voting through e-mail. The detailed instructions for casting votes through the remote e-voting facility are provided in the Notice are also available on the website of the Company.
4. The remote e-voting period will commence on **Tuesday, 10 November, 2026 at 9:00 a.m. (IST) and ends on Wednesday, 9 December, 2026 at 5:00 p.m.** (IST). The remote e-voting facility will be provided by NSDL thereafter and voting will not be allowed beyond the said date and time.
5. Once a Member has cast his/her vote on a resolution such vote shall be final and the Member shall not be permitted to modify the vote or vote again thereafter.
6. Mr. R Sridharan, (ICSI Membership FCS No. 4775 - CP No.3239) of M/s. R Sridharan & Associates, Company Secretaries has been appointed as the scrutiniser for conducting the postal ballot through remote e-voting process, in a fair and transparent manner.
7. The resolution, if passed with requisite majority, shall be deemed to have been passed on Wednesday, 9 December, 2026 being the last date for e-voting. The results of the e-voting will be declared on or before Friday, 11 December, 2026 and will be displayed on the Company's website www.cholamandalam.com and the website of NSDL https://evoting.nsdl.com. The results will simultaneously be communicated to the Stock Exchanges and will also be displayed at the registered office of the Company.
8. In case of any query, clarification(s) or grievance(s) relating to e-voting, Members may refer Frequently Asked Questions (FAQs) and E-voting user manual available at the Downloads section of NSDL at https://evoting.nsdl.com or send email at investors@chola.murugappa.com or contact Ms. Pallavi Mhatre, Deputy Vice President, National Securities Depository Limited, T301, 3 rd Floor, Naman Chambers, G Block, Plot No- C-32, Bandra Kurla Complex, Bandra East, Mumbai- 400051 or at the email ID evoting@nsdl.co.in or call NSDL at 022 4886 7000 for any further clarifications.

By order of the Board
For Cholamandalam Investment and Finance Company Limited
Sd/-
P. Sujatha
Company Secretary
Chennai
9 November, 2026

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR M/s. AKS COLD STORAGE LIMITED
OPERATING IN THE COLD STORAGE AND WAREHOUSING INDUSTRY IN PALAKKAD, MALAPPURAM & ALAPPUZHA DISTRICT
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN & CIN / LLP No.	**M/s. AKS COLD STORAGE LIMITED** PAN : AAICS6469C CIN: U63022KL2003PLC015881
2	Address of the registered office	SF No. 43 1 G 2, Arror Junction Arror Post Alapuzha, Keralam - 688 534
3	URL of website	Nil
4	Details of place where majority of fixed assets are located	**Unit-I** : KINFRA INDUSTRIAL PARK, Menonpara Road, Kanjikode, Palakkadu Circle, Palakkad, Keralam-678621. **[Capacity** : Approximately 5,000 metric tonnes (MT)] **Unit-II** : KINFRA,TECHNO INDUSTRIAL PARK, Kakkanchery, Chelammbra, Calicut University (P.O), Malappuram, Kerelam-573 635. **[Capacity** : Approximately 5,000 metric tonnes (MT)] **Unit-III** : 16/203/A, 16/217/A, 16/217/8; Near Keltron Road, Aroor Alappuzha, Cherthala Circle, Alappuzha, Keralam - 688 534. **[Capacity:** Approximately 5,000 metric tonnes (MT)]
5	Installed capacity of main products / services	The Company's major revenue is from Cold storage and Warehousing Business.
6	Quantity and value of main products/ services sold in last financial year	As per the Income Tax & Tax Audit Returns filed , Turnover from the Operation for the FY 2025-2026 is **Rs.5.43Crs. [Now CD is operative]**
7	Number of employees / workmen	12
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be collected from the office of the RP M/s. SPP Insolvency Professionals LLP, 2nd Floor, CODISSIA, G.D. Naidu Towers, Huzur Road, Coimbatore - 641 018 IBBI Reg No. IBBI/IPE-0143/ IPA-1/2022-23/50033 Ph.no: +91-94888-10404/ +91 73730 52341 Mail to : akscsltdcirp@gmail.com /IPEadmin@sppgroups.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	
10	Last date for receipt of expression of interest	24.11.2026 (Tuesday)
11	Date of issue of the provisional list of prospective resolution applicants	04.12.2026 (Friday)
12	Last date for submission of objections to the provisional list	09.12.2026 (Wednesday)
13	Date of issue of final list of prospective resolution applicants	19.12.2026 (Saturday)
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24.12.2026 (Thursday)
15	Last date for submission of resolution plans	23.01.2027 (Saturday)
16	Process email id to submit EOI	akscsltdcirp@gmail.com / IPEadmin@sppgroups.com
17	Details of corporate debtors registration status as MSME	The CD is registered under the MSME category. [Reg no. UDYAM-KL-01-0020727]

Place : Coimbatore
Date : 06.11.2026
M/s. SPP Insolvency Professionals LLP [IPE]
acting as RP of M/s. Aks Cold Storage Limited
IBBI Reg No. IBBI/IPE-0143/IPA-1/2022-23/50033
AFA No.: AA1/50033/02/300627/20098
valid up to 30.06.2027

QUICKLY.

Bank of Baroda raises MCLR by 5 to 20 bps



Mumbai: Bank of Baroda (BoB) has decided to up its marginal cost of funds-based lending rate (MCLR) by 5 to 20 basis points (bps) from November 12. The bank has increased the MCLR the most (20 bps) in two tenors — three months (from 8.3 per cent to 8.5 per cent) and six months (from 8.5 per cent to 8.7 per cent). The one-month and one-year MCLR have been upped by 5 bps (from 7.95 per cent to 8 per cent) and 10 bps (from 8.75 per cent to 8.85 per cent), respectively. Overnight MCLR remains unchanged at 7.85 per cent. OUR BUREAU

IOB unveils application for digital rupee transactions



Chennai: Indian Overseas Bank (IOB) has launched its Central Bank Digital Currency application (IOB digital rupee), enabling customers to transact conveniently using digital rupee (e₹) through a secure and seamless digital payment mobile application. "The IOB digital rupee application provides customers a secure mobile application to maintain digital rupee wallets and perform instant peer-to-peer and peer-to-merchant transactions," said IOB. The app supports UPI interoperability, providing an additional digital payment option alongside existing UPI apps. OUR BUREAU

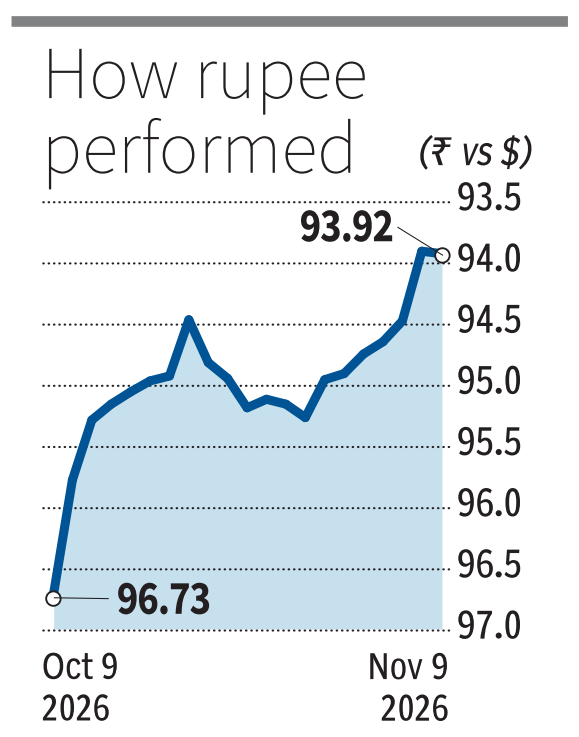
Rupee ends 5-day winning streak, closes 93.92/dollar

NET EFFECT. W. Asia peace will cut risk premium in crude and support rupee: Experts

Our Bureau
Mumbai

The rupee closed a shade weaker on Monday, ending a five-day winning streak, as state-run banks bought dollars at the RBI's behest amid thin trading volumes. The rupee closed at 93.92 per US dollar (USD) against last Friday's close of 93.91. Intraday, it tested a high/ low of 93.69/94.11.

Dilip Parmar, Senior Research Analyst, HDFC Securities, noted that the rupee registered a technical retracement, snapping a five-day winning streak amid state-run banks' dollar buying ahead of a market holiday. The intra-day correction followed morning gains catalysed by a soft dollar index, resilient foreign institutional inflows and weaker crude oil pricing, he added.



Parmar said market participants are now closely monitoring Tuesday's upcoming US inflation data for fresh directional cues. In the near term, spot USD-INR will find key support at 93.5 and resistance at 94.3. Amit Pabari, MD, CR Forex Advisors, observed that any progress towards peace in West Asia will reduce the risk premium in crude oil and provide further support to the rupee.

In the near term, spot USD-INR will find key support at 93.5 and resistance at 94.3

FOREIGN CAPITAL

Further, the return of foreign capital is another important support for the rupee, as fresh equity investments create demand for the Indian currency. Pabari said: "The overall outlook for the rupee remains positive, supported by lower crude prices, improving foreign flows and hopes of de-escalation in West Asia. With USD/INR breaking below the 94.00 mark, the probability of further rupee appreciation towards 93.50 and 93.00 has increased."

Madan Sabnavis, Chief Economist, Bank of Baroda, said lower crude price is good for the trade balance and currency, which is why the rupee will show signs of appreciation in the next few days. As long as oil is down, the rupee will gain notwithstanding the strength of the dollar in the near term.

'RBI's $239 b forward dollar position to limit rupee's gain despite FPI inflows'

Press Trust of India
Mumbai

The Reserve Bank of India's net short position of $239 billion in the forward market is likely to limit the rupee's appreciation despite a recovery in foreign portfolio investor (FPI) inflows, according to a report.

BUY-SELL SWAPS

The Reserve Bank of India's (RBI) forward book stood at a net dollar short position of $239 billion as of September 2026, reflecting its commitment to provide dollars when buy-sell swaps mature. This will require the central bank to accumulate dollars as capital inflows improve, limiting the rupee's appreciation, said IDFC First Bank's Economic Research report.

Around $40 billion of the short position matures within a year, $56 billion in one to three years and the remaining $143 billion in three to five years. The longer-duration positions are largely linked to the FCNR (B) scheme, it added.

"The large negative forward book implies that the RBI will need to accumulate dollars in order to meet the commitments when these buy-sell swaps mature. Hence, any improvement in capital inflows will be absorbed by the RBI, limiting the downward move in USD/INR," said the report.

RBI'S FOCUS

The large forward position also limits the RBI's ability to sell dollars in the spot market, as its capacity to sterilise such sales through additional buy-sell swaps is constrained. The central bank's focus over the next few years will be to gradually reduce its forward book. The report said the rupee could see near-term appreciation if US-Iran tensions ease further and American AI stocks correct. A pick-up in FPI inflows in November also improved investor sentiment towards India. However, competition from the US for global capital and elevated US Treasury yields may limit sustained gains in the domestic currency.

IDFC First Bank expects the rupee to trade at 92-94 per US dollar by December 2026, weaken to 94-95 by March 2027 and touch 96 by June 2027. Highlighting pressure on India's external balances, the report said the balance of payments is tracking a surplus of $65 billion in the first half of FY27. However, without RBI's swap windows, the underlying BoP deficit would have been $85 billion.

SFBs want RBI to relax norm on loan portfolio composition

K Ram Kumar
Mumbai

Small finance banks (SFBs) want the Reserve Bank of India (RBI) to relax a key regulatory prescription that requires at least 50 per cent of their loan portfolio to comprise loans of up to ₹25 lakh.

These niche banks have urged the RBI to loosen rules, either by bringing down the aforementioned 50 per cent criteria to about 40 per cent or by doubling the loan limit criteria to ₹50 lakh.

This request comes in the backdrop of the country's nominal GDP tripling from about ₹107 lakh crore in FY15, when the RBI first issued guidelines for licensing of SFBs (in November 2014) to about ₹331 lakh crore in FY25.

Moreover, in sync with the rise in the nominal GDP, the appetite for large-ticket loans in the economy is also going up, amid SFBs stepping up the focus on non-microfinance loans as part of their portfolio diversification strategy.



PSL LIMIT

In this regard, SFB chiefs underscored that the central bank had been receptive to their requests for regulatory changes, in line with the growing credit needs of the economy.

They cited the example of the central bank relaxing the priority sector lending (PSL) limit for SFBs from 75 per cent of their portfolio to 60 per cent with effect from April 1, 2025, in order to give them more room to extend larger ticket, non-PSL loans.

Notably, in its 2014 guidelines for the licensing of SFBs, the Reserve Bank stated that after the initial stabilisation period of five years and after a review, it might liberalise the scope of activities of these banks.

SAVINGS AVENUE

SFBs provide formal saving avenues to the unserved and underserved sections of the population and supply credit to small business units, small and marginal farmers, micro and small industries and other unorganised sector entities through high technology and low-cost operations.

As of March 2025-end, 11 SFBs were in operation in the country with 7,403 branches. Collectively, these banks had deposits and loans and advances aggregating ₹3,15,401 crore and ₹2,72,481 crore, respectively.

Gujarat Energy PNG sales in Morbi drop 90% in last 5 months

Avinash Nair
Ahmedabad

Gujarat Energy's piped natural gas sales to Morbi, India's biggest ceramic cluster, nosedived 90 per cent over the past five months to 1 million standard cubic metres per day (mmscmd), from a peak of 8.5 mmscmd during the supply disruption triggered by the Iran war, as improving propane availability prompted manufacturers to switch back to the alternative fuel.

"Before the [Iran] war, Morbi volumes [in February] were close to 2.5 mmscmd, then we went up to 8.5 mmscmd and now we are at 1 mmscmd," a senior Gujarat Energy official told investors recently.

This sharp decline highlights the challenge facing the city gas distributor in retaining industrial customers as the economics of fuel switching shifts in favour of propane. The company is now looking to strengthen its long-term liquefied natural gas (LNG) sourcing portfolio to offer more competitive prices and win back customers in the ceramic hub.

Morbi volumes had averaged 5.67 mmscmd in the first quarter of FY27 before moderating to around 3 mmscmd in the second quarter. Before the disruption in February, the company's supplies to the cluster stood at 2.5 mmscmd.

Volumes subsequently rose from 0.4 mmscmd in April to 8-8.5 mmscmd in May and June as manufacturers turned to natural gas amid a shortage of propane.

However, propane supplies have gradually improved since July, with manufacturers sourcing the fuel from other countries, including the US and Venezuela.

Gujarat Energy said that against its current gas supplies of around 1 mmscmd, propane consumption in the cluster was equivalent to 5.3-5.4 mmscmd of gas.

Government of Keralam
Published Tenders from 05-11-2026 to 08-11-2026
Department of Printing

Tender ID: 2026_DPR_886176_1 * Director of Printing * Re-E tender for the supply of Single Wire book stitching mac * Closing Date: 19-Nov-2026 * PAC: Rs800000

Tender ID: 2026_DPR_885947_1 * Director of Printing * Re-E tender for the supply of Laminating Machine * Closing Date: 18-Nov-2026 * PAC: Rs1000000

Visit https://etenders.kerala.gov.in for more details.
Ro.No:05-08/Nov/2026/PRD/(N)7

milma
Malabar Regional Co-operative Milk Producers' Union Ltd.
Central Products Dairy, Naduvattom, North Beypore
Kozhikode-673 015, Phone: 0495-2414117
Email:cpdkkd@malabarmilma.coop

CPD/PURCHASE/CONSUMABLES/2026-27 09-11-2026

Re E-TENDER NOTICE

Tenders are invited from eligible bidders for the following work

Item	Start Date	Closing Date & Opening Date	Source & Submission of Bid documents
Supplying artwork printed OTS metal cans for packing Gulab Jamun(250g&500g), Golden Milk(180ml) and Palada Pradhaman (180g) as Single-time purchase against one purchase order each E-tender ID-2026_KCMMF_880576_2	10/11/2026	23/11/2026 & 24/11/2026	www.etenders.kerala.gov.in (Items specifications and terms and conditions are available on this website)

The bids can be submitted online through Kerala Government e-portal www.etenders.kerala.gov.in. For more details, contact Ph-7902257360.
Ancillary Unit Head (i/c)

YOGAKSHEMAM LOANS LIMITED
3rd Floor, Ottappath Tower, Aswini Junction, Thiruvambady P. O., Thrissur, Kerala, 680022.

GOLD AUCTION NOTICE

The borrowers, in specific and the public, in general, are hereby notified that public auction of the gold ornaments of pledged in the below accounts is proposed to be conducted at the following branches on 30.11.2026 from 10 a.m. onwards. We are auctioning gold ornaments of defaulted customers who have failed to make payment of his/her loan amount despite being notified by registered letters. Unauctioned items shall be auctioned on any other days without further notice. Changes in venue or date (if any) will be displayed at auction centre and on website without any further notice. List of Pledges:

BOMMANAHALLI: 210228100316, 0396, 0717, 0746, 0758, 0759, 0766, 0772, 0776, 0777, 0782, 0785, 0786, 0791, 0793, 0794, 0802, 0843, HAROHALLI: 210202102636, 2639, 2801, 2857, 2914, 2963, 2964, 2970, 2973, 2980, 2987, 2990, 2993, 2999, 3000, 3003, 3004, 3007, 3050, HONGASANDRA: 210159107258, 7260, 7262, 7331, 7332, 7334, 7335, 7336, 7338, 7339, 7340, 7342, 7373, 7775, 7872, 7875, 7929, 7930, 7937, 7939, 8039, 8072, 8205, 8206, HORAMAVU: 210156104367, 4369, 4370, 4371, 4387, 4393, 4405, 4409, 4410, 4428, 4534, 4553, 4559, 4569, 4589, 4595, 4604, 230156200008, HOSA ROAD: 210145106633, 6684, 6704, 6707, 6750, 6961, 7024, 7025, 7033, 7056, 7058, 7098, 7101, 7102, 7120, 7130, 7143, 7158, 7182, 7209, 7296, 7299, 7301, 7302, 7303, 7304, 7306, J P NAGAR: 210119110529, 0530, 0554, 0567, 0952, 1132, 230119200008, K G HALLI: 210150106655, 6661, 6722, 7069, 7087, 7098, 7101, 7120, 7123, 7142, 7189, 7190, 7196, 7199, 7348, 7378, 7386, 7456, 7465, 7474, 7491, 7616, KAMMANAHALLI: 210118112080, 2108, 2118, 2133, 2147, 2188, 2190, 2207, 2288, 2412, 2420, 2422, 2425, 2428, 2444, 2459, 2471, 2473, 2474, 2475, 2480, 2483, 2486, 2491, 2492, 2496, 2497, 2498, 2499, 2500, 2504, 2507, 2511, 2607, THILAK NAGAR: 210205102214, 2230, 2231, 2233, 2236, 2241, 2242, 2247, WILSON GARDEN: 210132107037, 7099, 7100, 7102, 7103, 7330, 7331, 7333, 7334, 7336, 7357, 7358, 7359, 7369, 7385, 7386, 7398, 7459, 7463, 7543, 7555, 7573, 7574, 7578, 7579, 7589, 7606, 7666, CHIKKABANAVARA: 210127108002, 8003, 8216, 8234, 8238, 8249, 8251, 8260, 8261, 8266, 8291, 8299, 8383, 8409, , 8416, 8421, 8422, 8430, 8431, 8460, 8463, 8464, DODDABOMMASANDRA: 210133107333, 7577, 7602, 7754, 7756, 7771, 7778, 7788, 7797, 7809, 7810, 7872, HESARAGHATTA: 210165107679, 7699, 7705, 7718, 7719, 7733, 7734, 7739, 7746, 7747, 7748, 7749, 7750, 7757, 7758, 7767, 7768, 7770, 7771, 7776, 7777, 7780, 7783, 7791, 7792, 7797, 7803, 7806, 7814, 7853, 7899, 7910, 7911, 7980, 7981, 7982, 8013, 8078, 8079, MATHIKERE: 210114109962, 9976, 210114110002, 0120, 0121, 0130, 0136, 0149, 0150, 0153, 0154, 0155, 0167, 0175, 0178, 0179, 0204, 0209, 0215, 30114200030, 0031, 0032, 0033, NELAMANGALA: 210140107999, 8015, 8016, 8019, 8030, 8034, 8037, 8047, 8050, 8055, 8226, PEENIYA; 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Persons wishing to participate in the above auction shall comply with the following:- Interested Bidders should submit Rs. 25,000/- or 2% of the reserve price whichever is less (refundable to unsuccessful bidders) by way of DD (Drawn on Yogakshemam Loans Ltd.) one day prior to the auction. Bidders should carry valid ID card / PAN card. For more details please contact: 0487 2320102

Authorised Officer,
Yogakshemam Loans Ltd.

Chola — Enter a better life
CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED
murugappa
CIN: L65993TN1978PLC007576
Registered Office : "Chola Crest", C54 - C55, Super B-4 Thiru-Vi-Ka Industrial Estate, Guindy ,Chennai -600032.
Phone number: 044-40907172; Email: investors@chola.murugappa.com; Website: www.cholamandalam.com

NOTICE TO MEMBERS

NOTICE is hereby given pursuant to Section 110 and Section 108 of the Companies Act, 2013 ("the Act") read with Rules 20 and 22 of the Companies (Management and Administration) Rules 2014 ("Rules"), General Circular Nos. 14/2020 dated 8 April, 2020 and 17/2020 dated 13 April , 2020, and subsequent circulars issued in this regard, the latest being General Circular No. 03/2025 dated 22 September, 2025, issued by the Ministry of Corporate Affairs ('MCA Circulars'), and Regulation 44 of the Securities Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015 ("Listing Regulations"), Secretarial Standard on General Meetings ('SS-2') issued by the Institute of Company Secretaries of India and other applicable laws, rules, and regulations (including any statutory modification(s) or re-enactment(s) thereof for the time being in force and as amended from time to time), that the Company has completed the despatch of Notice of Postal Ballot ("Notice") on Monday, 9 November, 2026 through electronic mode to the Members of the Company whose email addresses are registered with the Depository Participant / Company / Registrar and Share Transfer Agent ("RTA") i.e., KFIN Technologies Limited (KFIN) as on 30 October, 2026 ("Cut-off Date") seeking consent of the Members of the Company on the resolution as set out in the Notice through remote e-voting process ("remote e- voting").

Notice containing the process and manner of remote e-voting is available on the Company's website www.cholamandalam.com, on the websites of the stock exchanges www.bseindia.com and www.nseindia.com and on the website of National Securities Depository Limited (NSDL) http://www.evoting.nsdl.com.

1. Members whose names appear in the register of Members/list of beneficial owners as on the Cut-off date only would be considered for the purpose of remote e-voting. A person who is not a Member as on the Cut-off date should treat this Notice for information purpose only. The voting rights of the Members shall be in proportion to their shares in the paid-up equity share capital of the Company as on the Cut-off date.
2. Manner of registering /updating email addresses:
   Members of the Company as on the Cut-off date (including those members who have not received the Notice due to non-registration of their email addresses with the Company/RTA/Depositories) are entitled to avail the facility to cast their vote through remote e-voting. The manner of registering/updating email addresses is given below:
   i. In case shares are held in physical mode, please provide folio no., name of the shareholder, scanned copy of the share certificate (front and back), self-attested scanned copy of PAN and Aadhaar along with Form ISR-1 for updation of KYC details by e-mail to investors@chola.murugappa.com.
   ii. In case shares are held in demat mode, please provide DP ID-CL ID (16 digit DPID+CLID or 16 digit beneficiary ID), name, client master or copy of consolidated account statement, self-attested scanned copy of PAN and Aadhaar to investors@chola.murugappa.com. If you are an Individual shareholder holding securities in demat mode, you are requested to refer to the login method explained in the Notice i.e., Login method for e-voting for individual shareholders holding securities in demat mode.
   iii. Alternatively, Members may send a request to evoting@nsdl.com for procuring user ID and password for e-voting by providing above mentioned documents.
   iv. In terms of SEBI circular dated 9 December, 2020 on 'E-voting facility provided by Listed Companies', individual shareholders holding securities in demat mode are allowed to vote through their demat account maintained with depositories and depository participants. Members are advised to update their mobile number and email ID in their demat accounts in order to access e-voting facility.
3. Manner of casting vote through remote e-voting: Upon successful registration of their e-mail addresses in the manner prescribed above, Members will receive the login credentials for remote e-voting through e-mail. The detailed instructions for casting votes through the remote e-voting facility are provided in the Notice are also available on the website of the Company.
4. The remote e-voting period will commence on **Tuesday, 10 November, 2026 at 9:00 a.m. (IST) and ends on Wednesday, 9 December, 2026 at 5:00 p.m.** (IST). The remote e-voting facility will be provided by NSDL thereafter and voting will not be allowed beyond the said date and time.
5. Once a Member has cast his/her vote on a resolution such vote shall be final and the Member shall not be permitted to modify the vote or vote again thereafter.
6. Mr. R Sridharan, (ICSI Membership FCS No. 4775 - CP No.3239) of M/s. R Sridharan & Associates, Company Secretaries has been appointed as the scrutiniser for conducting the postal ballot through remote e-voting process, in a fair and transparent manner.
7. The resolution, if passed with requisite majority, shall be deemed to have been passed on Wednesday, 9 December, 2026 being the last date for e-voting. The results of the e-voting will be declared on or before Friday, 11 December, 2026 and will be displayed on the Company's website www.cholamandalam.com and the website of NSDL https://evoting.nsdl.com. The results will simultaneously be communicated to the Stock Exchanges and will also be displayed at the registered office of the Company.
8. In case of any query, clarification(s) or grievance(s) relating to e-voting, Members may refer Frequently Asked Questions (FAQs) and E-voting user manual available at the Downloads section of NSDL at https://evoting.nsdl.com or send email at investors@chola.murugappa.com or contact Ms. Pallavi Mhatre, Deputy Vice President, National Securities Depository Limited, T301, 3 rd Floor, Naman Chambers, G Block, Plot No- C-32, Bandra Kurla Complex, Bandra East, Mumbai- 400051 or at the email ID evoting@nsdl.co.in or call NSDL at 022 4886 7000 for any further clarifications.

By order of the Board
For Cholamandalam Investment and Finance Company Limited
Sd/-
P. Sujatha
Company Secretary

Chennai
9 November, 2026

CIAL
COCHIN INTERNATIONAL AIRPORT LIMITED
CIAL/ELE/454 **TENDER NOTICE** 10/11/2026

Sealed item-rate tenders are invited from reputed Electrical Contractors **with Valid 'A' grade** electrical contract license issued by the Kerala State Electrical Inspectorate for the below mentioned work at Cochin International Airport, Nedumbassery. The cost of the tender document is Rs. 2000/- + GST.

Sl. No.	Name of Work	Estimated Amount (Rs.)	EMD (Rs.)	Completion Period
1	Supply, Installation, Testing and Commissioning of Electrical system for Pressure Fed Fire Fighting System at CIAL	Rs.65.53 Lakhs	Rs. 1.25 Lakhs	04 months

Interested firms shall have to submit their application for prequalification, along with all relevant supporting documents as specified on the website, to the Office of the **Managing Director, Cochin International Airport Ltd., Nedumbassery** on or before **18/11/2026**. visit our website: http://www.cial.aero/tenders for more details including eligibility.
Sd/- MANAGING DIRECTOR

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR M/s. AKS COLD STORAGE LIMITED
OPERATING IN THE COLD STORAGE AND WAREHOUSING INDUSTRY IN PALAKKAD, MALAPPURAM & ALAPPUZHA DISTRICT
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN & CIN / LLP No.	**M/s. AKS COLD STORAGE LIMITED** PAN : AAICS6469C CIN: U63022KL2003PLC015881
2	Address of the registered office	SF No. 43 1 G 2, Arror Junction Arror Post Alapuzha, Keralam - 688 534
3	URL of website	Nil
4	Details of place where majority of fixed assets are located	**Unit-I** : KINFRA INDUSTRIAL PARK, Menonpara Road, Kanjikode, Palakkadu Circle, Palakkad, Keralam-678621. **[Capacity** : Approximately 5,000 metric tonnes (MT)] **Unit-II** : KINFRA,TECHNO INDUSTRIAL PARK, Kakkanchery, Chelammbra, Calicut University (P.O), Malappuram, Kerelam-573 635. **[Capacity** : Approximately 5,000 metric tonnes (MT)] **Unit-III** : 16/203/A, 16/217/A, 16/217/8; Near Keltron Road, Aroor Alappuzha, Cherthala Circle, Alappuzha, Keralam - 688 534. **[Capacity:** Approximately 5,000 metric tonnes (MT)]
5	Installed capacity of main products / services	The Company's major revenue is from Cold storage and Warehousing Business.
6	Quantity and value of main products/ services sold in last financial year	As per the Income Tax & Tax Audit Returns filed , Turnover from the Operation for the FY 2025-2026 is **Rs.5.43Crs. [Now CD is operative]**
7	Number of employees / workmen	12
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be collected from the office of the RP M/s. SPP Insolvency Professionals LLP, 2nd Floor, CODISSIA, G.D. Naidu Towers, Huzur Road, Coimbatore - 641 018 IBBI Reg No. IBBI/IPE-0143/ IPA-1/2022-23/50033 Ph.no: +91-94888-10404/ +91 73730 52341 Mail to : akscsltdcirp@gmail.com /IPEadmin@sppgroups.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	
10	Last date for receipt of expression of interest	24.11.2026 (Tuesday)
11	Date of issue of the provisional list of prospective resolution applicants	04.12.2026 (Friday)
12	Last date for submission of objections to the provisional list	09.12.2026 (Wednesday)
13	Date of issue of final list of prospective resolution applicants	19.12.2026 (Saturday)
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24.12.2026 (Thursday)
15	Last date for submission of resolution plans	23.01.2027 (Saturday)
16	Process email id to submit EOI	akscsltdcirp@gmail.com / IPEadmin@sppgroups.com
17	Details of corporate debtors registration status as MSME	The CD is registered under the MSME category. [Reg no. UDYAM-KL-01-0020727]

Place : Coimbatore
Date : 06.11.2026

M/s. SPP Insolvency Professionals LLP [IPE]
acting as RP of M/s. Aks Cold Storage Limited
IBBI Reg No. IBBI/IPE-0143/IPA-1/2022-23/50033
AFA No.: AA1/50033/02/300627/20098
valid up to 30.06.2027

സിനിമ

ആലപ്പുഴ

[illegible]



ചിത്രകലാ ക്യാമ്പ് 14ന്

കായംകുളം

[illegible]

എൻ ശ്രാമപ്രകാശിനെ അനുസ്മരിച്ചു

കായംകുളം

[illegible]

കോൺഗ്രസ് സോഷ്യലിസ്റ്റ് പാർടി പതാകദിനം 11ന്

കായംകുളം

[illegible]

ആർ ശങ്കറിനെ അനുസ്മരിച്ചു

ഹരിപ്പാട്

[illegible]

ഇന്നത്തെ പരിപാടി

[illegible]

കായംകുളം ജലോത്സവം 14ന്

കായംകുളം

[illegible]



വള്ളംകളി ട്രാക്ക് ശുചീകരണത്തിന്റെ ഭാഗമായി കായംകുളം കായലിൽ നടക്കുന്ന ഡ്രഡ്ജിങ്

[illegible]

ഓട്ടോ ടാക്സി ടെമ്പോ വർക്കേഴ്സ് യൂണിയൻ ഏരിയ കൺവൻഷൻ

മാവേലിക്കര

[illegible]



ഓട്ടോ ടാക്സി ടെമ്പോ വർക്കേഴ്സ് യൂണിയൻ മാവേലിക്കര ഏരിയ കൺവൻഷൻ

■ വടിവാൾ കഴുത്തിൽ വച്ച് കൊല്ലുമെന്ന് ഭീഷണി

കാപ്പാ കേസ് പ്രതികളും കൂട്ടാളിയും അറസ്റ്റിൽ

ചാരുംമൂട്

[illegible]



[illegible]

[illegible]

കേരളോത്സവം 13ന് തുടങ്ങും

ഹരിപ്പാട്

[illegible]

അധ്യാപക ഒഴിവ്

[illegible]

■ വ്യാജരേഖ ഹാജരാക്കി ജോലി

കോൺഗ്രസ് നേതാവിന്റെ ഭാര്യക്കെതിരെ അന്വേഷണം വേണം

ഹരിപ്പാട്

[illegible]

ഫോം ജി

താല്പര്യപത്രം ക്ഷണിക്കുന്നു

[illegible]

M/s. AKS COLD STORAGE LIMITED [illegible]

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

പ്രധാന വിവരങ്ങൾ

ക്രമ	വിവരം	വിശദാംശങ്ങൾ
1	[illegible]	M/s. Aks Cold Storage Limited PAN: AAICS8466C CIN: U63022KL2003PLC015881
2	[illegible]	SF No. 43 1 G 2, [illegible]
3	[illegible]	[illegible]
4	[illegible]	യൂണിറ്റ് I: [illegible] (MT) യൂണിറ്റ് II: [illegible] (P.O), [illegible] (MT) യൂണിറ്റ് III: 16/203/A, 16/217/A, 16/217/B, [illegible] (MT)
5	[illegible]	[illegible]
6	[illegible]	[illegible] 2025-2026 [illegible] Rs. 5.43 Crs [illegible]
7	[illegible]	0
8	[illegible]	[illegible] M/s. SPP Insolvency Professionals LLP 2nd Floor, CODISSA, G.D. Naidu Towers, Huzur Road, Coimbatore - 641 018 IBBI Reg No: IBBI/IPE-0143/ IPA-1/2022-23/50033
9	[illegible]	Ph +91-94888-10404 / +91-73730 52341 [illegible] aksctldcirp@gmail.com / IPEadmin@sppgroups.com
10	[illegible] (EOI) [illegible]	24.11.2026 ([illegible])
11	[illegible]	04.12.2026 ([illegible])
12	[illegible]	09.12.2026 ([illegible])
13	[illegible]	19.12.2026 ([illegible])
14	[illegible]	24.12.2026 ([illegible])
15	[illegible]	23.01.2027 ([illegible])
16	EOI [illegible]	aksctldcirp@gmail.com / IPEadmin@sppgroups.com
17	MSME [illegible]	[illegible] MSME [illegible] UDYAM-KL-01-0020727

[illegible]

M/s. SPP Insolvency Professionals LLP [IPE]
acting as RP of M/s. Aks Cold Storage Limited
IBBI Reg No: IBBI/IPE-0143/IPA-1/2022-23/50033
AFA No: AA1/50033/02/300627/30090
(30.06.2027 [illegible])

'ഉദ്ഭാവന' മത്സരം

ചാരുംമൂട്

[illegible]

ചെറിയനാട് പാറ്റൂർ ശ്രീബുദ്ധ എൻജിനിയറിങ് കോളേജ് [illegible]



ഭക്ഷണ അലമാര സ്ഥാപിച്ചു

ചാരുംമൂട്

[illegible]



[illegible] നാഷണൽ സർവീസ് സ്കീം [illegible] ഭക്ഷണ അലമാര

ആർ നാരായണനെ അനുസ്മരിച്ചു

മാവേലിക്കര

[illegible]



ആർ നാരായണൻ അനുസ്മരണ യോഗം സിപിഐ എം ജില്ലാ കമ്മിറ്റി അംഗം ആർ രാജേഷ് ഉദ്ഘാടനം ചെയ്യുന്നു

മന:സ്പർശം പ്രകാശിപ്പിച്ചു

കാർത്തികപ്പള്ളി

[illegible]



[illegible] 'മന:സ്പർശം' [illegible] പ്രകാശിപ്പിക്കുന്നു

സ്വീകരണം നൽകി

കാർത്തികപ്പള്ളി

[illegible]



[illegible]

ഹരിപ്പാട് ഉപജില്ലാ സ്കൂൾ കലോത്സവം

കാർത്തികപ്പള്ളി

[illegible]



ഹരിപ്പാട് ഉപജില്ലാ സ്കൂൾ കലോത്സവം 2025 [illegible]

എഐഎൽയു അംഗത്വ രേഖകൾ കൈമാറി

ഹരിപ്പാട്

[illegible]

O+VE Or B+ve
KIDNEY
ആവശ്യമുണ്ട്
7598878496, 6382245606

സ്പെഷ്യൽ സ്കൂൾ കലോത്സവത്തിലും തിളങ്ങി സിയ ഫാത്തിമ



സിയ ഫാത്തിമ

ജനിയുടെ നടപ്പന്തൽ നടന്ന സംസ്ഥാന സ്പെഷ്യൽ സ്കൂൾ കലോത്സവത്തിൽ ജില്ലയ്ക്ക് ഉജ്ജ്വല വിജയം പകർന്ന് സിയ ഫാത്തിമ. പറന്നിൽ വിവിധ മത്സരങ്ങളിൽ നാല് ഫസ്റ്റ് എ ഗ്രേഡും ഒരു സെക്കൻഡ് എ ഗ്രേഡും നേടിയാണ് വള്ളിക്കുന്നുകാരി സ്കൂൾ കലോത്സവത്തിന്റെ ഹാട്രിക് ജേതാവായത്. ഏറ്റവും വിശ്വാസമർപ്പിച്ച കായികപരിശീലകരുടെ (ട്രെയിനർ) വിജയത്തിൽ വള്ളിക്കുന്നു സ്കൂൾ ഓവറോൾ കിരീടം നേടിയപ്പോൾ സിയ ഫാത്തിമയുടെ പ്രകടനവും നേട്ടമായി. എൽഎസ്എസ് ജേതാവ് കൂടിയായ സിയ ഫാത്തിമ കോട്ടക്കൽ കൽപ്പകഞ്ചേരി മുഹമ്മദിൻ്റെയും സുമയ്യത്തിന്റെയും മകളാണ്.

ഒളിവിലായിരുന്ന പ്രതിയെ പിടികൂടി



നിസാർ

എടക്കര ഒളിവിൽ കഴിയുകയായിരുന്ന 11 കേസുകളിലെ പ്രതിയെ പിടികൂടി. മലപ്പുറം എടപ്പറ്റ തോടുകുഴി ക്കുന്നുമ്മൽ മുഹമ്മദ് നിയാസിനെ (മണ്ണാറാളൻ നിയാസ് (34)യാണ് വയനാട്ടിലിനി പോത്തുകല്ല് പൊലീസ് പിടികൂടിയത്. പ്രതി കോടതിയിൽ ഹാജരാകാതെ ഒളിവിൽ കഴിയുകയായിരുന്നു. പ്രതിക്കെതിരെ മേപ്പാടി, കുറ്റിപ്പുറം, പെരിന്തൽമണ്ണ, പോത്തുകല്ല്, എടക്കര സ്റ്റേഷനുകളിലായി 11 കേസുകൾ നിലവിലുണ്ട്. നിലമ്പൂർ ഇൻസ്പെക്ടർ ഹണ്ട് ക്വാഡ് അസിസ്റ്റന്റ് സബ് ഇൻസ്പെക്ടർ കോടതിയിൽ ഹാജരാകിയ പ്രതിയെ കോഴിക്കോട് ജില്ലാ ജയിലിൽ റിമാൻഡ് ചെയ്തു. പോത്തുകല്ല് പൊലീസ് സ്റ്റേഷനിലെ സിപിഒമാരായ സാക്കിർ ഹുസൈൻ, അനിഷ് തോമസ്, പി അനീഷ്, പി സാജിർ എന്നിവരടങ്ങുന്ന സംഘമാണ് പ്രതിയെ പിടികൂടിയത്.

നിയമനം

കൊണ്ടോട്ടി

പുൽക്കാട്ടിൽ ബ്ലോക്ക് കുടുംബാരോഗ്യകേന്ദ്രത്തിൽ താൽക്കാലിക ഡോക്ടർമാരുടെ നിയമനം. അഭിമുഖം 23ന് രാവിലെ 10.30ന് പുൽക്കാട്ടിൽ ബ്ലോക്ക് കുടുംബാരോഗ്യ കേന്ദ്രത്തിൽ. ഫോൺ: 0483–2774866.

115 പേർ രോഗ സംശയ പട്ടികയിൽ

ഏലംകുളത്ത് ഒരാൾക്കുകൂടി ഷിഗെല്ല



സ്വന്തം ലേഖകൻ

പെരിന്തൽമണ്ണ

മില്ലുമ്പടി മാപ്പിളപ്പടി ഷിഗെല്ല രോഗം സ്ഥിരീകരിച്ചു. ഏലംകുളത്താണ് രോഗം സ്ഥിരീകരിച്ചത്. ഇതോടെ ഇവിടെ രോഗബാധിതർ ആറായി. 115 പേർ നിരീക്ഷണത്തിലുണ്ട്. അങ്ങാടിപ്പടിയിലെ ഹോട്ടലിൽ നിന്നുള്ള ഭക്ഷണത്തിൽ നിന്നാണ് രോഗം പടർന്നതെന്നാണ് നിഗമനം. ഹോട്ടലിൽ നിന്ന് ഭക്ഷണം കഴിച്ച ഒരു കുടുംബത്തിലെ രണ്ടുപേർക്കാണ് ആദ്യം രോഗം സ്ഥിരീകരിച്ചത്. തുടർന്ന് ഹോട്ടലിൽ നിന്ന് ഭക്ഷണം കഴിച്ചവരിൽ നടത്തിയ പരിശോധനയിലാണ് കൂടുതൽ പേർക്ക് രോഗം സ്ഥിരീകരിച്ചത്. ഹോട്ടൽ ഉടമയുടെ കുടുംബത്തിലെ രണ്ടുപേർക്കും രോഗം സ്ഥിരീകരിച്ചു. ഇവരിൽ ഒരാൾ ഹോട്ടലിലെ പാചകക്കാരനാണ്. ഹോട്ടൽ ഉടമയുടെ കുടുംബത്തിലെ രണ്ടുപേർക്കും രോഗം സ്ഥിരീകരിച്ചതോടെ ഹോട്ടൽ അടച്ചുപൂട്ടി. ഹോട്ടലിലെ ഭക്ഷണം കഴിച്ചവരിൽ ഛർദിയും വയറിളക്കവും ഉണ്ടായതിനെ തുടർന്ന് ചികിത്സയിലായിരുന്ന ഒരാൾ കൂടി ഷിഗെല്ല സ്ഥിരീകരിച്ചതോടെയാണ് ഹോട്ടൽ അടച്ചുപൂട്ടിയത്. ഹോട്ടലിലെ ഭക്ഷണം കഴിച്ചവരിൽ ഛർദിയും വയറിളക്കവും ഉണ്ടായതിനെ തുടർന്ന് ചികിത്സയിലായിരുന്ന ഒരാൾ കൂടി ഷിഗെല്ല സ്ഥിരീകരിച്ചതോടെയാണ് ഹോട്ടൽ അടച്ചുപൂട്ടിയത്. ഹോട്ടലിലെ ഭക്ഷണം കഴിച്ചവരിൽ ഛർദിയും വയറിളക്കവും ഉണ്ടായതിനെ തുടർന്ന് ചികിത്സയിലായിരുന്ന ഒരാൾ കൂടി ഷിഗെല്ല സ്ഥിരീകരിച്ചതോടെയാണ് ഹോട്ടൽ അടച്ചുപൂട്ടിയത്.

പരിഷത്ത് സംസ്ഥാന സമ്മേളനം: സംഘാടക സമിതിയായി

മെയ് ഏഴുമുതൽ പത്തുവരെ പൊന്നാനി എംഇഎസ് കോളേജിലാണ് സമ്മേളനം

പൊന്നാനി

കേരള ശാസ്ത്ര സാഹിത്യപരിഷത്ത് 64–ാം സംസ്ഥാന സമ്മേളനം മെയ് ഏഴുമുതൽ പത്തുവരെ പൊന്നാനി എംഇഎസ് കോളേജിൽ നടക്കും. സമ്മേളനം വിജയിപ്പിക്കാൻ വിപുലമായ സംഘാടകസമിതി രൂപീകരിച്ചു. പൊന്നാനി എ വി ഹയർ സെക്കൻഡറി സ്കൂളിൽ നടന്ന യോഗം മുൻമന്ത്രി ഡോ. ടി എം തോമസ് ഐസക്ക് ഉദ്ഘാടനംചെയ്തു.

ശാസ്ത്ര നേട്ടങ്ങളെയും ശാസ്ത്ര സാങ്കേതികവിദ്യകളെയും പരമാവധി ഉപയോഗപ്പെടുത്തുകയും എന്നാൽ ശാസ്ത്രബാധയെന്ത അകറ്റി നിർത്തുകയുമാണ് ഭരണകൂടം ചെയ്യുന്നതെന്ന് തോമസ് ഐസക് പറഞ്ഞു. പരിഷത്ത് സംസ്ഥാന പ്രസിഡന്റ് സി രാരുകുട്ടൻ അധ്യക്ഷനായി. എം എസ് മോഹനൻ ശാസ്ത്ര ഗാനം ആലപിച്ചു. സമ്മേളനത്തിന്റെ ഭാഗമായി തയ്യാറാക്കിയ ശാസ്ത്ര കലണ്ടർ പൊന്നാനി സബ്കലക്ടർ ശിവമേ ഈശ്വർ സി വി സുജക്ക് നൽകി തോമസ് ഐസക് പ്രകാശിപ്പിച്ചു.

സംഘാടന കമ്മിറ്റി അംഗങ്ങളായ ഇ വിജയൻ, പി ഷേഷ് കുമാർ, ജില്ലാ പ്രസിഡന്റ് വി ആർ പ്രമോദ്, ജില്ലാ സെക്രട്ടറി രാജലക്ഷ്മി (രാവതിമോൻ), ഡോ. വി കെ ജ്യോതിഷ് (ജനറൽ കൺവീനർ), അഡ്വ. കെ വിജയൻ (ട്രഷറർ). സിസ്വ. പി ജോൺസൺ, സി പി മുഹമ്മദ് കുഞ്ഞി എന്നിവർ സംബന്ധിച്ചു. സംസ്ഥാന ഭാരവാഹികൾ ഉൾപ്പെടെ 201 അംഗങ്ങളുടെ പ്രവർത്തക സമിതിയും രൂപീകരിച്ചു.



ശാസ്ത്ര സാഹിത്യപരിഷത്ത് സംസ്ഥാന സമ്മേളനം സംഘാടക സമിതി രൂപീകരണ യോഗം മുൻ മന്ത്രി ഡോ. ടി എം തോമസ് ഐസക് ഉദ്ഘാടനംചെയ്യുന്നു

വിവിധ പരിപാടികൾ സംഘടിപ്പിക്കും

ശാസ്ത്ര സാഹിത്യ പരിഷത്ത് സംസ്ഥാന സമ്മേളനത്തിന്റെ പ്രചാരണാർഥം ശാസ്ത്രബോധം, മതനിരപേക്ഷത, നല്ല നാളേക്ക് മുട്ടാവടക്കുമുയർത്ത് ജില്ലയിൽ വിവിധ വിഷയങ്ങളിൽ പരിപാടികൾ നടത്തും. മലപ്പുറം മണ്ണും മനുഷ്യനും, കാലാവസ്ഥാ മാറ്റത്തെ അറിയുക, ശാസ്ത്രാവബോധം ലോകിയ സെമിനാർ, സയൻസ് ഫെസ്റ്റ് 2.0, കുടുംബസംഗമങ്ങൾ, ശാസ്ത്ര സംസ്കാരികോത്സവങ്ങൾ, ശാസ്ത്രോത്സവം, ജനുവരിമാസ മാരാകവും ശാസ്ത്രവണ്ടിയും, സ്വാശ്രയ ഭവനം ഹരിത ഭവനം, എന്നെ ഗ്രാമസഭകൾ പുനരുജ്ജീവന പരിപാടിയും, മേഖലാതല സെമിനാറുകൾ, ശാസ്ത്ര പുസ്തക ങ്ങൾ പ്രചരിപ്പിക്കൽ തുടങ്ങിയ പരിപാടികളാണ് സംഘടിപ്പിക്കുക.

സർക്കാരിനോട് എടുമ്പാടം കോൾപടവിലെ കർഷകർ

കൃഷി വേണോ വേണ്ടയോ

സ്വന്തം ലേഖകൻ

പൊന്നാനി

ഞാറ് നടാൻ പാകത്തിൽ പാടം ഉഴുതുമറിച്ചിട്ട് നിറമഴയ്ക്കായി. എന്നാൽ ഇത്തവണ ക്രഷിചെയ്യണോ വേണ്ടയോ എന്ന ആശങ്കയിലാണ് പെരുമ്പടപ്പിലെ എടമ്പാടം കോൾപടവിലെ കർഷകർ. സർക്കാർ കുമാരയം നൽകാത്തതാണ് കർഷകരെ വലച്ചത്.

സാധാരണ നിലയിൽ കുമാര യം ഒക്ടോബർ അവസാനത്തോടെ ചേർത്തു തുടങ്ങുന്നതാണ്. ആഴ്ചയിലൊരിക്കൽ കുമാരം ഇടേണ്ട സമയമാണിപ്പോൾ. കുമാര മില്ലാതെ എടമ്പാടത്തെ പാടത്തി റങ്ങിയിട്ട് ഒരുകാര്യവുമില്ലെന്ന് കർഷകർ പറയുന്നു. കൃഷി വകുപ്പും പെരുമ്പടപ്പ് പഞ്ചായത്തുമാണ് ഇത്തവണ കർഷകരെ വഞ്ചിച്ചത്. കുമാരം ലഭ്യമാക്കുമെന്ന് കഴിഞ്ഞ മീറ്റിങ്ങിൽ ഏംഎൽഎ നൽകിയ ഉറപ്പ് പാഴായെന്നും ഇനി കിട്ടുമെന്ന് ഉറപ്പില്ലെന്നും കോൾപടവ് സെക്രട്ടറി രാജഗോപാലൻ കുറിപ്പിൽ മുഹമ്മദ് പറഞ്ഞു.

'ഏടമ്പാടത്ത് 98 ഏക്കറിലായി 250 കർഷകരുണ്ട്. ഒരേക്കറിന് 250 കിലോ കുമാരം വേണം. ഒരു കിലോ കുമാരയം പോലും കൃഷി വകുപ്പോ പഞ്ചായത്തോ തന്നില്ല. എന്നല്ലാം പ്രതിസന്ധികളെയൊക്കെ എല്ലാ വർഷവും തരണംചെയ്ത് കിടിയിരുന്നതാണ്. ഇത്തവണ കർഷകരെ വഞ്ചിച്ചത് കുമാരം കിട്ടാത്തതുകൊണ്ടല്ല. കുമാരം വിൽപ്പനയ്ക്കുവെച്ചാൽ ഇന്നുതന്നെ കുറഞ്ഞത് 200 കർഷകരെങ്കിലും വാങ്ങാൻ തയ്യാറാകുമായിരുന്നു. കുമാരം കിട്ടുമെന്നുള്ള പ്രതീക്ഷയിൽ കർഷകരുടെ വിഭാഗത്തിൽ വില കിട്ടാതെവരും – മുഹമ്മദ് പറഞ്ഞു. വർഷങ്ങൾക്കുശേഷമാണ് ഇത്തവണ കർഷകർ വലിയ തുക കുമാരം വാങ്ങിയത്. ഒരേക്കറിന് 250 കിലോ കുമാരം നിർബന്ധമായും ഇടേണ്ടിവരുമെന്നാണ് കർഷകർ പറയുന്നത്. കുമാരത്തിന്റെ കാര്യത്തിൽ കൃഷിവകുപ്പ് അനുഭാവപൂർവമായ നിലപാടാണ് സ്വീകരിച്ചതെന്നാണ് കൃഷി ഓഫീസർ പറയുന്നത്. എന്നാൽ കുമാരത്തിന്റെ കാര്യത്തിൽ ഒരു പരിഹാരം നൽകാൻ കൃഷിവകുപ്പ് തയ്യാറാകുന്നില്ല. ഇതിന് ഏറ്റവുമധികം കർഷകർക്ക് ഉപകാരപ്രദമായ കുമാരം നൽകുന്നതിനുള്ള നടപടികൾ ഉടൻ സ്വീകരിക്കണമെന്നാണ് കർഷകർ ആവശ്യപ്പെടുന്നത്.



ഉഴുതിട്ട എടമ്പാടം കോൾപടവ്

കോഷൻ ഡെപ്പോസിറ്റ് കൈപ്പറ്റണം

മലപ്പുറം

തിരൂർ കി�എഫ് കോളേജിൽനിന്ന് 2016–17, 2017–18 വർഷങ്ങളിൽ കോഴ്സ് പൂർത്തിയാക്കിയ കോഷൻ ഡെപ്പോസിറ്റ് തിരികെ വാങ്ങാത്ത വിദ്യാർഥികൾ ഉടനെ കോഷൻ ഡെപ്പോസിറ്റ് നായി അപേക്ഷിക്കണം.

ഫോം ജി

താഴുവീഴുന്നു ക്ഷണിക്കുന്നു

പാലക്കാട്, മലപ്പുറം, തൃശൂർ ജില്ലകളിൽ കോൾഡ് സ്റ്റോറേജ് തുടങ്ങി വെയർഹൗസിംഗ് വ്യവസായത്തിൽ പ്രവർത്തിക്കുന്ന

M/s. AKS COLD STORAGE LIMITED എന്ന കമ്പനിക്ക് വേണ്ടിയുള്ളത്

(Under Regulation 35A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

പ്രധാന വിവരങ്ങൾ

ക്രമ	വിവരം	വിവരങ്ങൾ
1	കോർപ്പറേറ്റ് കടക്കാരന്റെ പേര്, പാൻ, സിഐഎൻ / എൽഎൽപി നമ്പർ	M/s. Aks Cold Storage Limited PAN: AAICS6498C CIN: U63022KL2003PLC015881
2	അസ്സൈൻമെന്റിന്റെ വിവരം	SF No. 43 1 & 2, അരുർ ചെറുകര, അരുർ പോസ്റ്റ്, അലപ്പുഴ, കേരള 688 534
3	സെക്യൂരിറ്റി വിവരം	ബാധ്യത
4	പ്രധാന ആസ്തികൾ സ്ഥിതി ചെയ്യുന്ന സ്ഥല വിവരങ്ങൾ	യൂണിറ്റ് I: കിൻഫ്ര ഇന്റഗ്രേറ്റഡ് ഫുഡ് പാർക്ക്, ഗോഡൗൺ നമ്പർ. 4, കഞ്ചിക്കോട്, പാലക്കാട് സർക്കിൾ, പാലക്കാട്, കേരള 678621 (താലൂക്ക് ഏകദേശം 1,566 മോൾ ക് ടൺ (MT)) യൂണിറ്റ് II: കിൻഫ്ര ഫുഡ് ഇൻഡസ്ട്രിയൽ പാർക്ക്, മാക്കണ്ടത്ത് പോസ്റ്റ് (P.O), മുപ്ലിയം, കേരള 679 576. (താലൂക് ഏകദേശം 1,566 മോൾ ക് ടൺ (MT)) യൂണിറ്റ് III: 16/203/A, 16/217/A, 16/217/B, കോഴിമാണി റോഡിന് സമീപം, അരൂർ, ആലപ്പുഴ, പേർത്തല സർക്കിൾ, ആലപ്പുഴ, കേരള 688 534. (താലൂക് ഏകദേശം 1,566 മോൾ ക് ടൺ (MT))
5	പ്രധാന ഉൽപ്പന്നങ്ങളുടെ / സേവനങ്ങളുടെ സ്വഭാവം മാതൃകാ	മത്സ്യങ്ങളുടെ പ്രധാന വ്യാപാരം കോൾഡ് സ്റ്റോറേജ് ആൻഡ് ഐസ് പ്ലാന്റ് സിവിൽ/മെറ്റൽ നിർമാണ്.
6	കഴിഞ്ഞ സാമ്പത്തിക വർഷത്തിന് വിറ്റുപ്പ് ഉൽപ്പന്നങ്ങളുടെ അളവും മൂല്യവും	സമർപ്പിച്ച ആദായ നികുതി, ജി.എസ്.ടി റിട്ടേണുകൾ പ്രകാരം, 2025-2026 സാമ്പത്തിക വർഷത്തിൽ പ്രവർത്തനങ്ങളിൽ നിന്നുള്ള വിറ്റുവരവ് Rs. 5.43 Crs (5.43 കോടി രൂപ) ആണ്. (ഇപ്പോൾ ലഭ്യമായ പ്രവർത്തിക്കുന്നത്)
7	ജീവനക്കാരുടെ / തൊഴിലാളികളുടെ എണ്ണം	11
8	കഴിഞ്ഞ രണ്ട് വർഷത്തെ അവസാനത്തിലുമുള്ള സാമ്പത്തിക പ്രസ്താവനകൾ (കണക്കുകളുടെ സംഗ്രഹം), കടക്കാരുടെ പട്ടിക, പ്രധാനപ്പെട്ട ആസ്തികളുടെ വിവരങ്ങൾ തുടങ്ങിയവ ലഭ്യമായ വിവരങ്ങൾ ചോദിച്ചറിയാൻ ബന്ധപ്പെടേണ്ട വിലാസം	ബന്ധപ്പെടേണ്ട വിലാസം: സാമ്പത്തിക പ്രസ്താവനകൾ (IP) ലഭ്യമായിരിക്കും M/s. SPP Insolvency Professionals LLP, 2nd Floor, CODISSA, G.D. Naidu Towers, Hunur Road, Coimbatore - 641 018 IBBI Reg No: IBBI/IPE-0143/IPA-1/2022-23/50032 Ph +91-94888-10404 / +91-73736 52341 ഇലക്ട്രോണിക് മെയിൽ വിലാസം: cirp.kscs@gmail.com / IPEatring@sppgroups.com
9	കൊഷിനറ്റ് നെഗോഷ്യബിൾ ഇൻസ്ട്രുമെന്റ്സ് ആക്ട് പ്രകാരമുള്ള മറ്റേതെങ്കിലും ബാധ്യതകൾ	ബാധ്യതകൾ ഒന്നുമുണ്ടാകുന്നതല്ല
10	താൽപര്യപത്രം (EOI) സ്വീകരിക്കുന്ന അവസാന തീയതി	24.11.2026 (ചൊവ്വാഴ്ച)
11	അപേക്ഷകരുടെ യോഗ്യതാപരിശോധന പൂർത്തിയാക്കുന്ന തീയതി	04.12.2026 (വെള്ളിയാഴ്ച)
12	യോഗ്യതാപരിശോധന പൂർത്തിയായ ശേഷം ലേലം ആരംഭിക്കുന്ന തീയതി	09.12.2026 (ബുധനാഴ്ച)
13	അപേക്ഷകരുടെ അന്തിമ പട്ടിക പ്രസിദ്ധീകരിക്കുന്ന തീയതി	19.12.2026 (ശനിയാഴ്ച)
14	ഇൻഫിനേഷൻ മെമ്മോറാണ്ടം, ഇറ്റാഡുമായി ബന്ധപ്പെട്ട പ്രസ്തുത അയ്യായിരം എന്നിവയുടെ കൂടുതൽ വിവരങ്ങൾ	24.12.2026 (വ്യാഴാഴ്ച)
15	ലേലമുറപ്പിച്ച പ്രസ്തുത സ്ഥിരീകരിക്കുന്ന തീയതി	23.01.2027 (ശനിയാഴ്ച)
16	EOI സ്വീകരിക്കേണ്ട ഇലക്ട്രോണിക് മെയിൽ വിലാസം	aksctdcirp@gmail.com / IPEadmin@sppgroups.com
17	MSME വിഭാഗത്തിലുള്ള ലേലം ചെയ്തവരുടെ വിവരങ്ങൾ	കേരള MSME രജിസ്ട്രേഷൻ പ്രകാരം അരൂർ പോളിയുണ്ട്, ലിമിറ്റഡ് സെക്ടർ നമ്പർ UDYAM-KL-01-0020727

സ്ഥലം: കോയമ്പത്തൂർ
തീയതി: 06.11.2026

M/s. SPP Insolvency Professionals LLP (IPE)
acting as RP of M/s. Aks Cold Storage Limited
IBBI Reg No: IBBI/IPE-0143/IPA-1/2022-23/50033
AFA No: AA1/50033(02)/30907/2026
(30.06.2027 വരെ കാലാവധിയുണ്ട്)

ജീവനക്കാരുടെ സെക്രട്ടറിയറ്റ് വളയൽ സമരം

മേഖലാ വാഹന പ്രചാരണ ജാഥയ്ക്ക് ആവേശോജ്വല തുടക്കം



ജീവനക്കാരുടെ സെക്രട്ടറിയറ്റ് വളയൽ സമരത്തിന്റെ പ്രചാരണാർഥമുള്ള മേഖല–തൃശൂർ മേഖലാ വാഹനജാഥ പര്യടനം ജനുവരിയിലെ ആദ്യ സമരപ്രഖ്യാപന കൺവെൻഷനിൽ സമാപിക്കുന്നു. ജാഥാ ക്യാപ്റ്റൻ കെ എ ഷാഹിറിന് പതാക കൈമാറി ഉദ്ഘാടനംചെയ്തു. കെഎസ്ഇബിയു ജില്ലാ പ്രസിഡന്റ് കെ എൻ ബിനു അധ്യക്ഷനായി. കെഎസ്ഇബിഒ സംസ്ഥാന സെക്രട്ടറി ആർ രാജേഷ് കുമാർ, കെഎസ്ഇബിഒ ജില്ലാ സെക്രട്ടറി ടി ആർ രാജേഷ്, കെഎസ്ഇബിഒ സംസ്ഥാന ട്രഷറർ കെ ഷാജി, എൻജിഒ യൂണിയൻ സംസ്ഥാന സെക്രട്ടറിയേറ്റംഗം കെ ഷാജഹാൻ, കെഎസ്ഇബിഒ ജില്ലാ പ്രസിഡന്റ് കെ ഷാജി, എൻജിഒ യൂണിയൻ സംസ്ഥാന സെക്രട്ടറിയേറ്റംഗം കെ ഷാജഹാൻ, കെഎസ്ഇബിഒ ജില്ലാ പ്രസിഡന്റ് കെ ഷാജി എന്നിവർ സംസാരിച്ചു. ജനുവരി 22ന് രാവിലെ 10.30ന് പുലിക്കോട്ടിൽ ബ്ലോക്ക് കുടുംബാരോഗ്യകേന്ദ്രത്തിൽ. ഫോൺ: 0483–2774866.

പെരിന്തൽമണ്ണയിൽനിന്ന് പര്യടനം തുടരും. 11ന് മലപ്പുറം ജില്ലയിലെ പര്യടനത്തിനുശേഷം 12.30ന് മലപ്പുറം സിവിൽ സ്റ്റേഷനു മുന്നിലാണ് പ്രകടനം. മാനന്തവാടിയിലെ വേർസിറ്റിയിലും സർക്കാരത്തിനുമുള്ള വൈകിട്ട് നാലിന് നിലമ്പൂരിൽ സമാപിക്കും. ഒന്നുപേർ ഏതെങ്കിലും ഉൾപ്പെടുത്തുക, ഇടക്കാലാശ്വാസം അനുവദിക്കുക, പങ്കാളിത്ത പെൻഷൻ പദ്ധതി പിൻവലിക്കുക, ക്ഷാമബത്ത കുടിശ്ശിക അനുവദിക്കുക, അനുയോജ്യമായ സ്ഥലംമാറ്റങ്ങൾ നടപ്പാക്കുക, മാനദണ്ഡപ്രകാരം പൊതുസ്ഥലംമാറ്റം നടത്തുക, ഓഫീസുകൾ അപചയം പരിഹരിക്കുക തുടങ്ങിയ ആവശ്യങ്ങൾ ഉന്നയിച്ചാണ് സമരം.

ആക്ഷൻ കൗൺസിൽ സംസ്ഥാന ചെയർപേഴ്സൺ ടി കെ എ ഷാഹിയാണ് ജാഥാ ക്യാപ്റ്റൻ. എൻജിഒ യൂണിയൻ സംസ്ഥാന ട്രഷറർ കെ ഷാജഹാൻ വൈസ് ക്യാപ്റ്റനും കെഎസ്ഇബിഒ സംസ്ഥാന ട്രഷറർ കെ ഷാജി മാനേജരുമായ 'സുഹിയാൻ' പറയുന്നത്.

സുബഹറ് ഫിലിംസിന്റെ ബാനറിൽ ഹരിഭാസ് കണ്ണൂർ ആണ് സിനിമ നിർമിച്ചിരിക്കുന്നത്. ജാഫർ കുറ്റിപ്പുറമാണ് സംവിധായകൻ. കഥ, തിരക്കഥ, സംഭാഷണം എന്നിവയും ജാഫർ കുറ്റിപ്പുറമാണ്. ചിത്രത്തിൽ അദ്ദേഹം പൊലീസ് ഉണ്ണി നായർ, ഡോ. രജിത് കുമാർ, അനുരൂപ മാരേത്ത്, ഷാഹുൽ, ഹംസ പെരിഞ്ഞിയിൽ, അഞ്ജു അശ്വിനി, ശബരീസ് ബാബു, ഫാറൂഖ് മുല്ല വീട്, കെ ബൈകോണ്ടൽ, ജയപ്രസാദ് തിരൂർ എന്നിവരെ കൂടാതെ ഓഡിഷനിലൂടെ കണ്ടെത്തിയ 250ലധം യുവ വിദ്യാർഥികളും പ്രധാന കഥാപാത്രങ്ങളെ അവതരിപ്പിക്കുന്നു.

സിനിമ വിതരണത്തിൽ തിരൂർ പ്രവർത്തകനായ അനിയറ പ്രവർത്തകർ അറിയിച്ചു.

'സൂഹിയാൻ' ബോഗുര അന്താരാഷ്ട്ര ഫെസ്റ്റിവലിലേക്ക്



സുഹിയാൻ സിനിമയിലെ അണിയറ പ്രവർത്തകർക്കൊപ്പം കെ വി ജലീൽ

പുത്തനത്താണി

മലയാള സിനിമയായ 'സുഹിയാൻ' ബംഗ്ലാദേശ് ആസ്ഥാനമായി പ്രവർത്തിക്കുന്ന ഏറ്റവും പഴക്കമേറിയ ചലച്ചിത്ര മേളയിലേക്ക് ഇന്ത്യൻ സിനിമയുടെ പ്രതിനിധിയായി തെര ഞ്ഞെടുത്തു.

ഒരു അമ്മയും മകനും തമ്മിലുള്ള വൈകാരിക ബന്ധമാണ് 'സുഹിയാൻ' പറയുന്നത്.

സുബഹറ് ഫിലിംസിന്റെ ബാനറിൽ ഹരിഭാസ് കണ്ണൂർ ആണ് സിനിമ നിർമിച്ചിരിക്കുന്നത്. ജാഫർ കുറ്റിപ്പുറമാണ് സംവിധായകൻ. കഥ, തിരക്കഥ, സംഭാഷണം എന്നിവയും ജാഫർ കുറ്റിപ്പുറമാണ്. ചിത്രത്തിൽ അദ്ദേഹം പൊലീസ് ഉണ്ണി നായർ, ഡോ. രജിത് കുമാർ, അനുരൂപ മാരേത്ത്, ഷാഹുൽ, ഹംസ പെരിഞ്ഞിയിൽ, അഞ്ജു അശ്വിനി, ശബരീസ് ബാബു, ഫാറൂഖ് മുല്ല വീട്, കെ ബൈകോണ്ടൽ, ജയപ്രസാദ് തിരൂർ എന്നിവരെ കൂടാതെ ഓഡിഷനിലൂടെ കണ്ടെത്തിയ 250ലധം യുവ വിദ്യാർഥികളും പ്രധാന കഥാപാത്രങ്ങളെ അവതരിപ്പിക്കുന്നു.

സിനിമ വിതരണത്തിൽ തിരൂർ പ്രവർത്തകനായ അനിയറ പ്രവർത്തകർ അറിയിച്ചു.

തിരുന്നാവായയിൽ ബലിയിട്ട് ആയിരങ്ങൾ

തിരൂർ

തിരുന്നാവായ നാവാമുകുന്ദ ക്ഷേത്രത്തിൽ നടന്ന പിതൃതർപ്പണം

തിരുന്നാവായ നവാമുകുന്ദ ക്ഷേത്രത്തിൽ നടന്ന പിതൃതർപ്പണ ചടങ്ങുകൾക്ക് ആയിരങ്ങൾ സാക്ഷിയായി. തിരുന്നാവായ നവാമുകുന്ദ ക്ഷേത്രത്തിൽ നടന്ന പിതൃതർപ്പണ ചടങ്ങുകൾക്ക് ആയിരങ്ങൾ സാക്ഷിയായി. തിരുന്നാവായ നവാമുകുന്ദ ക്ഷേത്രത്തിൽ നടന്ന പിതൃതർപ്പണ ചടങ്ങുകൾക്ക് ആയിരങ്ങൾ സാക്ഷിയായി.

ക്ഷേത്രത്തിലെത്തിയവരുടെ സുരക്ഷയ്ക്കായി അഗ്നിശമനസേന പുഴയിൽ വലയും സുരക്ഷാ ക്രമീകരണങ്ങൾ ഒരുക്കിയിരുന്നു. വോളന്റിയർമാരും പുരുഷന്മാരായിരുന്നു. കടവിൽ ഇരുനൂറോളം പൊലീസ് അംഗങ്ങളും സന്നദ്ധ പ്രവർത്തകരും സുരക്ഷയൊരുക്കി. കൂടാതെ ക്ഷേത്രത്തിലും പരിസരങ്ങളിലും സിസിടിവി കാമറകളും സ്ഥാപിച്ചിരുന്നു. ക്ഷേത്രത്തിലെത്തുന്നവർക്കായുള്ള പ്രത്യേക ബസ്സുകളും നിരവധി ഓട്ടോറിക്ഷകളിൽ പുലർച്ചെ മുതൽ സർവീസുകൾ ആരംഭിച്ചിരുന്നു.



തിരുന്നാവായ നാവാമുകുന്ദ ക്ഷേത്രത്തിൽ നടന്ന പിതൃതർപ്പണം

സഹകരണ യൂണിയൻ ഫെഡറിവിരുദ്ധ സെമിനാർ നാളെ

പെരിന്തൽമണ്ണ

പെരിന്തൽമണ്ണ സർക്കിൾ സഹകരണ യൂണിയന്റെ ആഭിമുഖ്യത്തിൽ 73മത് അഖിലേന്ത്യാ സഹകരണ വാരാഘോഷത്തോടനുബന്ധിച്ച് ഫെഡറിവിരുദ്ധ സെമിനാർ സംഘടിപ്പിക്കുന്നു. ന്ന് രാവിലെ 10.30ന് പെരിന്തൽമണ്ണ പിടിഎം ഗവ. കോളേജിലാണ് സെമിനാർ.

സർക്കിൾ ഇൻസ്പെക്ടർ സുമേഷ് സുധാകർ ബോധവൽക്കരണ ക്ലാസ് നയിക്കും. സഹകരണ മേഖലയിലെ ഫെഡറിസത്തെയും വിദ്യാർഥികളുടെ പൊതുജ്ഞാനത്തെയും ഉൾപ്പെടുത്തിയുള്ള പരിപാടിയിൽ പങ്കെടുക്കുന്നവർക്കായി സർട്ടിഫിക്കറ്റും നൽകും. സഹകരണ മേഖലയിലെ ഫെഡറിവിരുദ്ധ നടപടികളെയും വിദ്യാർഥികളുടെ പൊതുജ്ഞാനത്തെയും ഉൾപ്പെടുത്തിയുള്ള പരിപാടിയിൽ പങ്കെടുക്കുന്നവർക്കായി സർട്ടിഫിക്കറ്റും നൽകും.

ഇൻസ്റ്റഗ്രാം സന്ദേശത്തെച്ചൊല്ലി മർദനം: 4 പേരെയും വിട്ടയച്ചു

കൊച്ചി

[illegible]

സത്യൻ അവാർഡ് ഇന്ദ്രൻസ് ഏറ്റുവാങ്ങി

തിരുവനന്തപുരം

[illegible]



[illegible]

വിദ്യാഭ്യാസ വാർത്ത

ജനറൽ നഴ്സിങ് ആൻഡ് മിഡ്‌വൈഫറി കോഴ്സ്

തിരുവനന്തപുരം

[illegible] www.lbscentre.kerala.gov.in ഫോൺ: 0471–2560361, 362, 363, 364.

ഗസ്റ്റ് അധ്യാപക നിയമനം

തൃശൂർ

[illegible] ഫോൺ: 0487 2667112, [illegible]

എംഡി ഹോമിയോ: ക്ലാസുകൾ ഡിസംബർ 14 മുതൽ

തൃശൂർ

[illegible]

ഓഫീസ് അസിസ്റ്റന്റ് നിയമനം

തൃശൂർ

[illegible]

ആദ്യ പ്രമോദ് രാഷ്ട്രപതി, പി എസ് നഫീസ സൻഹ പ്രധാനമന്ത്രി

തിരുവനന്തപുരം

[illegible]



[illegible]

അഭിമുഖ പരിശീലനം

തിരുവനന്തപുരം

[illegible] https://kscsa.org [illegible] ഫോൺ: 82810 98863, 67830 98863.

ഫോം ജി
താല്പര്യപത്രം ക്ഷണിക്കുന്നു

[illegible] M/s. AKS COLD STORAGE LIMITED [illegible]
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
പ്രധാന വിവരങ്ങൾ

ക്രമ	വിവരം	വിശദാംശങ്ങൾ
1	[illegible]	M/s. Aks Cold Storage Limited PAN: AAICS6459C CIN: U63022KL2003PLC015881
2	[illegible]	SF No. 43 1 G 2, [illegible]
3	[illegible]	[illegible]
4	[illegible]	[illegible] (MT) യൂണിറ്റ് II: [illegible] (P.O.) [illegible] (MT) യൂണിറ്റ് III: 16/203/A, 16/217/A, 16/217/B, [illegible] (MT)
5	[illegible]	[illegible]
6	[illegible]	[illegible] 2025-2026 [illegible] Rs 5.43 Crs [illegible]
7	[illegible]	17
8	[illegible]	[illegible] (RP) [illegible] M/s. SPP Insolvency Professionals LLP 2nd Floor, CODISSA, G.D. Naidu Towers, Huzur Road, Coimbatore - 641 018 IBBI Reg No. IBBI/IPE-0143/IPA-1/2022-23/50033 Ph +91-94885-10404 / +91-73730 52341 [illegible] aksclldcirp@gmail.com / IPEadmin@sppgroups.com
9	[illegible]	
10	[illegible] (EOI) [illegible]	24.11.2026 ([illegible])
11	[illegible]	04.12.2026 ([illegible])
12	[illegible]	09.12.2026 ([illegible])
13	[illegible]	19.12.2026 ([illegible])
14	[illegible]	24.12.2026 ([illegible])
15	[illegible]	23.01.2027 ([illegible])
16	EOI [illegible]	aksclldcirp@gmail.com / IPEadmin@sppgroups.com
17	MSME [illegible]	[illegible] MSME [illegible] UDYAM-KL-01-0020727

സ്ഥലം: കോയമ്പത്തൂർ
തീയതി: 06.11.2026

M/s. SPP Insolvency Professionals LLP [IPE]
acting as RP of M/s. Aks Cold Storage Limited
IBBI Reg No: IBBI/IPE-0143/IPA-1/2022-23/50033
AFA No: AA1/50033/02/300027/20069
(30.06.2027 വരെ [illegible])

കേരളം സർക്കാർ ദർഘാസുകൾ

05-11-2026 മുതൽ 09-11-2026 വരെ പ്രസിദ്ധീകരിച്ച ദർഘാസുകൾ

[illegible]

ദർഘാസ് : 2026_DP_885962_1 * Secretary * VB-G RAM G - MATERIAL TENDER * അവസാന തീയതി : 30-Nov-2026 * അടങ്കൽ ₹7466550

ദർഘാസ് : 2026_DP_886398_1 * ASSISTANT SECRETARY * VBGRAMG MATERIAL SUPPLY * അവസാന തീയതി : 13-Nov-2026 * അടങ്കൽ ₹6000000

ദർഘാസ് : 2026_DP_886752_1 * ASSISSTANT SECRETARY * VBGRAMG MATERIAL SUPPLY 2026 * അവസാന തീയതി : 19-Nov-2026 * അടങ്കൽ ₹5000000

ദർഘാസ് : 2026_DP_885809_1 * SECRETARY * VBG RAM G MATERIAL SUPPLY * അവസാന തീയതി : 30-Nov-2026 * അടങ്കൽ ₹7000000

[illegible]

ദർഘാസ് : 2026_UAD_886901_1 * Clean City Manager * Procurement of Safety items for MCF and RRF in TMC * അവസാന തീയതി : 17-Nov-2026 * അടങ്കൽ ₹5000000

വനം വകുപ്പ്

ദർഘാസ് : 2026_FD_886143_1 * Divisional Forest Officer * Working down teak and miscellaneous timber, teak poles, teak * അവസാന തീയതി : 13-Nov-2026 * അടങ്കൽ ₹7225000

ദർഘാസ് : 2026_FD_885634_1 * Divisional Forest Officer * Supply and installation of steel wire rope fence work from P * അവസാന തീയതി : 12-Nov-2026 * അടങ്കൽ ₹6350000

ജലസേചന വകുപ്പ്

ദർഘാസ് : 2026_Irrig_886764_1 * Superintending Engineer * G E N E R A L N A V A K E R A L A S A D A S S Construction o * അവസാന തീയതി : 17-Nov-2026 * അടങ്കൽ ₹56290678

പൊതുമരാമത്ത് വകുപ്പ്

ദർഘാസ് : 2026_PWD_885823_1 * Superintending Engineer * GENERAL - Budget Work 2024-25 - Construction Of New School B * അവസാന തീയതി : 18-Nov-2026 * അടങ്കൽ ₹16139993

ദർഘാസ് : 2026_PWD_877661_2 * Superintending Engineer * GENERAL-Construction of new building for Fire station at Aro * അവസാന തീയതി : 18-Nov-2026 * അടങ്കൽ ₹24100180

ദർഘാസ് : 2026_PWD_886358_1 * Executive Engineer * GENERAL-BUDGET WORK 2026-27 (20 PROVISION) IMPROVEMENTS TO K * അവസാന തീയതി : 16-Nov-2026 * അടങ്കൽ ₹8474373

ദർഘാസ് : 2026_PWD_886240_1 * Executive Engineer * Budget 2026 27 Chokkad Pedayanthal TK Nagar Road Renovation * അവസാന തീയതി : 13-Nov-2026 * അടങ്കൽ ₹8306371

ദർഘാസ് : 2026_PWD_880016_2 * Superintending Engineer * GENERAL Sabarimala Festival 2026 27 Providng Bit BM and BC O * അവസാന തീയതി : 20-Nov-2026 * അടങ്കൽ ₹16947396

ദർഘാസ് : 2026_PWD_886333_1 * Superintending Engineer * GENERAL SF 2026 27 Improvements and Providing BM BC to Kanna * അവസാന തീയതി : 18-Nov-2026 * അടങ്കൽ ₹55842082

ദർഘാസ് : 2026_PWD_872400_3 * Superintending Engineer * GENERAL Revised Budget Work 2026 27 20 provision Upgradation * അവസാന തീയതി : 18-Nov-2026 * അടങ്കൽ ₹16694380

ദർഘാസ് : 2025_PWD_760691_9 * Superintending Engineer * FDR 2024 25 Improvements by Providing Bm BC to Kalyan Hospit * അവസാന തീയതി : 20-Nov-2026 * അടങ്കൽ ₹23974550

ദർഘാസ് : 2026_PWD_886710_1 * Superintending Engineer * GENERAL REVISED BUDGET 2026 27 20 PROVISION Improvements of * അവസാന തീയതി : 18-Nov-2026 * അടങ്കൽ ₹21143807

ദർഘാസ് : 2026_PWD_886107_1 * Superintending Engineer * GENERAL SF Works 2026 27 Providing BC Overlay and allied wor * അവസാന തീയതി : 17-Nov-2026 * അടങ്കൽ ₹101185891

ദർഘാസ് : 2026_PWD_880000_2 * Superintending Engineer * GENERAL Sabarimala Festival 2026 27 Providng Bit BM and BC O * അവസാന തീയതി : 20-Nov-2026 * അടങ്കൽ ₹10167689

ദർഘാസ് : 2026_PWD_880977_2 * Superintending Engineer * GENERAL SF Work 2026 27 Providing BC overlay and allied work * അവസാന തീയതി : 20-Nov-2026 * അടങ്കൽ ₹27001777

ദർഘാസ് : 2026_PWD_872172_3 * Executive Engineer * GENERAL Sabarimala FW 2025 26 Providing BC overlay to Kottiy * അവസാന തീയതി : 17-Nov-2026 * അടങ്കൽ ₹7473198

[illegible] https://etenders.kerala.gov.in [illegible]
Ro.No: 05-08/Nov/2026/PRD/6

റസിഡൻഷ്യൽ അസോസിയേഷനുകൾക്ക് അഫിലിയേഷൻ

തിരുവനന്തപുരം

[illegible] ഫോൺ: 0497–2778890, 97475 04584.

കെജിഒഎ ക്രിക്കറ്റ് ടൂർണമെന്റ്: സംഘാടകസമിതിയായി

തിരുവനന്തപുരം

[illegible]

സിഎസ്‌പി പതാകദിനം നാളെ

കണ്ണൂർ

[illegible]

നാടൻകലാ പരിശീലനത്തിന് സ്റ്റൈപൻഡ്

തിരുവനന്തപുരം

[illegible] www.keralafolklore.org [illegible]

[illegible]

No. Tender Notice [illegible]

ചിറ്റൂർ ബ്ലോക്ക് പഞ്ചായത്ത്
ഇ ദർഘാസ് പരസ്യം

[illegible] www.tender.lsgkerala.gov.in [illegible]

കേരള വാട്ടർ അതോറിറ്റി, ഇ-ദർഘാസ് നമ്പർ: RE - 07/2026-27/SE/PPD/KCH

[illegible] www.etenders.kerala.gov.in

(Sd/-) Superintending Engineer

കേരള സംസ്ഥാന ഭാഗ്യക്കുറി BHAGYATHARA BT-75 DRAW RESULT 09/11/2026

[illegible]

കമ്പോള നിലവാരം

പാലക്കാട്

[illegible]	4400
[illegible]	3400
[illegible]	3000
[illegible]	2800
[illegible]	6500
[illegible]	295
[illegible]	15700
[illegible]	14000
[illegible]	9500
[illegible]	10400
[illegible]	8200
[illegible]	5600
[illegible]	13200
[illegible]	12000
[illegible]	125, 95
[illegible]	65
[illegible]	5640
[illegible]	45
[illegible]	45
[illegible]	41
[illegible]	44
[illegible]	22
[illegible]	27
[illegible]	20
[illegible]	720
[illegible]	390
[illegible]	650
[illegible]	1600-2100
[illegible]	900
[illegible]	310
[illegible]	150
[illegible]	3000
[illegible]	600
[illegible]	390
[illegible]	325
[illegible]	170
[illegible]	330
[illegible]	180
[illegible]	15000
[illegible]	297
[illegible]	293
[illegible]	300
[illegible]	197
[illegible]	286
[illegible]	267
[illegible]	180
സ്വർണം ഗ്രാമിന്	13255
പവന്	1,06,040

ദേശാഭിമാനി Classifieds
Contact: 0491 2512345, 2507700, 2507701
mail to : dbipkd@gmail.com

നഷ്ടപ്പെട്ടു
[illegible]

നഷ്ടപ്പെട്ടു
[illegible]

ദാമ്പത്യജീവിതം ആനന്ദകരമാക്കാൻ ശീലിക്കൂ വില്വാമൃതം നെയ്യ് കഴിക്കൂ
PH: 9292002643
Wellness Centre, Sreeranjini Vennala P.O., Ernakulam

കരുണ സെപ്റ്റിക് ടാങ്ക് ക്ലീനിംഗ്
7356036003

പണയ സ്വർണ്ണം
ധനലക്ഷ്മി ജ്വല്ലറി
9895924017

പണയ സ്വർണ്ണം
കൈരളി ഗോൾഡ്
9895 200 571

മദ്യപാനം പൂർണമായും നിർത്താൻ
പ്രകൃതി ആയുർവേദിക്സ്
Mob: 7025188663

ബാങ്ക് സ്വർണ്ണം
ബാങ്കിൽ പണയംവെച്ച സ്വർണ്ണം ഉയർന്ന വിലക്ക് എടുക്കുന്നു. ജില്ലകളിലെല്ലാം സർവ്വീസ്
കൃഷ്ണ ഗോൾഡ്
8943104916